

CHRONOLOGICAL LIST OF CENTRAL ACTS (Updated up to 17-10-2014)

PAGE: 1

Name of the Act	Year	Act No	
Bengal Indigo Contracts Act	1836	10	Short title given, Act 1 of 1903. Am., W. Ben. Act 7 of 1948. Rep. in pt., Act 8 of 1868. " " Act 14 of 1870. " " Act 16 of 1874. Rep. (in Assam), Act 12 of 1891. Declared in force throughout the former Province of Bengal (except the Sambalpur District), and Agra, except as regards the Scheduled Districts, Act 15 of 1874, ss. 6, 7.
Bengal Districts Act	1836	21	Short title given, Act 1 of 1903. Suppltd., Ben. Act 4 of 1864. Rep. in pt., Act 16 of 1874. " " and am., Act 1 of 1903. Rep. (in Assam), Reg. 1 of 1886. Rep. (in Punjab), Act 17 of 1887. Rep. (in U.P.), Act 1 of 1903. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force— throughout the former Province of Bengal (except the Sambalpur District and except as regards the Scheduled Districts), Act 15 of 1874, s. 6. in the Santhal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Madras Public Property Malversation Act	1837	36	Short title given, Act 11 of 1901. Rep. in pt., Act 14 of 1870. " " Act 16 of 1874. Declared in force throughout the Presidency of Madras, except as regards the Scheduled Districts, Act 15 of 1874, s. 4. Am. Mad. A.O. 1970.
Bengal Bonded Warehouse Association Act	1838	5	Suppltd. and rep. in pt., Act 5 of 1854. Rep. in pt., Act 12 of 1891.
Coasting Vessels Act	1838	19	Short title given, Bom. Act 2 of 1921. Am., Act 22 of 1952. Rep. in pt., Act 14 of 1870. " " Act 16 of 1874. " " Act 12 of 1876. Ad., A.O. 1937. " A.O. 1948. " A.O. 1950. " A.O. (No. 2) 1956. Declared in force throughout the Presidency of Bombay, except as regards the Scheduled Districts, Act 15 of 1874, s. 5. Repealed so far as it applies to sea-going ships fitted with mechanical means propulsion and to sailing vessels by Act 44 of 1958 (w.e.f. 1-1-1961). Am., Act 22 of 1995.

Madras Rent and Revenue Sales Act	1839	7	Short title given, Act 11 of 1901. Rep. in pt., Act 14 of 1870. " " Act 12 of 1873. " " and am., Act 12 of 1891. Declared in force throughout the Presidency of Madras, except as regards the Scheduled Districts, Act 15 of 1874, s. 4.
Bengal Land Revenue Sales Act	1841	12	Short title given, Act 1 of 1903. Rep. in pt., Act 1 of 1845. " " Act 14 of 1870. " " Act 16 of 1874. Rep. (in Agra, except certain areas), Act 9 of 1873. Rep. (in Assam), Reg. 1 of 1886. Rep. (in Bengal), Ben. Act 17 of 1932. Rep. (in C.P. and the Sambalpur District), Act 18 of 1881. S. 2 declared in force throughout the Province of Bengal (except the Sambalpur District and except as regards the Scheduled Districts), Act 15 of 1874, s. 6. S. 2 declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Revenue, Bombay	1842	13	Rep. in pt., Act 16 of 1874. Residue rep. (locally), Bombay Act 5 of 1879. Declared in force throughout the Presidency of Bombay, except as regards the Scheduled Districts Act 15 of 1874, s. 5.
Revenue Commissioners, Bombay	1842	17	Rep. in pt. Act 14 of 1870. Residue rep. (locally), Bombay Act 5 of 1879. Declared in force throughout the Presidency of Bombay, except as regards the Scheduled Districts, Act 15 of 1874, s. 5.
Sales of Land for Revenue Arrears	1845	1	Rep. (in Agra, except certain areas), Act 19 of 1873. Rep. (in Bengal), Act 11 of 1859. Rep. (In Punjab), Act 12 of 1873. Rep. in U.P. by U.P. Act 30 of 1956.
Boundary-marks, Bombay	1846	3	Rep. in pt., Act 16 of 1874. Rep. in Bom. Act 1 of 1865. Residue rep. (locally), Bom. Act 5 of 1879. Ss. 1, 5, 6, declared in force throughout the Presidency of Bombay, except as regards the Scheduled Districts, Act 15 of 1874, s. 5.
Boundaries	1847	1	Rep. (in Agra, except certain areas, Act 19 of 1873. Rep. (in Ajmer), Reg. 3 of 1877. Rep. (in C.P.), Act 18 of 1881. Rep. (in Punjab), Act 4 of 1872. Rep. (in U.P.) by U.P. Act 30 of 1956.
Bengal Alluvion and Diluvion Act	1847	9	Short title given, Act 1 of 1903. Am., Ben. Act 9 of 1936. Am., Ben. Act 17 of 1940. Am., (In Bihar)— Bihar Act 4 of 1942. Bihar Act 15 of 1948. Suppltd. and rep. in pt., Ben. Act 4 of 1868.

			<p>Suppltd. (in Bengal), Ben. Act 5 of 1920. Rep. in pt. Act 14 of 1870. Rep. in pt. Act 16 of 1874. Rep. in pt. Act 12 of 1891. Rep. in pt. Act 1 of 1903. Rep. (in Assam), Reg. 1 of 1886. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force—</p> <p>Throughout the former Province of Bangal (except the Sambalpur District and except as regards the Scheduled Districts), Act 15 of 1874, s. 6;</p> <p>In the Sonthal Parganas, Reg., 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.</p> <p>Short title given, Act 1 of 1903. Rep. (in Assam), Reg. 1 of 1886. Ad., A.O. 1950.</p>
Bengal Landholders' Attendance Act	1848	20	<p>Declared in force—</p> <p>throughout the former Province of Bengal (except the Sambalpur District and except as regards the Scheduled Districts), Act 15 of 1874, s. 6;</p> <p>In the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.</p>
Madras Revenue Commissioner Act	1849	10	<p>Short title given, Act 11 of 1901. Ad., A.O. 1937. Ad., A.O. 1950. Am., A.O. (Mad) 1970 Declared in force throughout the Presidency of Madras, except as regards the Scheduled Districts Act 15 of 1874, s. 4.</p>
Public Accountants' Defaults Act	1850	12	<p>Short title given, Act 14 of 1897. Rep. in pt., Act 14 of 1870. Rep. in pt., (locally in Bombay), Bom. Act 5 of 1879. Rep. (in Assam), Reg. 1 of 1886. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956.</p> <p>Declared in force— throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3;</p> <p>in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.</p> <p>Extended (partially) to Berar, Act 4 of 1941.</p> <p>Repealed in its application to Bellary District by Mysore Act 14 of 1955. Extended to Pondicherry by Act 26 of 1968. Am., in Orissa by Orissa Act 3 of 1969.</p>

Judicial Officers Protection Act	1850	18	<p>Short title given, Act 14 of 1897.</p> <p>Declared in force— throughout the former B.I. except as regards the Scheduled Districts, Act 15 of 1874, s. 3;</p> <p>in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.</p> <p>in the Angul district, Reg. 5 of 1936, s. 3 and Sch.;</p> <p>in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;</p> <p>in Panth Piploda, Reg. 1 of 1929. s. 2.</p> <p>Repealed in its application to Bellary District by Mysore Act 14 of 1955. Extended to Pondicherry by Act 26 of 1968.</p>
Caste Disabilities Removal Act	1850	21	<p>Short title given, Act 14 of 1897. Am., Act 3 of 1951.</p> <p>Declared in force throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3;</p> <p>Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.</p> <p>Extended to Berar, Act 4 of 1941. Extended to Pondicherry by Pondy. Act 26 of 1968.</p>
Calcutta Land-revenue Act	1850	23	<p>Short title given, Act 11 of 1903. Rep. in pt. and am., Act 15 of 1882. Ad., A.O. 1937. Ad., A.O. 1950.</p>
Forfeited Deposits Act	1850	25	<p>Short title given, Act 5 of 1897. Rep. in pt., Act 14 of 1870. Rep. in pt., Act 12 of 1891.</p> <p>Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.</p>
Improvements in Towns	1850	26	<p>Rep. in pt., Act 14 of 1870. Rep. (in Agra) Act 6 of 1868. Rep. (in Bengal and Assam), Ben. Act 5 of 1876. Rep. in (Bombay), Bom. Act 6 of 1873. Rep. (locally in Madras), Mad. Act 10 of 1865. Rep. (in Punjab), Act 4 of 1873. Rep. (in U.P.) by U.P. Act 30 of 1956.</p>
Public Servants (Inquiries) Act	1850	37	<p>Short title given, Act 1 of 1897. Am., Act 1 of 1897. Am., Act 10 of 1914. Am., (in Bihar), Bihar Act 34 of 1951.</p> <p>Rep., in pt., Act 14 of 1870. Rep., in pt., Act 16 of 1874. Rep., in pt., Act 12 of 1876. Rep., in (locally), Act 16 of 1868. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force—</p>

			throughout the former B.I., except as regards the Scheduled Districts Act 15 of 1874, s. 3; in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3. Extended (partilly) to Berar, Act 4 of 1941.
Indian Tolls Act	1851	8	Short title given, Act 14 of 1897. Am., (locally) Act 15 of 1864. Am., (in Assam), Assam Act 3 of 1931, Assam Act 1 of 1932. Am. (in C.P.), C.P. Act 8 of 1932. Am., (in Madras) — Mad. Act 6 of 1938. Mad. Act 14 of 1942. Mad. Act 26 of 1950. Suppltd., Act 8 of 1892. Rep. in pt., Act 14 of 1870. Rep. in pt., Act 12 of 1876. Rep. in pt., Act 2 of 1901. Rep. in pt., Act 38 of 1920. Rep. in pt., am. and suppltd., Act 8 of 1888. Rep. (in Bombay), Bom. Act 3 of 1875. Ad., A.O. 1937. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3. in the C.P. and the Sambalpur District (except s.1 and the Schedule), Act 20 of 1875. s. 3; in the Punjab, Act 8 of 1888, s. 1. Am. (in U.P.) by U.P. Act 8 of 1957; Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958; Rep. in Mysore by Mysore Act 29 of 1958; Extended to Pondicherry by Pondy. Act 26 of 1968; Am. in A.P. by A.P. Act 17 of 1975; Am. in west Bengal by W.B. Act 1978; Am. in Tamil Nadu by T.N. Act Act 35 of 2000.
Madras City Land Revenue Act	1851	12	Short title given, Act 11 of 1901. Am., Act 12 of 1891. Am. (in Madras), Mad. Act 36 of 1955. Rep. in pt., Mad. Act 6 of 1867. Ad., A.O. 1937. " A.O. 1950.
Sheriffs' Fees Act	1852	8	Short title given, Act 14 of 1897. Ad., A.O. 1937.
Bombay Rent-free Estates Act	1852	11	Short title given, Bom. Act 2 of 1921. Rep. in pt., Act 16 of 1874. " " Act 10 of 1876. " " Act 4 of 1894. Ad., A.O. 1937. Application declared, Bom. Act 5 of 1879.
Rent Recovery Act	1853	6	Short title given, Act 5 of 1897. Rep. in pt., Ben. Act 8 of 1865. " " Act 12 of 1873. " " Act 12 of 1891. Ad., A.O. 1937. " A.O. 1950.

			Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899. s. 3.
Shore Nuisances (Bombay and Kolaba) Act	1853	11	Short title given, Bom. Act 2 of 1921. Rep. in pt., Act 22 of 1855. " " Act 14 of 1870. Ad., A.O. 1937.
Bengal Bonded Warehouse Association Act	1854	5	Rep. in pt., Act 14 of 1870. Ad., A.O. 1937.
Police, Agra	1854	16	Rep. in pt., Act 14 of 1870. Ad., A.O. 1937. Declared in force throughout Agra, except as regards the Scheduled Districts, Act 15 of 1874, s. 7.
Legal Representatives' Suits Act	1855	12	Short title given, Act 14 of 1897. Rep., in pt., Act 9 of 1871. Declared in force— throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3; in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch. Extended to Pondicherry by Act 26 of 1968.
Fatal Accidents Act	1855	13	Short title given, Act 14 of 1897. Am., Act 3 of 1951. Rep. in pt., Act 9 of 1871. " " Act 10 of 1914. Declared in force— throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3; in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; Extended to Berar, Act 4 of 1941; Extended to Pondicherry by Act 26 of 1968.
Usury Laws Repeal Act	1855	28	Short title given, Act 14 of 1897. Rep., in pt., Act 14 of 1870. Declared in force throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3.
Bengal Embankment Act	1855	32	Short title given, Act 1 of 1903. Am. (in Orissa), Orissa Act 10 of 1947. Rep. in pt., Act 14 of 1870. " " Act 16 of 1874. " " Act 1 of 1903. Rep. (in Assam), Act 5 of 1897.

			Rep. (in Ben. Presy.), Ben. Act 4 of 1915. Ad., A.O. 1937. " A.O. 1950.
Sonthal Parganas Act	1855	37	Short title given, Act 1 of 1903. Am., Act 10 of 1857. Rep. in pt., Act 14 of 1870. " " Act 12 of 1891. " " Reg. 5 of 1893. Suppltd., Reg. 5 of 1893. Ad., A.O. 1937. Ss. 1, 2 and 3 declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Indian Bills of Lading Act	1856	9	Short title given, Act 14 of 1897. Declared in force— throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3; in former Part B States, Act 18 of 1949; Extended to Pondicherry by Act 26 of 1968.
Calcutta Land-revenue Act	1856	18	Short title given, Act 1 of 1903. Rep. in pt., Act 18 of 1869. " " Act 12 of 1891.
Bengal Chaukidari Act	1856	20	Short title given, Act 1 of 1903. Am., Act 6 of 1945. Rep. in pt., Act 14 of 1870. " " Act 10 of 1872. " " and am., Act 22 of 1871. Rep. in pt. and am., Act 12 of 1891. Rep. (in municipalities in Ajmer), Reg. 5 of 1886. Rep. (in Bengal and Assam), Ben. Act 5 of 1876. Rep. (in areas notified in Punjab), Act 20 of 1883. Rep. (in U.P.), U.P. Act 2 of 1914. Ad., A.O. 1937. Ad., A.O. 1950. Am., by C.O. 29.
Tobacco Duty (Town of Bombay) Act	1857	4	Short title given, Act 2 of 1921. Am., Bom. Act 1 of 1932. " Bom. Act 14 of 1933. " Bom. Act 6 of 1938. Rep. in pt., Act 14 of 1870. " " Act 16 of 1874. " " Act 12 of 1876. " " Act 12 of 1891. Ad., A.O. 1937. " A.O. 1950.
Oriental Gas Company	1857	5	Extension authorised, with amendments in ss. 3, 7 and 22, Act 11 of 1867.
Madras Uncovenanted Officers' Act	1857	7	Short title given, Act 11 of 1901. Rep., in pt., Act 17 of 1862. " " Act 10 of 1873. " " Act 12 of 1873. " " Mad. Act 7 of 1914.

			Rep. (in Madras), Mad. Act 36 of 1955. Ad., A.O. 1937. ” A.O. 1950.
			Declared in force throughout the Presidency of Madras, except as regards the Scheduled Districts, Act 15 of 1874, s. 4.
Sonthal Parganas Act	1857	10	Short title given, Act 1 of 1903. Rep., in pt., Act 14 of 1870.
			Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Howrah Offences Act	1857	21	Short title given, Act 1 of 1903. Am., Ben. Act 4 of 1913. ” Ben. Act 5 of 1922. Rep. in pt, Act 16 of 1874. ” ” Act 12 of 1891. ” ” Act 1 of 1903. ” ” Ben. Act 5 of 1876. ” ” Ben. Act 3 of 1884.
			Ad., A.O. 1937. ” A.O. 1950.
Joint-stock Companies	1857	19	Rep. (except as to Table B), Act 10 of 1866.
Madras Compulsory Labour Act	1858	1	Short title given, Act 11 of 1901. Am., Mad. Act 9 of 1935. ” Mad. Act 8 of 1956. Rep. in pt, Act 16 of 1874. Rep. (in Orissa), Orissa Act 10 of 1948. Ad., A.O. 1950. Declared in force throughout the Presidency of Madras, except as regards the Scheduled Districts, Act 15 of 1874, s. 4.
Bengal Ghatwali Lands Act	1859	5	Short title given, Act 1 of 1903. Ad., A.O. 1937. ” A.O. 1950. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Bengal Rent Act	1859	10	Short title given, Act 1 of 1903. Am., (in Darjeeling district), Ben. Reg. 4 of 1944. Rep. in pt., Act 36 of 1860. Rep. in pt., Act 20 of 1865. Rep. in pt., Act 7 of 1870. Rep. in pt., Act 14 of 1870. Rep. in pt., Act 12 of 1891. Rep. in pt., Ben. Act 6 of 1862. Rep. in pt., (in Agra), Act 14 of 1863. Rep. in pt. and am., Act 1 of 1903. Rep. (in Agra, except certain areas), Act 18 of 1873. Rep. (locally in Bengal), Act 8 of 1885. Rep. (in C.P. and the Sambalpur District), Act 9 of 1883. Rep. (in the Chota Nagpur Division, except the Manbhum District), Ben. Act 1 of 1879.

			Rep. (in the Manbhum District), Ben. Act 6 of 1908. Rep. (locally in Orissa), B. & O. Act 2 of 1913. Ad., A.O. 1937. " A.O. 1950.
Bengal Land-revenue Sales Act	1859	11	Short title given, Act 1 of 1903. Am., Ben. Act 1 of 1939. " Ben. Act 7 of 1942. " Ben Act 2 of 1943. Am. (in Bihar)— Bihar Act 8 of 1948. Bihar Act 1 of 1951. Bihar Act 36 of 1953. Bihar Act 16 of 1954. Rep. in pt., Act 14 of 1870. " " Act 12 of 1891. " " Ben. Act 3 of 1862. " " Ben. Act 3 of 1881. " " and am., Act 1 of 1903. " " " Act 4 of 1914. " " " Ben. Act 7 of 1868. Rep. (in Assam), Reg. 1 of 1886. Suppltd., Ben. Act 3 of 1862. " Ben. Act 7 of 1868. " Ben. Act 1 of 1895. " Ben. Act 3 of 1913. Ad., A.O. 1937. " A.O. 1950. Declared in force— throughout the former Province of Bangal (except the Sambalpur District and except as regards the Scheduled Districts), Act, 15 of 1874, s. 6; in the Sonthal Parganas, Reg., 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Calcutta Pilots Act	1859	12	Short title given, Act 1 of 1903. Am., Act 6 of 1883. " Act 1 of 1903. " Act 11 of 1929. " Act 33 of 1948. Am., Ben. Act 4 of 1920. Rep. in pt, Act 14 of 1870. " " Act 10 of 1873. " " Act 4 of 1914.
Madras District Police Act	1859	24	Short title given, Act 11 of 1901. Am., Ord. 11 of 1942. Am., Mad. Act 5 of 1865. Am., Mad. Act 3 of 1909. Am., Mad. Act 21 of 1936. Am., Mad. Act 13 of 1938. Am., Mad. Act 8 of 1947. Am., Mad. Act 14 of 1951. Suppltd. Act 3 of 1888. Suppltd. Mad. Act 3 of 1889. Rep. in pt., Act 17 of 1862. Rep. in pt., Act 14 of 1870. Rep. in pt., Act 16 of 1874. Rep. in pt., Act 17 of 1914.

Societies Registration Act

1860 21

Rep. in pt., Mad. Act 3 of 1889.
 Rep. in pt., Mad. Act 5 of 1896.
 Rep. in pt., and am., Act 4 of 1914.
 Rep. in pt., and am., (except in Scheduled Districts), Mad. Act 3 of 1895.
 Ad., A.O. 1937.
 Ad., A.O. 1950.
 Declared in force throughout the Presidency of Madras, except as regards the Scheduled Districts, Act 15 of 1974, s. 4.
 Ceased to have effect in the area transferred to Orissa, Reg. 1 of 1936, s. 3.
 Am., by C.O. 29.
 Am. in Madras by Madras Adaptaion of Laws (Central Acts) Order, 1957.

Short title given, Act 14 of 1897.
 Am. Act 22 of 1927.
 Am. (in Andhra), President's Act 10 of 1954.
 Am. (in Assam),—
 Assam Act 14 of 1948.
 Assam Act 15 of 1948.
 Assam Act 11 of 1952.
 Assam Act 7 of 1957.
 Am. (in West Bengal), W. Ben. Act 16 of 1950.
 Am. (in Bihar),—
 Bihar Act 30 of 1948.
 Bihar Act 4 of 1951, 2 of 1960.
 Am. (in Bombay), Bom. Act 2 of 1912.
 Am. (in C.P. & Berar), C.P. & Berar Act 3 of 1940.
 Am. (in E. Punjab),—
 E. Pun. Act 32 of 1948.
 E. Pun. Act 6 of 1949.
 Punjab Act 31 of 1957.
 Rep. in pt., Act 16 of 1874.
 Ad., A.O. 1937.
 Ad., A.O. 1950.
 Declared in force throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3.
 Am., in Orissa by Orissa Act 8 of 1960.
 Am., in Pondicherry by Pondicherry Act 9 of 1969.
 Am., in Maharashtra by Mah. Act 11 of 1968.
 Am., in Assam by Assam Act 13 of 1967.
 Am., in Assam by Assam Act 11 of 1958.
 Am., in U.P. by U.P. Act 25 of 1958.
 Repealed in its application to Bellary District by Mysore Act 14 of 1955.
 Am., in Orissa by Orissa Act 21 of 1958.
 Am., in Bombay by Bombay Act 76 of 1958.
 Rep. in its application to Mahakoshal, Vindhya Pradesh and Bhopal regions of M.P. by M.P. Act 1 of 1960.
 Am., in Madras by Mad. Act 9 of 1960.
 Am., in Mysore by Mysore Act 17 of 1960.
 Am., in Punjab by Pun. Act 21 of 1961.
 Rep. by W.B. Act 26 of 1961.
 Am., in Maharashtra by Mah. Act 49 of 1971.
 Am., in Himachal Pradesh by H.P. Act 23 of 1973.
 Am., in Haryana by Haryana Act 23 of 1974.
 Am., in Uttar Pradesh by U.P. Act 52 of 1975.
 Am., in Uttar Pradesh by U.P. Act 13 of 1978.

Am., in Orissa by Orissa Act 9 of 1979.
 Am., Act 26 of 1963 in its application to the Union territory of Delhi.
 Am., in Uttar Pradesh by U.P. Act 11 of 1984.

Am., Act 27 of 1870.
 ” Act 19 of 1872.
 ” Act 10 of 1873.
 ” Act 10 of 1886.
 ” Act 14 of 1887.
 ” (as to Allahabad University), Act 18 of 1887.
 ” Act 1 of 1889.
 ” Act 4 of 1889.
 ” Act 10 of 1891.
 ” Act 3 of 1894.
 ” Act 3 of 1895.
 ” Act 6 of 1896.
 ” Act 4 of 1898.
 ” Act 12 of 1899.
 ” Act 3 of 1910.
 ” Act 8 of 1913.
 ” Act 39 of 1920.
 ” Act 20 of 1923.
 ” Act 5 of 1924.
 ” Act 18 of 1924.
 ” Act 8 of 1925.
 ” Act 29 of 1925.
 ” Act 10 of 1927.
 ” Act 25 of 1927.
 ” Act 8 of 1930.
 ” Act 14 of 1932.
 ” Act 35 of 1934.
 ” Act 22 of 1939.
 ” Act 4 of 1940.
 ” Act 2 of 1941.
 ” Act 8 of 1942.
 ” Act 6 of 1943.
 ” Act 17 of 1949.
 ” Act 42 of 1949.
 ” Act 35 of 1950.
 ” Act 3 of 1951.
 ” Act 46 of 1952.
 ” Act 42 of 1953.
 ” Act 26 of 1955.
 ” Act 36 of 1957.
 ” Act 2 of 1958.
 Rep. in pt., Act 14 of 1870.
 Rep. in pt., Act 10 of 1882.
 Rep. in pt., Act 13 of 1889.
 Rep. in pt., Act 3 of 1925.
 Rep. in pt., Act 48 of 1952.
 Rep. in pt. and am., Act 8 of 1882.
 Rep. in pt. and am., Act 12 of 1891.
 Rep. in pt. and am., Act 16 of 1921.
 Affected (tempy.) Act 23 of 1932.
 Suppltd., Act 6 of 1864.
 Applied to offences committed before the 1st January, 1862—
 (in the Punjab), Act 4 of 1872.
 (in Ajmer-Merwara), Reg. 3 of 1877.
 Ad., A.O. 1937.
 Ad., A.O. 1948.

Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956
 ” C.O. 29.
 Declared in force—
 In the Sonthal Parganas, Reg. 3 of 1872, s.3, as amended by Reg. 3 of 1899, s.3;
 In the district of Khondmals, Reg. 4 of 1936, s.3 and Sch.;

In the Angul district, Reg. 5 of 1936, s.3 and Sch.;

In Panth Piploda, Reg. 1 of 1929, s.2.
 Extended to Berar, Act 4 of 1941.
 Am., in Madras by Mad. Act 25 of 1960.
 Am., in Uttar Pradesh by U.P. Act 31 of 1960.
 Am., in Mysore by Mysore Act 8 of 1972.
 Am., Act 38 of 1975.
 Am., Act 40 of 1975.
 Am., Act 43 of 1983.
 Am., Act 46 of 1983.
 Am., in Tamil Nadu by T.N. Act 30 of 1984.
 Am., Act 43 of 1986.
 Am., Act 33 of 1988.
 Am., Act 49 of 1988.
 Am., Act 42 of 1993.
 Am., Act 24 of 1995.
 Am., Act 21 of 2000.
 Am., Act 24 of 2003.
 Am., Act 25 of 2005.
 Am., Act 2 of 2006.
 Am., Act 2 of 1958.
 Am., Act 52 of 1959.
 Am., Act 43 of 1958.
 Am, in Madras by Mad. Act 25 of 1960.
 Am., Act 41 of 1961.
 Am, in Uttar Pradesh by U.P. Act 31 of 1961.
 Am., Act 40 of 1964.
 Am., Act 35 of 1969.
 Am., Act 36 of 1969.
 Am. in U.P. by U.P. Act 29 of 1970.
 Am. in Maharashtra by Maha. Act 19 of 1971.
 Am. in A.P. by A.P. Act 16 of 1968.
 Am., Act 31 of 1972.
 Am., Act 40 of 1973.
 Am., in West Bengal by W.B. Act 42 of 1973.
 Am., Act 40 of 1975.
 Am, in Uttar Pradesh by U.P. Act 29 of 1970.
 Am., in Uttar Pradesh by U.P. Act 47 of 1975.
 Am., in West Bengal by W.B. Act 42 of 1973.
 Am., in West Bengal by W.B. Act 6 of 1991.
 Am., Act 10 of 2009.
 Am, Act 13 of 2013.

Short title given, Act 14 of 1897.
 Am., Act 3 of 1888.
 Am., Act 8 of 1895.
 Am., Act 1 of 1903.
 Am., Act 4 of 1914.
 Am., Act 38 of 1920.
 Am., (tempys.) Ord. 11 of 1942.
 Suppltd. Ben. Act 7 of 1869.
 Suppltd. Act 25 of 1946.
 Am., (in C.P. an Berar), C.P. & Berar Act 3 of 1937.
 Am., (in Madras), Mad. Act 13 of 1948.

Am., (in E. Punjab), E. Pun. Act 30 of 1948.
 Am., (in U.P.),-
 U.P. Act 2 of 1939.
 U.P. Act 2 of 1944.
 U.P. Act 32 of 1952.
 Rep. in pt., Act 9 of 1871.
 Rep. in pt., Act 16 of 1874.
 Rep. in pt., Act 10 of 1882.
 Rep. in pt., Act 10 of 1914.
 Rep. in pt., in the former Province of Bengal
 (except the Sambalpur District), Ben. Act 7 of
 1869.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Portions extended to Calcutta and suburbs, with
 modifications, Ben. Act 1 of 1898.
 Declared in force—

in the Sonthal Parganas, Reg. 3 of 1872., s. 3, as
 amended by Reg. 3 of 1899, s. 3;

in the district of Khondmals, Reg. 4 of 1936,
 s. 3 and Sch.;

in the Angul district, Reg. 5 of 1936, s. 3 and
 Sch.;

in the areas transferred to Orissa from the
 Madras Presidency, Reg. 1 of 1936, s. 3.

Extended (partially) to Sandur State in Madras,
 Mad. Act 35 of 1949.

Rep. in its application to Bellary District by Mysore
 Act 14 of 1955.

Extended to the whole of Madhya Pradesh by M.P.
 Act 23 of 1958.

Am., in Pondicherry by Pondy. Act 7 of 1968.

Am., in West Bengal by W.B. Act 5 of 1973.

Am., in Orissa by Orissa Act 5 of 1976.

Am., in Orissa by Orissa Act 34 of 1976.

Am., in Sikkim by Sikkim Act 7 of 1980.

Am., C.O. 29.

Stage-Carriages Act

1861 16

Short title given, Act 14 of 1897.
 Am., Act 16 of 1876.
 Am. (in Punjab), Pun. Act 3 of 1924.
 Rep. in pt., Act 14 of 1870.
 Rep. in pt., Act 10 of 1914.
 Rep. in pt. and am., Act 1 of 1898.
 Rep. (in Madras), Mad. Act 3 of 1924.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956.
 Amended in Himachal Pradesh by M.P. Act 30 of
 1974.

Government Seal Act	1862	3	<p>Short title given, Act 14 of 1897. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950.</p> <p>Declared in force throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3.</p> <p>The Act has been extended to and shall be in force in the State of Arunachal Pradesh (w.e.f. 1.7.1974) <i>vide</i> Act 44 of 1993.</p>
Excise (Spirits) Act	1863	16	<p>Short title given, Act 14 of 1897. Am., Act 8 of 1894. Rep. in pt., Act 12 of 1891. Rep. (in Ben. Presy., in B & O. and locally in Assam), Ben. Act 5 of 1909, E. B. & A. Act 1 of 1910. Rep. (in Bom. Presy.), Bom. Act 12 of 1912. Rep. (in C.P.), C.P. Act 2 of 1915. Rep. (locally in Madras), Mad. Act 1 of 1886, Sch. as amended by Mad. Act 1 of 1913. Rep. (in Punjab), Pun. Act 1 of 1914. Rep. (in U.P.), U.P. Act 4 of 1910. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950.</p> <p>Declared in force throughout the former B.I., except as regards the Scheduled Districts, Act 15 of 1874, s. 3.</p>
Partition of Revenue-paying Estates	1863	19	<p>Rep. in pt., Act 14 of 1870. Rep., (in Agra, except certain areas), Act 19 of 1873. Rep. (in Ajmer), Reg. 3 of 1877. Rep. (in the C.P. and the Sambalpur District), Act 18 of 1881. Rep. (in Oudh), Act 18 of 1876. Rep., (in U.P.) by U.P. Act 30 of 1956.</p>
Religious Endowments Act	1863	20	<p>Short title given, Act 14 of 1897. Am., Act 12 of 1891. Am., Act 21 of 1925. Am., Act 10 of 1940. Am., (in Bengal), Ben. Act 13 of 1934. Am, (in U.P.), U.P. Act 29 of 1951. Rep. in pt., Act 7 of 1870. Rep. in pt., Act 14 of 1870. Rep. in pt., Act 16 of 1874. Rep. in pt., Act 10 of 1914. Rep. (in Bihar), Bihar Act 1 of 1951. Rep. (in Madras as to Hindu Religious Endowments),- Mad. Act 1 of 1925. Mad. Act 2 of 1927. Rep. (in Orissa), Orissa Act 41 of 1939. Extended to the Kanara District, Bom. Act 7 of 1865. Ad., A.O. 1937. Ad., A.O. 1948. Rep. in Madras by Mad. Act 22 of 1959 (when</p>

			notified) Am., Act 20 of 1983.
Waste-Lands (Claims) Act	1863	23	Short title given, Act 14 of 1897. Rep. in pt., Act 9 of 1871. Rep., in pt., Act 10 of 1914. Rep. in pt. and am., Act 4 of 1914. Rep. in pt. (in U.P.), U.P. Act 12 of 1922. Rep. (in Bombay), Bom. Act 9 of 1943. Ad., A.O. 1937. Ad., A.O. 1950. Declared in force throughout the former B.I. except as regards the Scheduled Districts, Act 15 of 1874. s.3. Extended to Pondicherry by Pondy. Act 26 of 1968.
Indian Tolls Act	1864	15	Short title given, Act 14 of 1897. Rep. in pt. and am., Act 38 of 1920. Suppltd., Act 8 of 1888. Ad., A.O. 1937. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s.3, as amended by Reg. 3 of 1899. s.3; in the C.P. and the Sambalpur District, Act 20 of 1875. s. 3; in the Punjab, Act 8 of 1888, s.1. Rep. in Mysore by Mysore Act 29 of 1958. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., in A.P. by A.P. Act 17 of 1975.
Carriers Act	1865	3	Am., Act 10 of 1899. Rep. in pt., Act 9 of 1890. Rep. in pt., Act 10 of 1914. Rep. in pt. and am., Act 13 of 1921. Ad., A.O. 1937. Declared in force— throughout the former B.I. except as regards the Scheduled Districts, Act 15 of 1874, s.3; in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899. s. 3. Extended to Berar, Act 4 of 1941. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 28 of 1993.
Converts' Marriage Dissolution Act	1866	21	Rep. in pt., Act 7 of 1870. Rep. in pt., Act 16 of 1874. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force—

			throughout the former B I., except as regards the Scheduled Districts, Act 15 of 1874, s.3;
			in the Santhal Parganas, Rep. 3 of 1872, s.3, as amended by Reg. 3 of 1899, s.3.
			Extended to Berar, Act 4 of 1941. Not extended to Manipur, Act 68 of 1956.
			Am., Act 68 of 1956. Repealed in its application to Bellary District by Mysore Act 14 of 1955. Am., Act 48 of 1959. Not extended to Manipur, Act 68 of 1956. Am., Act 26 of 1968.
Oudh Sub-settlement Act	1866	26	Rep. in pt., Act 14 of 1870. Rep. (in U.P., where applicable), U.P. Act 1 of 1951.
Ganges Tolls	1867	1	Ad., A.O. 1937. Ad., A.O. 1950.
Public Gambling Act	1867	3	Short title given, Act 5 of 1897. Am., Act 12 of 1891. Am., Act 1 of 1903. Am. (in C.P.), C.P. Act 3 of 1927. Am. (in Madhya Pradesh) M.P. Act 25 of 1950. M.P. Act 12 of 1954. Am., (in U.P.), — U.P. Act 5 of 1919. U.P. Act 1 of 1925. U.P. Act 10 of 1938. U.P. Act 34 of 1952. Rep. in pt., Act 16 of 1874. Rep. in pt., Act 17 of 1914. Rep. in pt., and am, (in Punjab), Pun. Act 1 of 1929. Rep., in pt. and am. (in U.P.), U.P. Act 1 of 1917. Rep. (in Ajmer), Ajmer Act 6 of 1933. Ad., A.O. 1937. Ad., A.O. 1948. Declared in force— in certain railway Lands, Act 14 of 1874, s. 10; in Panth Piploda, Reg. 1 of 1929 s. 2. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Am. in Punjab by Pun. Act 9 of 1960. Am. in Madhya Pradesh by M.P. Act 47 of 1976. Am. in Himachal Pradesh by H.P.. Act 30 of 1976.
Oriental Gas Company	1867	11	Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. (No. 2) 1956.
Sarais Act	1867	22	Rep. in pt., Act 12 of 1891. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937.

			Ad., A.O. 1948. Ad., A.O. 1950. Modified up to 1-4-1985.
Press and Registration of Books Act	1867	25	<p>Short title given, Act 14 of 1897. Am., Act 11 of 1915. Am., Act 38 of 1920. Am., Act 14 of 1922. Am., Act 11 of 1923. Am., Act 35 of 1950. Am., Act 3 of 1951. Am., Act 56 of 1951. Am., Act 55 of 1955.</p> <p>Am., (in Madras), Mad. Act 24 of 1948. Am., (in Punjab), Pun. Act 14 of 1942. Am., (in Punjab), Pun. Act 25 of 1950. Am., (in Punjab), Pun. Act 15 of 1957. Rep. in pt., Act 14 of 1870. Rep. in pt., Act 3 of 1914. Rep. in pt. and am., Act 10 of 1890. Rep. in pt. and am., Act 12 of 1891. Rep. in pt. and am., Act 10 of 1914. Ad., A.O. 1987. Ad., A.O. 1948. Ad., A.O. 1950. Local Government empowered to annul declarations made under, and s.15 ext., Act 7 of 1908, ss. 7, 8.</p> <p>Declared in force—</p> <p>throughout the former B I., except as regards the Scheduled Districts, Act 15 of 1874, s.3;</p> <p>in the Santhal Parganas, Rep. 3 of 1872, s.3, as amended by Reg. 3 of 1899, s.3.</p> <p>in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;</p> <p>in the district of Angul, Reg. 5 of 1936, s. 3 and Sch.</p> <p>Extended to Berar, Act 4 of 1941.</p> <p>Am. in Mysore by Mysore Act 10 of 1972. Am. in Andhra by Andhra Act 8 of 1960. Am., Act 26 of 1960 (w.e.f. 1.10.1960). Am. in Madras by Mad. Act 14 of 1960. Am., Act 16 of 1965 (w.e.f. 1.11.1965). Am., Act 30 of 1968. Am. in Himachal Pradesh by H.P. Act 17 of 1974. Am., Act 37 of 1978. Am., Act 20 of 1983.</p>
Oudh Estates Act	1869	1	<p>Am, Act 10 of 1885. Am., Act 38 of 1920. Rep. in pt. and am., U.P. Act 3 of 1910. Ad., A.O. 1950.</p>
Indian Divorce Act	1869	4	<p>Am., Act 6 of 1909.</p>

Am., Act 10 of 1912.
 Am., Act 18 of 1919.
 Am., Act 11 of 1923.
 Am., Act 32 of 1925.
 Am., Act 25 of 1926.
 Am., Act 34 of 1926.
 Am., Act 15 of 1927.
 Am., Act 30 of 1927.
 Am., Act 8 of 1935.
 Am., Act 40 of 1949.
 Am., Act 3 of 1951.
 Am., Act 72 of 1952.
 Rep. in pt., Act 7 of 1870.
 Rep. in pt., Act 12 of 1873.
 Rep. in pt. (in the C.P. and the District of Sambalpur), Act 4 of 1901.
 Rep. in pt. (in Punjab), Act 18 of 1884.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956.

Declared in force—

In the Santhal Parganas, Reg. 3 of 1872, s.3, as amended by Reg. 3 of 1899, s. 3;

In the district of Angul, Reg. 5 of 1936, s. 3 and Sch.;

In the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;

Extended to Berar, Act 4 of 1941.

Am., Act 49 of 2001

Am., Act 51 of 2001.

Am. in U.P., by U.P. Act 36 of 1956.

Modified up to 15.3.1934.

Modified up to 1.6.1971.

Modified up to 1.6.1973.

Modified up to 1.10.1984.

Modified up to 1.11.2003.

Bombay Civil Courts Act

1869 14

Am., Act 10 of 1876.
 Am., Act 9 of 1880.
 Am., Act 15 of 1880.
 Am., Act 28 of 1930.
 Am., Bom. Act 3 of 1895.
 Am., Bom. Act 1 of 1900.
 Am., Bom. Act 5 of 1912.
 Am., Bom. Act 5 of 1914.
 Am., Bom. Act 6 of 1926.
 Am., Bom. Act 9 of 1927.
 Am., Bom. Act 7 of 1930.
 Am., Bom. Act 11 of 1942.
 Am., Bom. Act 20 of 1942.
 Am., Bom. Act 10 of 1945.
 Rep. in pt., Act 14 of 1870.
 Rep. in pt., Act 12 of 1876.
 Rep. in pt., Act 7 of 1889.
 Rep. in pt., Act 8 of 1890.
 Rep. in pt., Act 12 of 1891.

Court-fees Act

1870 7

Rep. in pt., Bom. Act 1 of 1910.
Ad., A.O. 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No. 2) 1956.
Am. in Gujrat by Guj. Act 31 of 1973.

Am., Act 15 of 1872.
Am., Act 13 of 1875.
Am., Act 7 of 1889.
Am., Act 11 of 1899.
Am., Act 10 of 1901.
Am., Act 6 of 1905.
Am., Act 7 of 1910.
Am., Act 14 of 1911.
Am., Act 17 of 1914.
Am., Act 24 of 1917.
Am., Act 18 of 1919.
Am., Act 19 of 1922.
Am., Act 11 of 1923.
Am. (in Ajmer-Merwara), Act 31 of 1930.
Am. (tempy. in Assam),—

Assam Act 2 of 1922.
Assam Act 14 of 1936.

Am. (in Assam),—

Assam Act 4 of 1922.
Assam Act 3 of 1932.
Assam Act 18 of 1947.
Assam Act 8 of 1950.
Assam Act 27 of 1954.
Assam Act 22 of 1955.
Assam Act 3 of 1958.

Am., (in Bengal),—

Ben. Act 4 of 1922.
Ben. Act 6 of 1922.
Ben. Act 7 of 1935.
Ben. Act 11 of 1935.
Ben. Act 3 of 1941.
Am., in the former Province of Bengal (except the Sambalpur District), Ben. Act 3 of 1898.
Am. (in B. & O.), B. & O. Act 2 of 1922.
Am. (in Bihar), Bihar Act 17 of 1939.

Am. (tempy. in Bombay),—

Bom. Act 3 of 1926.
Bom. Act 1 of 1931.
Bom. Act 2 of 1932.
Bom. Act 15 of 1943.
Am. (tempy. in C.P.), C.P. Act 16 of 1935.
Am. (tempy. in C.P. & Berar), C.P. & Berar Act 1 of 1944.

Am., (in C.P. & Berar), —

C.P. & Berar Act 9 of 1938.

C.P. & Berar Act 16 of 1940.
C.P. & Berar Act 9 of 1941.
C.P. & Berar Act 5 of 1945.

Am. (in Himachal Pradesh), H.P. Act 18 of 1952.

Am. (in Madhya Pradesh), —

M.P. Act 4 of 1950.
M.P. Act 38 of 1950.
M.P. Act 13 of 1951.
M.P. Act 22 of 1951.
M.P. Act 9 of 1953.

Am. (in Madras),—

Mad. Act 5 of 1922.
Mad. Act 17 of 1945.

Am. (in Orissa),—

Orissa Act 5 of 1939.
Orissa Act 4 of 1945.
Orissa Act 13 of 1957.

Am. (in Punjab),—

Pun. Act 3 of 1914.
Pun. Act 7 of 1922.
Pun. Act 1 of 1942.

Am. (in E. Punjab),—

E. Pun. Act 26 of 1949.
E. Pun. Act 31 of 1953.
Pun. Act 19 of 1957.

Am. (tempy., in U.P.),—

U.P. Act 3 of 1932.
U.P. Act 2 of 1936.

Am. (in U.P.), —

U.P. Act 3 of 1933.

Am., (in U.P.)—

U.P. Act 19 of 1938.
U.P. Act 9 of 1941.
U.P. Act 14 of 1942.
U.P. Act 8 of 1943.
U.P. Act 5 of 1944.
U.P. Act 14 of 1948.
U.P. Act 28 of 1957.

Am. (in Andaman and Nicobar Islands), Reg. 2 of 1957.

Suppltd. (tempy., in Bihar), Bihar Act 9 of 1943.

Rep. in pt., Act 14 of 1870.

Rep. in pt., Act 8 of 1871.

Rep. in pt., Act 13 of 1889.

Rep. in pt., Act 8 of 1890.

Rep. in pt., Act 11 of 1923.

Rep. in pt., Act 18 of 1923.

Rep., in pt., in partially excluded area of Koraput, Orissa Reg. 7 of 1943.

Rep. in pt., as at 1.7.1890 in partially excluded areas in Madras, Mad. Reg. 6 of 1940.
Rep. in pt. (in Punjab), Act 17 of 1887.

Rep. in pt. (in U.P.) by U.P. Act 12 of 1922.

Rep. in pt. and am., Act 20 of 1870.
Rep. in pt. and am., Act 6 of 1889.
Rep. in pt. and am., Act 12 of 1801.
Rep. in pt. and am., Act 5 of 1908.
Rep. in pt. and am., Act 38 of 1920.

Rep., (in Madras), Mad. Act 14 of 1955.
Ad., A.O. 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No.2) 1956.
Declared in force—
in the Santhal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg., 3 of 1899. s.3;

in the Angual district, Reg. 5 of 1936, s.3 and Sch;
in Panth Piploda, Reg. 1 of 1929, s.2;
in Manipur, Act 44 of 1953.
Extended (partially) in Berar, Act 4 of 1941.

Am. in Assam by Assam Act 19 of 1958.
Amended in U.P. by U.P. Act 10 of 1959.
Am. in West Bengal by W. Ben. Act 23 of 1959.
Rep. in its application to Bombay area and Coorg.
District of Mysore by Mysore Act 16 of 1958.
Am. in Punjab by Pun. Act 20 of 1960.
Am. in U.P. by U.P. Act 4 of 1961.
Am. (in Delhi) by Act 28 of 1967.
Am., in Goa, Daman and Diu by Goa, Daman & Diu Act 8 of 1970.
Am. in Assam by Assam Act 28 of 1972.

Am. in Meghalaya by Megh. Act 2 of 1973.
Am. in Meghalaya by Megh. Act 5 of 1973.
Am. in U.P. by U.P. Act 34 of 1970.
Am., in M.P. by M.P. Act 24 of 1975.
Am., in M.P. by M.P. Act 4 of 1976.

Am., in Orissa by Orissa Act 12 of 1974.
Am., in Orissa by Orissa Act 55 of 1975.
Am., in Haryana by Haryana Act 11 of 1974.
Am., in U.P. by U.P. Act 9 of 1975.
Am., in Punjab. by Punjab Act 9 of 1979.
Am., in Punjab by Punjab Act 14 of 1958.
Am., in U.P. by UP Act 44 of 1958.
Am., in U.P. by U.P. Act 10 of 1959.
Am., in U.P. by U.P. Act 4 of 1961.
Extended to Pondicherry with modification as in force in the Union territory of Andaman and Nicobar Islands on 1.8.1966.
Am. in Madhya Pradesh by M.P. Act 24 of 1975.
Am. in Madhya Pradesh by M.P. Act 4 of 1976.

			Am., Act 46 of 1999.
Oudh Taluqdars' Relief Act	1870	24	Am., Act 12 of 1891. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No.2) 1956.
Cattle-trespass Act	1871	1	Am., Act 1 of 1891. Am., Act 17 of 1921. Am. (in Ajmer), Ajmer Act 5 of 1954. Am. (in Assam), Assam Act 1 of 1936. Am. (in Bengal), Ben. Act 5 of 1934. Am. (in Bhopal), Bhopal Act 6 of 1953. Am. (in Bombay),— Bom. Act 9 of 1924. Bom. Act 4 of 1926. Bom. Act 5 of 1931. Am. in (C.P.),— C.P. Act 12 of 1935. C.P. Act 22 of 1937. Am. (in C.P. & Berar), C.P. & Berar Act 27 of 1949. Am., (in Orissa), — Orissa Act 15 of 1948. Orissa Act 23 of 1950. Am. (in Punjab), Pun. Act 24 of 1952. Am. (in Sambalpur District), Orissa Act 6 of 1939. Am. (in U.P.), U.P. Act 7 of 1954. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 1 of 1938. Rep. in pt. (in Bengal), Ben. Act 4 of 1947. Rep. in pt. (in West Bengal), W. Ben. Act 7 of 1948. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956.
			Declared in force—
			in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3;
			in the Angul district, Reg. 5 of 1936, s. 3, and Sch.;
			in the district of Khondmals, Reg. 4 of 1936, s. 3, Sch.;
			in Panth Piploda, Reg. 1 of 1929, s. 2.
			Am. in Madras by Madras Act 20 of 1957.
			Rep. in its application to Bellary district of Mysore Act 5 of 1955.
			Am. in Bombay by—
			Bom. Act 13 of 1959.
			Am. in M.P. by M.P. Act 11 of 1960.
			Extended to the NEFA by Reg. 3 of 1960, subject to certain modifications, vide s.3 and Sch., <i>ibid</i> , (w.e.f. 1.11.1960).
			Rep. in its application to Malabar Distt. of Kerala

			by Kerala Act 28 of 1961.
			Am. (in Punjab), Punjab Act 18 of 1959. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Am. in Andhra Pradesh, by A.P. Act 30 of 1961. Am. in Himachal Pradesh, by H.P. Act 7 of 1974.
Coroners Act	1871	4	Am., Act 5 of 1889. Am., Act 38 of 1920. Am. (in Bombay),— Bom. Act 13 of 1930. Bom. Act 25 of 1942. Bom. Act 39 of 1953. Am. (in Bengal), Ben. Act 7 of 1944. Rep. in pt., Act 9 of 1871. Rep. in pt., Act 10 of 1873. Rep. in pt., Act 12 of 1873. Rep. in pt., Act 16 of 1874. Rep. in pt., Act 12 of 1891. Rep. in pt. and am., Act 10 of 1881. Rep. in pt. and am., Act 4 of 1908. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Am. in West Bengal by W. Ben. Act 4 of 1956.
Bengal Sessions Courts Act	1871	19	Short title given, Act 5 of 1897. Rep., Act 1 of 1903.
Dehra Dun	1871	21	Rep. in pt., Act 16 of 1874. Rep. in pt., Act 12 of 1891. Ad., A.O. 1950.
Pensions Act	1871	23	Am. (locally), Act 21 of 1886. Virtually Am., (in U.P.), U.P. Act 3 of 1918. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 1 of 1938. Rep. in pt., (in West Bengal), W. Ben. Act 7 of 1948. Rep., in pt., and am., (in U.P.), U.P. Act 12 of 1923. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Am., by C.O. 29. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s.3. Extended (partially) to Berar, Act 4 of 1941. Repealed in its application to Bellary district by Mysore Act 14 of 1955. Am., Act 20 of 1982.
Indian Evidence Act	1872	1	Am., Act 18 of 1872. Am., Act 3 of 1887. Am., Act 3 of 1891. Am., Act 5 of 1899. Am., Act 18 of 1919. Am., Act 31 of 1926.

Am., Act 10 of 1927.
 Am., Act 35 of 1934.
 Am., Act 40 of 1949.
 Am., Act 3 of 1951.
 Am., (in U.P.), U.P. Act 24 of 1954.
 Rep. in pt., 44 and 45 Vict., c. 58.
 Rep. in pt., Act 10 of 1897.
 Rep. in pt., Act 12 of 1927.
 Rep. in pt., Act 1 of 1938.
 Rep. in pt. and am., Act 10 of 1914.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.

Declared in force—
 in the Santhal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg., 3 of 1899. s.3;

in the Angual district, Reg. 5 of 1936, s.3 and Sch;

in the district of Khondmals, Reg. 4 of 1936, s.3 and Sch.;

in Panth Piploda, Reg. 1 of 1929, s.2.

Extended to Berar, Act 4 of 1941.

Am., in West Bengal by W. Ben. Act 20 of 1960.
 Am. in Tamil Nadu by T.N. Act 67 of 1979.
 Am., Act 43 of 1983.
 Am., Act 46 of 1983.
 Am., Act 61 of 1984.
 Am., Act 43 of 1986.
 Am., Act 21 of 2000.
 Am., Act 4 of 2003.
 Am., Act 2 of 2006.
 Am, Act 13 of 2013.
 Am., Act 15 of 1875.
 Am., Act 24 of 1881.
 Am., Act 4 of 1914.
 Am., Pun. Act 4 of 1900.
 Virt. am., Pun. Act 2 of 1920.
 Rep. in pt., Act 1 of 1878.
 Rep. in pt., Act 6 of 1878.
 Rep. in pt., Act 10 of 1879.
 Rep. in pt., Act 4 of 1882 (when extended to the Punjab).
 Rep. in pt., Act 10 of 1882.
 Rep. in pt., Act 17 of 1887.
 Rep. in pt., Act 8 of 1890.
 Rep. in pt. (except in Scheduled Districts), Act 3 of 1907.
 Rep. in pt., Act 17 of 1914.
 Rep. in pt., Act 4 of 1922.
 Rep. in pt., Act 42 of 1953.
 Rep. in pt., Pun. Act 2 of 1968.
 Rep. in pt., Pun. Act 2 of 1905.
 Rep. in pt., Pun. Act 1 of 1910.
 Rep. in pt., Pun. Act 5 of 1941.
 Rep., in pt. and am., Act 12 of 1878.
 Rep. in pt. and am., Act 12 of 1891.
 Rep. in pt. and am., Act 7 of 1895.

			<p>S. 5, rep., Act 26 of 1937 (to the extent of inconsistency with the repealing Act). Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Am., Pun. Act 15 of 1961. Am., Act 4 of 2005.</p>
Indian Contract Act	1872	9	<p>Am., Act 4 of 1886. Am., Act 12 of 1891. Am., Act 4 of 1930. Am., Act 3 of 1951. Am. (in C.P.), C.P. Act 1 of 1915. Am. (in C.P. and Berar), C.P. and Berar Act 15 of 1938. Rep. in pt., Act 1 of 1877. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 3 of 1930. Rep. in pt., Act 9 of 1932. Rep. in pt., and am., Act 6 of 1899. Rep. in pt., and am., Act 24 of 1917. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950.</p> <p>Declared in force— In the Santhal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg., 3 of 1899. s.3; In Panth Piploda, Reg. 1 of 1929, s.2;</p> <p>Extended Berar, Act 4 of 1941. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 1 of 1997.</p>
Indian Christian Marriage Act	1872	15	<p>Am., Act 6 of 1886. Am., Act 2 of 1891. Am., Act 1 of 1903. Am., Act 13 of 1911. Am., Act 38 of 1920. Am., Act 18 of 1928. Am., Act 3 of 1951. Am., Act 48 of 1952. Am., Act 68 of 1956. Rep. in pt., Act 16 of 1874. Rep. in pt., Act 1 of 1938. Rep. in pt., Act 10 of 1914. Rep. in pt. and am, Act 12 of 1891. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s.3; Extended to Berar, Act 4 of 1941. Am, Act 2 of 1978. Am., Act 20 of 1983. Am. in Mysore by Mysore Act 20 of 1956. Not extended to Manipur Act 68 of 1956. Am., Act 26 of 1968.</p>

Madras Civil Courts Act

1873 3 Am., Act 19 of 1877.
Am., Act 21 of 1885.
Am., Act 14 of 1926.
Am., Act 18 of 1926.
Am., Mad. Act 3 of 1916.
Am., Mad. Act 6 of 1919.
Am., Mad. Act 3 of 1925.
Am., Mad. Act 22 of 1945.
Am., Mad. Act 10 of 1948.
Am., Mad. Act 16 of 1951.
Am., Mad. Act 17 of 1956.
Am., Mad. A.O. 1954.
Rep. in pt., Act 12 of 1873.
Rep. in pt., Act 9 of 1887.
Rep. in pt., Act 12 of 1891.
Rep. in pt., (when and where rules under s.3 of Act 7 of 1887 take effect), Act 7 of 1887.
S. 16 rep., Act 26 of 1937 (to the extent of inconsistency with the repealing Act).
Rep., in pt., and am., Act 4 of 1914.
Ceased to have effect in the areas transferred to Orissa from the Madras Presidency, Reg. 1` of 1936.
Ad., A.O. 1937.
Ad., A.O. 1950.
Am., Mad. A.O. 1970.
Am., in Andhra by Andhra Act 1 of 1956.
Am., in Madras by Mad. Act 17 of 1959.

Government Savings Banks Act

1873 5 Am., Act 13 of 1916.
Am., Act 17 of 1917.
Am., Act 16 of 1923.
Am., Act 2 of 1943.
Am., Act 3 of 1951.
Am., Act 62 of 1956.
Am., Act 45 of 1959.
Rep. in pt. Act 12 of 1873.
Rep. in pt. Act 16 of 1874.
Rep. in pt. Act 12 of 1891.
Ad., A.O. 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Declared in force—
in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899. s. 3;

in the district of Khondmals Reg. 4 of 1936, s. 3 and Sch.;
in the district of Angul, Reg. 5 of 1936, s. 3 and Sch.

Extended to Berar, Act 4 of 1941.

Appl. To Porahat Estate in the District of Singhbhum, Bihar Reg. 1 of 1945.

Am., Act 20 of 1983
Am., Act 56 of 1985.
Am., Act 23 of 2004.
Am., Act 18 of 2005.

Extended and shall be in force in the State of

			Arunachal Pradesh (w.e.f. 1.7.1994) vide Act 44 of 1993.
Northern India Canal and Drainage Act	1873	8	<p>Am., Act 12 of 1891. Am., Act 16 of 1899. Suppltd. (in C.P.), C.P. Act 1 of 1919. Am. (in Punjab), Pun. Act 19 of 1953. Am. (in U.P.),— U.P. Act 6 of 1932. U.P. Act 12 of 1936 (with regard to State tubewells).</p> <p>Rep., in pt. Act 12 of 1873. Rep., in pt. Act 16 of 1874. Rep., in pt. Act 38 of 1920. Rep., in pt. (in Punjab). Act 16 of 1887. Rep., in pt. and am., Act 4 of 1914. Rep., (in C.P.). C.P. Act 3 of 1931.</p> <p>Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.2) 1956.</p> <p>Declared not to apply to any canal which is for the time being included under either Sch. I or Sch. II to the Punjab Minor Canals Act of 1905 (Pun. Act 3 of 1905)—See s. 2(3) of that Act. Pun. Act 3 of 1905 was extended to the N.W.F. Province under the Scheduled Districts Act, 1874 (14 of 1874).</p> <p>The Northern India Canal and Drainage Act, 1873. Am. in Punjab, by Pun. Act 22 of 1960. Am. (in U.P.), by U.P. Act 30 of 1956. Am. in Haryana, by Haryana Act 4 of 1971. Am. in U.P., by U.P. Act 16 of 1974. Am. in Punjab, by Punjab Act 18 of 1974. Am. in Haryana by Haryana Act 29 of 1974. Am. in U.P., by U.P. Act 22 of 1979.</p>
North-Western Provinces Village and Road Police Act	1873	16	<p>Am. (in U.P.) by U.P. Act 14 of 1941. Rep. in pt., Act 16 of 1874. Rep. in pt., Act 12 of 1876. Rep. in pt., Act 12 of 1891. Ad., A.O. 1937. Ad., A.O. 1950. Am., by C.O. 29.</p>
Married Women's Property Act	1874	3	<p>Am., Act 38 of 1920. Am., Act 13 of 1923. Am., Act 18 of 1927. Am., Act 21 of 1929. Rep. in pt., Act 12 of 1876. Rep. in pt., Act 6 of 1888. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 39 of 1925. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Declared in force—</p>

			in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s.3; Not extended to Manipur Act 68 of 1956. Am., Act 61 of 1959. Am., Madras A.O. 1970. Modified upto 1.9.1932. Modified upto 1.2.1987.
Foreign Recruiting Act	1874	4	Am., Act 3 of 1951. Rep. in pt., Act 12 of 1876. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to and shall be in force in the State of Arunachal Pradesh (w.e.f. 1.7.1994) vide Act 44 of 1993. Modified up to 1951.
Laws Local Extent Act	1874	15	Rep. in pt. Act 8 of 1875. " " Act 12 of 1876. " " Act 18 of 1877. " " Act 6 of 1878. " " Act 11 of 1878. " " Act 19 of 1879. " " Act 14 of 1881. " " Act 26 of 1881. " " Act 10 of 1882. " " Act 8 of 1883. " " Act 7 of 1885. " " Act 8 of 1887. " " Act 9 of 1887. " " Act 7 of 1889. " " Act 13 of 1889. " " Act 8 of 1890. " " Act 20 of 1890. " " Act 4 of 1894. " " Act 9 of 1894. " " Act 11 of 1901. " " Act 1 of 1903. " " Act 4 of 1922. " " Act 21 of 1923. " " Act 12 of 1927. " " Act 3 of 1937. " " Act 1 of 1938. Rep. in pt., Ben. Act 2 of 1913. " " B. & O. Act 1 of 1913. Rep. in pt. and am., Act 14 of 1881. " " " Act 12 of 1891. Rep. (so far as it relates to any enactment replaced by Act 8 of 1890) in partially excluded areas in Madras by Mad. Reg. 6 of 1940. Ad., A.O. 1937. " A.O. 1950. " A.O. (No. 2) 1956. Modified up to 1-10-1895. (No copy).
Majority Act	1875	9	Am., Act 8 of 1890. Am., Act 3 of 1951. Ad., A.O. 1937. Ad., A.O. 1950 Declared in force Panth Piploda, Reg., 1 of 1929, s.2.

			Extended to Berar Act 4 of 1941. Am., Act 26 of 1968. Am., Act 33 of 1999.
Indian Law Reports Act	1875	18	Am., Act 38 of 1920. Am., Act 32 of 1925. Am., Act 34 of 1926. Am., Act 3 of 1951. Rep. in pt., Act 12 of 1876. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Extended to Berar Act 4 of 1941. Modified up to 1.8.1951.
Central Provinces Laws Act	1875	20	Am., Act 2 of 1879. Am., Act 8 of 1935. Am., C.P. Act 9 of 1923. Am., M.P. Act 15 of 1950. Rep. in pt., Act 6 of 1878. Rep. in pt., Act 3 of 1879. Rep. in pt., Act 4 of 1882. Rep. in pt., Act 10 of 1882. Rep. in pt., Act 13 of 1889. Rep. in pt., Act 8 of 1890. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 38 of 1920. Rep. in pt., Act 4 of 1922. S. 5 rep., Act 26 of 1937 (to the extent of inconsistency with the repealing Act). Rep. in pt. (in Sambalpur District), Act 7 of 1905. Ben. Act 2 of 1908. Ad., A.O. 1937. Ad., A.O. 1950. Am., Act 4 of 2005.
Chota Nagpur Encumbered Estates Act	1876	6	Am., Act 4 of 1914. Am., Ben. Act 4 of 1911. Am., B. & O. Act 8 of 1922. Am., B.& O. Act 2 of 1924. Rep. in pt. and am., Act 5 of 1884. Rep. in pt. and am., Ben. Act 3 of 1909. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Applied to the Deo Estate with modifications, Act 9 of 1886.
Bombay Revenue Jurisdiction Act	1876	10	Am., Act 16 of 1877. Am., Bom. Act 21 of 1929. Rep. in pt., Act 4 of 1894. Rep. in pt., Act 16 of 1895. Rep. in pt., Act 1 of 1938. Rep. in pt. and am., Act 15 of 1880. Rep. in pt. and am., Act 12 of 1891. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956.

Bombay Municipal Debentures Act	1876	15	Rep., in pt. Act 1 of 1879.
Oudh Laws Act	1876	18	Am., Act 38 of 1920. Am., (in U.P.)— U.P. Act 3 of 1912. U.P. Act 4 of 1925. U.P. Act 15 of 1939. U.P. Act 24 of 1954. Rep. in pt., Act 6 of 1878. Rep. in pt., Act 14 of 1878. Rep. in pt., Act 3 of 1879. Rep. in pt., Act 13 of 1879. Rep. in pt., Act 4 of 1882. Rep. in pt., Act 10 of 1882. Rep. in pt., Act 22 of 1886. Rep. in pt., Act 13 of 1889. Rep. in pt., Act 8 of 1890. Rep. in pt., Act 20 of 1890. Rep. in pt., Act 1 of 1903. Rep. in pt., Act 18 of 1919. Rep. in pt., Act 4 of 1922. Rep. in pt., Act 1 of 1938. Rep. in pt., U.P. Act 4 of 1901. Rep. in pt. and am., Act 12 of 1891. S. 3 rep., Act 26 of 1937 (to the extent of inconsistency with the repealing Act). Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Am., Act 4 of 2005.
Dramatic Performances Act	1876	19	Rep. in pt., Act 4 of 1914. Rep. in pt., Act 10 of 1914. Rep. (in Madras), Mad. Act 33 of 1954. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. (No.2) 1956. Rep. as in force in Delhi (when Mad. Act 33 of 1954 is extended to Delhi). Am. (in Punjab) by Pun. Act 48 of 1956. Rep. (in Andhra) by Andhra Act 8 of 1956. Rep. (in Madhya Pradesh) by M.P. Act 11 of 1961. Rep., in Andaman & Nicobar Islands by Reg. 10 of 1562.
Broach and Kaira Incumbered Estates Act	1877	14	Short title given, Bom., Act 2 of 1921. Rep. in pt., Act 4 of 1894. Rep. in pt. and Am., Act 21 of 1881.
Indian Treasure-trove Act	1878	6	Am. (in Bihar), Bihar Act 22 of 1947. Am., (in Madras), Mad. Act 36 of 1949. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. (No.2) 1956. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg., 3 of 1899. s.3; in the district of Khondmals Reg. 4 of 1936, s. 3 and Sch.; in the district of Angul, Reg. 5 of 1936, s.3 and

			Sch.
			Repealed in its application to Bellary district by Mysore Act 14 of 1955. Am., in Punjab by Pun. Act 24 of 1960. Extended to the whole of M.P. by M.P. Act 40 of 1961. Am. (in Andhra Pradesh) by A.P. Act 15 of 1972. Am., Act 4 of 2005.
Northern India Ferries Act	1878	17	Am., Act 3 of 1886. Am. (in Ajmer) by Ajmer Act 6 of 1945. Am. (in C.P.),— Act 1 of 1883. Act 12 of 1891. Act 4 of 1907. C.P. Act 1 of 1931. C.P. Act 23 of 1937. Am. (in Coorg) by Corrg Act 6 of 1940. Am. (in Orissa) by Orissa Act 23 of 1950. Am. (in Punjab)— Act 20 of 1883. Act 12 of 1891. Am. (in U.P.)— U.P. Act 1 of 1914. U.P. Act 29 of 1948. Virt. Am. (in Assam), Assam Act 8 of 1927. Am. (in Sambalpur District)— Act 1 of 1883. Act 12 of 1891. Ben. Act 1 of 1911. Orissa Act 6 of 1939. Orissa Act 15 of 1948. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 2 of 1901. Rep. in pt., Act 1 of 1938. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Am. (in U.P.) by U.P. Act 8 of 1960. Am., Act 4 of 2005.
Elephants' Preservation Act	1879	6	Am., Act 2 of 1883. Am. (in Bengal), Ben. Act 5 of 1932. Am. (in Orissa), Orissa Act 1 of 1938. Rep. in pt., Act 38 of 1920. Rep. in pt., Act 8 of 1930. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Declared in force in the district of Angul, Reg. 5 of 1936, s.3 and Sch. Am. (in Assam) by Assam Act 14 of 1959. Extended to NEFA (Subject to Modification) by Reg. 1 of 1962.
Hackney-carriage Act	1879	14	Am., Act 1 of 1903. Am., Act 38 of 1920.

			<p>Am., Act 6 of 1945. Am. (in Coorg.) by Coorg. Act 6 of 1940. Rep. in pt., Act 13 of 1889. Rep. in pt., Act 17 of 1914. Rep. in pt. and am., Act 4 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. (No.2) 1956. Rep. (in Punjab) by Pun. Act 16 of 1960. Am., Act 4 of 2005.</p>
Dekkhan Agriculturists' Relief Act	1879	17	<p>Am. (in Bombay) by Bom. Act 1 of 1902. Am. (in Bombay) by Bom. Act 2 of 1907. Am. (in Bombay) by Bom. Act 1 of 1910. Am. (in Bombay) by Bom. Act 7 of 1927. Am. (in Bombay) by Bom. Act 14 of 1932. Am. (in Bombay) by Bom. Act 5 of 1935. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 16 of 1895. Rep. in pt. and am., Act 23 of 1881. Rep. in pt., Act 22 of 1882. Rep. in pt., Act 23 of 1886. Rep. in pt., Act 6 of 1895. Rep. in pt., Act 38 of 1920. Rep. in pt., Bom. Act 1 of 1912. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956.</p>
Legal Practitioners Act	1879	18	<p>Am., Act 9 of 1884. Am., Act 11 of 1896. Am., Act 1 of 1903. Am., Act 1 of 1908. Am., Act 32 of 1925. Am., Act 15 of 1926. Am., Act 34 of 1926. Am., Act 38 of 1926. Am., Act 3 of 1951. Am., Act 68 of 1956. Am. (in Bengal) by Ben. Act 5 of 1942. Am. (in C.P. & Berar) by C.P. & Berar Act 25 of 1939.</p> <p>Am., (in Madras),— Mad. Act 3 of 1943. Mad. Act 14 of 1944. Mad. Act 9 of 1947. Mad. Act 17 of 1950. Am. (in Orissa) by Orissa Act 6 of 1938. Am., (in U.P.)— U.P. Act 4 of 1925. U.P. Act 4 of 1936. Rep. in pt., Act 18 of 1919. Rep. in pt., Act 11 of 1923. Rep. in pt., Act 21 of 1926. Rep. in pt., Act 1 of 1938. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Extended to Berar, Act 4 of 1941. Extended to the whole of Madhya Pradesh by M.P.</p>

			Act 23 of 1958. Am. (in Madras) by Mad. Act 12 of 1960. Not extended to Manipur Act 68 of 1956. Rep. in pt., Act 25 of 1961. (w.e.f. 1.12.1961) (w.e.f. 1.9.1963).
Raipur and Khattra Laws Act	1879	19	Rep. in pt., Act 12 of 1891.
Religious Societies Act	1880	1	Am., Act 38 of 1920. Rep. in pt., Act 10 of 1914. Ad., A.O. (No.2) 1956. Extended to Pondicherry by Pondy. Act 26 of 1968.
Kazis Act	1880	12	Am., Act 3 of 1951. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1950. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Mad. A.O. 1970. Modified up to 1.11.1951. Modified up to 1.10.1976. Modified up to 1.2.1987.
Municipal Taxation Act	1881	11	Am., Act 10 of 1927. Am., Act 14 of 1932. Am., Act 35 of 1934. Am., Act 58 of 1960. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Extended (partially) to Berar, Act 4 of 1941. Am. (in Mysore) by Mysore Act 13 of 1974.
Fort William Act	1881	13	Am., Act 1 of 1903. Am., Act 19 of 1955. Rep., in pt. Act 12 of 1891. Ad., A.O. 1950.
Obstructions in Fairways Act	1881	16	Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Am., Act 4 of 2005.
Central Provinces Land-revenue Act	1881	18	Am. in the taluqas of Nugur, Albaka and Cherla, Reg. 1 of 1909. Am. (in Smbalpur District) by Orissa Reg. 1 of 1940. Am. (in its application to partially excluded area of Madras) by Mad. Reg. 1 of 1939. Am. (in Orissa) by Orissa Act 19 of 1950. Rep., in pt. and am.,— Act 16 of 1889. Act 12 of 1891. Act 12 of 1898. Rep. (in C.P.) by C.P. Act 2 of 1917. Ad. A.O. 1937. Ad., A.O. 1950.

Negotiable Instruments Act	1881 26	<p>Am., Act 6 of 1897. Am., Act 4 of 1914. Am., Act 5 of 1914. Am., Act 8 of 1919. Am., Act 25 of 1920. Am., Act 12 of 1921. Am., Act 18 of 1922. Am., Act 30 of 1926. Am., Act 25 of 1930. Am., Act 17 of 1934. Am., Ord. 31 of 1947. Am., Act 33 of 1947. Am., Act 3 of 1951. Am., Act 37 of 1955. Am., Act 62 of 1956. Am., Act 36 of 1957. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 53 of 1952. Rep. in pt and am., Act 2 of 1885. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar Act 4 of 1941. Extended to and shall be in force in State of Arunachal Pradesh (w.e.f. 1-7-1994) vide Act 44 of 1993. Am., Act 66 of 1988. Am., Act 55 of 2002.</p>
Indian Trusts Act	1882 2	<p>Am., Act 12 of 1891. Am., Act 3 of 1908. Am., Act 1 of 1916. Am., Act 21 of 1917. Am., Act 31 of 1920. Am., Act 37 of 1925. Am., Act 18 of 1934. Am., Act 3 of 1951. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar Act 4 of 1941. Am., Act 16 of 1975. Am., Act 45 of 1988. Modified up to 1.3.1951. " " " 1.7.1964. " " " 1.12.1969. " " " 1.6.1973. " " " 1.3.1976. " " " 1.10.1980.</p>
Transfer of Property Act	1882 4	<p>Am., Act 3 of 1885. Am., Act 6 of 1904. Am., Act 11 of 1915. Am., Act 38 of 1925. Am., Act 27 of 1926. Am., Act 10 of 1927. Am., Act 20 of 1929. Am., Act 35 of 1934. Am., Act 4 of 1938. Am., Act 6 of 1944. Am., Act 3 of 1951. Am., Act 48 of 1952.</p>

Virt. am., Act 5 of 1930.
 Am. (in Bombay) by Bom. Act 14 of 1939.
 Am. (in U.P.) by U.P. Act 24 of 1954.
 Rep. in pt., Act 5 of 1908.
 Rep. in pt., Act 38 of 1920.
 Rep., [in pt and am., Act 2 of 1900.
 Rep. (in Madras City to certain extent) by Mad. Act 3 of 1922.
 Rep. (as to Crown Grants), Act 15 of 1895.
 Suppltd., Act 26 of 1917.
 Application of certain sections ext., Act 13 of 1889, s. 32 (1).
 Continued in force (with modifications) in territory transferred to former Delhi Province, Act 7 of 1915, s. 3 and Sch. III.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956.
 Declared in force in Panth Piploda, Reg. 1 of 1929, s. 2.
 Extended (partially) to Berar, Act 4 of 1941.
 Am. (in Bombay) by Bom. Act 48 of 1959.
 Extended to Manipur Act 68 of 1956.
 Rep. in pt., Act 11 of 1963.
 Extended to Pondicherry by Pondy. Act 26 of 1968.
 Am. (in UP) by U.P. Act 14 of 1970.
 Am. (in Assam) by Assam Act 10 of 19756.
 Am. (in U.P.) by U.P. Act 57 of 1976.
 Am., Act 48 of 2001.
 Am., Act 3 of 2003.
 Modified up to 1.2.1958.
 " " " 1.1.1962.
 " " " 1.2.1968.
 " " " 1.8.1973.
 " " " 1.7.1984.
 " " " 1.8.1973.
 " " " 1.8.1979.

Indian Easements Act

1882 5

Am., Act 12 of 1891.
 Am., Act 10 of 1914.
 Ext. (to Bombay and the U.P.), Act 8 of 1891.
 Continued in force (with modifications) in territory transferred to former Delhi Province, Act 7 of 1915, s. 3 and Sch. III.
 Ad., A.O. 1937.
 Am., in Madras by A.O., 1950.
 Modified up to 1.10.1959.
 " " " 1.3.1967.
 Am. in Madras by A.O., 1970.
 " " " 1.9.1971.
 " " " 1.5.1975.
 " " " 1.7.1977.
 " " " 1.11.1986.
 Rep. in its application to Bellary district by Mysore Act 14 of 1955.
 Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958.
 Am., Act 36 of 1963.
 Extended to Pondicherry by Pondy. Act 26 of 1968.

Powers-of-Attorney Act

1882 7 Am., Act 3 of 1951.
 Rep. in pt., Act 12 of 1891.
 Ad., A.O. 1937.
 Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
 Extended to Pondicherry by Act 26 of 1968.
 Am., Act 55 of 1982.
 Modified up to 1.6.1967.
 ” ” ” 29.5.1968.
 ” ” ” 1.8.1994. (dig.)

Presidency Small Cause Courts Act

1882 15 Am., Act 7 of 1892.
 Am., Act 1 of 1895.
 Am., Act 3 of 1899.
 Am., Act 4 of 1906.
 Am., Act 9 of 1912.
 Am., Act 23 of 1917.
 Am. (as to Bengal), Ben. Act 4 of 1922.
 Am. (in West Bengal), W. Ben. Act 11 of 1955.
 Am. (as to Calcutta),—
 Ben. Act 20 of 1932.
 Ben. Act 8 of 1934.
 W.B. Act 17 of 1958.
 Am. (as to Presidency town of Bombay), Bom. Act 5 of 1933.
 Am. (as to Madras), Mad. Act 5 of 1916.
 Am. (as to the Presidency Town of Madras), Mad. Act 3 of 1927.
 Am. (in Madras),—
 Mad. Act 1 of 1945.
 Mad. Act 12 of 1955.
 Mad. Act 16 of 1956.
 Suppltd. (as to City of Madras), Mad. Act 3 of 1922.
 Rep. in pt., Act 12 of 1891.
 Rep. in pt., Act 7 of 1896.
 Rep. in pt., Act 5 of 1908.
 Rep. in pt., Act 38 of 1920.
 Rep. in pt., Act 12 of 1927.
 Rep. in pt., Act 1 of 1938.
 Rep. in pt., W. Ben. Act 7 of 1948.
 Rep. in pt., and am., Act 1 of 1895.
 Rep. in pt., and am., Act 7 of 1912.
 Rep. in pt., and am., Act 10 of 1914.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956.
 Am., in Bombay by—
 Bom. Act 11 of 1959.
 Am. (in Madras) by Mad. Act 9 of 1960.
 Am. in its application to the City of Ahmedabad by Gujarat Act 19 of 1961.
 Am. (in Maharashtra) by Maha. Act 32 of 1961.
 Am. (in West Bengal) by W.B. Act 32 of 1969.
 Am. (in Gujarat) by Guj. Act 5 of 1969.
 Am., in Tamil Nadu by T.N. Act 20 of 1973.
 Am., in Gujarat by Guj. Act 28 of 1973.
 Am., in Gujarat by Guj. Act 31 of 1973.
 Am. (in Maharashtra) by Mah. Act 19 of 1976.
 Modified up to 1.7.1954.

			Modified up to 1.2.1977. Modified up to 1.11.1984.
Madras Forest (Validation) Act	1882	21	Short title given, Act 11 of 1901. Ad., A.O. 1937. Ad., A.O. 1950. Am. in Madras by A.O. 1950.
Bikrama Singh's Estates Act	1883	10
Land Improvement Loans Act	1883	19	Am., Act 18 of 1899. Am. (in C.P. and Berar), C.P. and Berar Act 55 of 1949. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 16 of 1908. Rep. in pt., (in U.P.) by U.P. Act 21 of 1922. Rep. in pt. and am., Act 8 of 1906. Rep. in pt., and am., 4 of 1914. Am., Act 4 of 2005. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Repealed in its application to Bellary District by Mysore Act 14 of 1955. Am., in U.P. by U.P. Act 42 of 1958. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Extended to the Hyderabad and Saushtra area of the State of Bombay by Bom. Act 27 of 1958. Am. (in Bombay) by Bom. Act 27 of 1956. Rep. in its application to Malabar Distt. of Kerala by Kerala Act 27 of 1961. Am. (in Haryana) by Haryana Act 26 of 1971. Modified up to 1.4.1958. Modified up to 1.3.1963. Modified up to 1.12.1976.
Punjab District Boards Act	1883	20	Am., Act 12 of 1891. Am., President's Act 6 of 1951. Am., Pun. Act 1 of 1905. Am., Pun. Act 2 of 1906. Am., Pun. Act 3 of 1919. Am., Pun. Act 5 of 1919. Am., Pun. Act 11 of 1922. Am., Pun. Act 6 of 1925. Am. (in Punjab), Pun. Act 8 of 1944. Am. (in East Punjab), E. Pun. Act 2 of 1947. Am., (in East Punjab), E. Pun. Act 24 of 1949. Rep. in pt., Act 1 of 1938. " " " Am., Pun. Act 4 of 1914. " " " Am., Pun. Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Rep. (in Delhi) by Delhi Act 66 of 1957.

			Modified up to 8.5.1925.
Explosives Act	1884	4	<p>Am., Act 10 of 1927. Am., Ord. 18 of 1945. Am., Act 3 of 1951. Am., Act 3 of 1952. Rep. in pt., Act 10 of 1889. " " " Act 12 of 1891. " " " Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3. Extended to Berar, Act 4 of 1941. The Act extended to and shall be in force in the State of Arunachal Pradesh (w.e.f. 1.7.1994) <i>vide</i> Act 44 of 1993. The Act came into force w.e.f. 7.11.1992 in the State of Sikkim <i>vide</i> S.O. 823 (E), dt. 7.11.1992. Am., Act 32 of 1978.</p>
Agriculturists' Loans Act	1884	12	<p>Am., Act 8 of 1906. " Act 4 of 1914. Am. (in C.P. & Berar)— C.P. & Berar Act 34 of 1947. C.P. & Berar Act 54 of 1949. Am. (in Coorg), Coorg Act 3 of 1936. Am. (in Madras), Mad. Act 16 of 1935. Am. (in Orissa), Orissa Act 6 of 1937. Am. (in U.P.), — U.P. Act 12 of 1934. U.P. Act 12 of 1948. Rep. in pt., Act 1 of 1938. " " (in U.P.), U.P. Act 12 of 1922. Rep. except ss. 1, 4, 5, 6 in taluqas of Nugur, Albaka, Cherla, Reg. 1 of 1909. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force in the Districts of Khondmals and Angul, Regs. 4 and 5 of 1936 as amended by Orissa Regs. 1 and 2 of 1939 respectively. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Extended to Hyderabad and Saurashtra area of the State of Bombay by Bom. Act 27 of 1958. Am., in Bombay by Bom. Act 27 of 1958. Rep., in its application to Malabar Dist. of Kerala by Kerala Act 27 of 1961. Am., Act 4 of 2005.</p>
Bengal Tenancy Act	1885	8	<p>Am., Act 8 of 1886. Am., Ben. Act 3 of 1898. Am., Ben. Act 1 of 1903. Am. (in Ben. Presy.)— Ben. Act 3 of 1913. Ben. Act 3 of 1919. Ben. Act 10 of 1923. Ben. Act 1 of 1925. Ben. Act 6 of 1938.</p>

Ben. Act 1 of 1939.
 Ben. Act 2 of 1939.
 Ben. Act 13 of 1939.
 Ben. Act 18 of 1940.
 Ben. Act 12 of 1945.
 Ben. Act 16 of 1946.
 Ben. Act 12 of 1947.
 Ben. Act 7 of 1948.
 W. Ben. Act 19 of 1955.
 Am., (in B. & O.) —
 B. & O. Act 4 of 1914.
 B. & O. Act 9 of 1920.
 B. & O. Act 8 of 1934.
 B. & O. Act 7 of 1935.
 Am. (locally in B. & O.) —
 B. & O. Act 4 of 1914.
 B. & O. Act 3 of 1916.
 Am. (in Bihar) —
 Bihar Act 8 of 1937.
 Bihar Act 11 of 1938.
 Bihar Act 2 of 1940.
 Bihar Act 2 of 1941.
 Bihar Act 2 of 1944.
 Bihar Act 13 of 1944.
 Bihar Act 13 of 1946.
 Bihar Act 23 of 1947.
 Bihar Act 20 of 1948.
 Bihar Act 41 of 1950.
 Suppltd., Ben. Act 3 of 1895.
 ” and am. (in Ben. Presy.),
 Ben. Act 2 of 1918.
 Rep. in pt. and am., Act 38 of 1920.
 Rep. in pt. and am. (in former province of Bengal),
 Ben. Act 1 of 1907.
 Rep. in pt. and am. (in Ben. Presy.)—
 Ben. Act 4 of 1928.
 Ben. Act 2 of 1930.
 Rep. in pt. and am. (in E.B.), E.B. & A., Act 1 of
 1908.
 Rep., in pt. (locally in Assam) —
 Assam Act 1 of 1929.
 Assam Act 11 of 1936.
 Rep. (locally in Orissa Division), B. & O. Act 2 of
 1913.
 Affected (tempy.), Ben. Ord. 1 of 1938.
 Declared in force—
 s. 84, in Sonthal Parganas, Reg. 3 of 1872, as
 amended by Reg. 3 of 1899, s. 3.
 Action validated, Ben. Act 1 of 1903.
 Ad., A.O. 1937.
 Ad., A.O. 1950.
 Am. in Bihar by Bihar Act 27 of 1859.
 Modified up to 31.12.1948.

Am., Act 11 of 1888.
 Am., Act 7 of 1914.
 Am., Act 14 of 1914.
 Am., Act 27 of 1930.
 Am., Act 45 of 1948.
 Am., Act 3 of 1951.
 Am., Act 47 of 1957.
 Rep. in pt., Act 1 of 1938.

			Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch. Extended (partially) to Berar, Act 4 of 1941. The Act extended and shall be in force in the State of Arunachal Pradesh (w.e.f. 1.7.1994) <i>vide</i> Act No. 44 of 1883. Am., Act 15 of 1961. Am., Act 33 of 1971. Am., Act 38 of 1972. Am., Act 48 of 1974. Am., Act 8 of 2004. Am., Act 57 of 2006. Modified up to 1.7.1959. Modified up to 1.2.1963. Modified up to 1.3.1966. Modified up to 1.1.1971. Modified up to 1.11.1976. Modified up to 1.6.1995.
Land Acquisition (Mines) Act	1885	18	Am., Andhra A.O. 1954. Rep. in pt., Act 20 of 1937. " " and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Modified up to 1.4.1958. Modified upto 1.1.1977.
Mirzapur Stone Mahal Act	1886	5	Rep. in pt., Act 12 of 1891. Rep. in pt. and am., U.P. Act 12 of 1922. Ad., A.O. 1937. Ad., A.O. 1950.
Births, Deaths and Marriages Registration Act	1886	6	Am., Act 16 of 1890. Am., Act 24 of 1934. Rep. in pt. Act 2 of 1891. Rep. in pt. Act 12 of 1891. Rep. in pt. Act 1 of 1938. Rep. in pt. and am., Act 9 of 1911. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; Extended (partially) to Berar, Act 4 of 1941. Rep. (as in force in Bellary district) by Mysore Act

			20 of 1956. Rep. (in Ajmer, Abu Road and Several Areas of Rajasthan) by Raj. Act 33 of 1958. Modified up to 1-10-1949. Modified up to 1.11.1984.
Indian Tramways Act	1886	11	Am., Act 5 of 1911. Rep., in pt., Act 9 of 1890. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Extended (partially) to Berar, Act 4 of 1941. Am., Act 4 of 2005. Modified up to 1.8.1957.
Oudh Wasikas Act	1886	21
Suits Valuation Act	1887	7	Am., Act 38 of 1920. Am. (in Punjab), Pun. Act 1 of 1938. Am. (in Punjab), Pun. Act 13 of 1942. Am. (in U.P.), U.P. Act 7 of 1939. Rep. in pt., Act 12 of 1891. Rep. (in Madras) by Mad. Act 14 of 1955. Rep. (in Andhra) by Andhra Act 7 of 1956. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Repealed in its application to Bellary district by Mysore Act 14 of 1955. Rep. (in Rajasthan) by Raj. Act 3 of 1959. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Rep. in its application to Bombay area and Coorg District of Mysore by Mysore Act 16 of 1958. Extended to Manipur Act 68 of 1956. Extended to Manipur Act 68 of 1956. Am., in Maharashtra by Maharashtra Act 4 of 1960. Extended to transferred territories in Punjab by Pun. Act 43 of 1960. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Himachal Pradesh) by H.P. Act 30 of 1969. Am. (in Maharashtra) by Maha. Act 9 of 1970. Am., in Act 68 of 1956. Modified up to 1.6.1958. Modified up to 1.1.1961. Modified up to 1.6.1968. Modified up to 1.11.1976. Modified up to 1.11.1981.
Provincial Small Cause Courts Act	1887	9	Am., Act 6 of 1914. Am., Act 11 of 1915. Am., Act 9 of 1922. Am., Act 1 of 1926. Am., Act 9 of 1935. Am. (in Bombay Presidency)— Bom. Act 6 of 1930. Bom. Act 9 of 1932. Bom. Act 87 of 1958. Am. (in Madras), Mad. Act 34 of 1949. Am. (in U.P.), U.P. Act 24 of 1954. Am. (in U.P.), U.P. Act 17 of 1957. Rep. in pt., Act 10 of 1888.

Rep. in pt., Act 12 of 1891.
 Rep. in pt., Act 9 of 1908.
 Rep. in pt., Act 4 of 1914.
 Rep. in pt., Act 1 of 1938.
 Rep. in pt. (in Agra), U.P. Act 2 of 1901.
 Rep. in pt. (in W. Bengal), W. Ben. Act 7 of 1948.
 Rep. in pt. and am., Act 10 of 1914.
 Ad., A.O. 1937.
 Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956.
 Declared in force—
 in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
 in the Angul district, Reg. 5 of 1936, s. 3 and Sch.;
 in the Panth Piploda, Reg. 1 of 1929, s. 2.
 Rep. in its application to Bellary district by Mysore Act 14 of 1955.
 Am., in Madhya Pradesh by M.P. Act 19 of 1958.
 Rep. in its application to the city of Ahmedabad by Gujrat Act 19 of 1961.
 Extended to Pondicherry by Act 26 of 1968.
 Am. (in U.P.) by U.P. Act 14 of 1970.
 Am. (in H.P.) by H.P. Act 4 of 1970.
 Am. (in Punjab) by Punjab Act 20 of 1975.
 Am. (in Haryana) by Haryana Act 27 of 1977.
 Modified up to 1.10.1951.
 Modified up to 1.9.1959.
 Modified up to 1.2.1963.

Bengal, Agra and Assam Civil Courts Act

1887 12

Short title given, Ben. Act 4 of 1906.
 Am. (in its application to Agra) U.P. Act 5 of 1925.
 Am. (in Assam), Assam Act 6 of 1935.
 Am. (in Bengal) by Ben. Act 19 of 1935.
 Am. (in B. & O.) by B. & O. Act 4 of 1922.
 Am. (in U.P.)—
 U.P. Act 4 of 1936.
 U.P. Act 24 of 1954.
 Am. (in W. Bengal) by W. Ben. Act 59 of 1950,
 Am., Act 16 of 1957.
 Rep. in pt., Act 7 of 1889.
 Rep. in pt., Act 8 of 1890.
 Rep. in pt., Act 12 of 1891.
 Rep. in pt., Act 26 of 1937 (to the extent of inconsistency with that Act).
 Rep. in pt. (in Agra), Act 20 of 1890.
 Rep. in pt. and am., Act 16 of 1911.
 Rep. in pt. and am., Act 4 of 1914.
 Rep. in pt. and am., Act 38 of 1920.
 Ad., A.O. 1937.
 Ad., A.O. 1950.
 Declared in force in the Sonthal Parganas, with modifications, and as regards certain suits only, Reg. 5 of 1893, Ch. III.
 Ext. to Sambalpur District, and s. 36 (1) (a) am., Ben. Act 4 of 1906, s. 2.
 Ext. to areas transferred to Orissa from Mad. Presy. and the C. P., Reg. 1 of 1936, s. 4.
 Am., in Bihar by Bihar Act 12 of 1960.
 Am., in West Bengal by W.B. Act 26 of 1969.
 Am., in U.P. by U.P. Act 14 of 1970.
 Am. in Assam by Assam Act 17 of 1974.
 Am., in Uttar Pradesh by U.P. Act 57 of 1976.

			Am., in West Bengal by W.B. Act 55 of 1978. Am., in West Bengal by W.B. Act 58 of 1978. Am., in Assam by Assam Act 1 of 1979. Am., in Assam by Assam Act 7 of 1993. Am., in West Bengal by W.B. Act 29 of 2000. Modified up to 1.1.1977.
Punjab Tenancy Act	1887	16	Am., Act 13 of 1900. Am., Act 18 of 1919. Am., Reg. 1 of 1931. Am., Pun. Act 1 of 1906. Am., Pun. Act 3 of 1912. Am., Pun. Act 3 of 1914. Am., Pun. Act 11 of 1925. Am., Pun. Act 2 of 1927. Am., Pun. Act 5 of 1929. Am., Pun. Act 4 of 1933. Am., Pun. Act 9 of 1939. Rep., in pt. Act 38 of 1920. Rep. in pt. and am., Act 12 of 1891. Rep. in pt. and am., Act 4 of 1914. Ad., A.O. 1937. Application excluded in certain cases, Pun. Act 5 of 1912, s. 6. Ext. Hazara District, with modifications, Reg. 13 of 1887, s. 3. Further modifications made for the Hazara District, Reg. 3 of 1904. Declared not in force in territory transferred to former Delhi Province, Act 7 of 1915, s. 2, Sch. II.
Punjab Land-revenue Act	1887	17	Am., Act 4 of 1907. Am., Act 18 of 1919. Am., Reg. 1 of 1931. Am. (in Punjab)— Pun. Act 1 of 1899. Pun. Act 2 of 1912. Pun. Act 5 of 1912. Pun. Act 3 of 1914. Pun. Act 3 of 1928. Pun. Act 7 of 1929. Pun. Act 6 of 1934. Pun. Ord. 4 of 1951. Pun. Act 13 of 1952. Rep. in pt., Act 12 of 1891. Rep. in pt., Act 1 of 1938. Rep. in pt. (in Punjab), Pun. Act 2 of 1905. Rep. in pt. and am., Act 17 of 1896. Rep. in pt. and am., Act 4 of 1914. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Chapter IV applied to certain cases, Pun. Act 5 of 1912. Declared not in force in territory transferred to former Delhi Province, Act 7 of 1915, s. 2, Sch. III. Am., in its application to the State of Himachal Pradesh by H.P. Act 14 of 1971.
King of Oudh's Estate Act	1887	19	Suppltd., Act 14 of 1888. Ad., A. O. 1937.
Police Act	1888	3	Am., Act 12 of 1891. Am., Act 3 of 1951. Am., Act 62 of 1956. Rep. in pt., Act 10 of 1914.

			Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Am., Act 3 of 1958. Modified up to 15.9.1951.
Indian Reserve Forces Act	1888	4	Am., Act 42 of 1953. Rep. in pt., Act 12 of 1931. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Extended to Berar, Act 4 of 1941. Am., Act 3 of 1958. Am., Act 20 of 1983. The Act has been extended and in force in the State of Arunachal Pradesh (w.e.f. 1.7.1994) vide Act 44 of 1993. Modified up to 1.3.1975.
Indian Tolls Act	1888	8	Short title given, Act 14 of 1897. Rep. in pt., Act 12 of 1891. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Rep. (in Mysore) by Mysore Act 29 of 1958. Modified up to 1.10.1976.
City of Bombay Municipal (Supplementary) Act	1888	12	Short title given, Bom. Act 2 of 1921. Rep. (as to Calcutta), Ben. Act 3 of 1899.
King of Oudh's Estate Act	1888	14	Ad., A.O. 1948.
Metal Tokens Act	1889	1	Rep. in pt., Act 5 of 1914. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 1 of 1938. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Am., Act 46 of 1962. Modified up to 1.4.1904.
Revenue Recovery Act	1890	1	Am., Act 4 of 1914. Am., Act 33 of 1950. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1947 (G.G.O. 31, dated 10.12.1947) Ad., A.O. 1948. Ad., A.O. 1950. Modified in its application to the Benares Family Domains, U.P. Act 3 of 1904, s. 15. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended (partially) to Berar, Act 4 of 1941. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Assam) by Assam Act 16 of 1971. Modified up to 1.11.1936.
Charitable Endowments Act	1890	6	Am., Act 3 of 1951.

			<p>Am., Act 58 of 1960. Am. (in Bengal), Ben. Act 13 of 1934. Am. (in Bihar)— Bihar Act 8 of 1948. Bihar Act 1 of 1951. Bihar Act 16 of 1954. Am. (in U.P.)— U.P. Act 20 of 1950. U.P. Act 37 of 1952. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended (partially) to Berar, Act 4 of 1941. Rep. (in Madras) by Mad. Act 22 of 1959. (when notified). Am. (in Mysore) by Mysore Act 19 of 1973. Am., Act 56 of 1982. Modified up to 1.1.1957.</p>
Guardians and Wards Act	1890	8	<p>Am., Act 4 of 1926. Am., Act 17 of 1929. Am., Act 40 of 1949. Am., Act 3 of 1951. Suppltd., Act 32 of 1956. Rep. in pt., Act 5 of 1908. Rep. in pt., Act 1 of 1938. Rep. in pt. (in the C.P. and the Sambalpur District), Act 24 of 1899. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the district of Angul, Reg. 5 of 1936, s. 3 and Sch. Extended to portions of partially excluded areas in Madras by Mad. Reg. 6 of 1940. Extended to Berar, Act 4 of 1941. Extended to Koraput, Orissa, Reg. 8 of 1943 (with modifications). Am., Act 26 of 1968. Modified up to 10.3.1952. Modified up to 1.9.1961. Modified up to 1.6.1976. Modified up to 1.7.1988. Rep. in pt., Act 12 of 1896. Rep. in pt., Act 10 of 1914. Rep. in pt. (in Bengal), Ben. Act 5 of 1909. Rep. in pt. (in the former province of E. B. & Assam), E. B. & A. Act 1 of 1910. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. S. 9 declared in force—</p>
Excise (Malt Liquors) Act	1890	13	

			in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
			Ss. 1, 6, 7 and 8 declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3;
			Modified up to 1.4.1953
United Provinces Act	1890	20	Rep. in pt., Act 12 of 1891. Rep. in pt., Act 12 of 1896. Rep. in pt., Act 2 of 1899. Rep. in pt., Act 1 of 1938. Rep. in pt., U..P. Act 5 of 1894. Rep. in pt., U..P. Act 3 of 1899. Rep. in pt., U..P. Act 2 of 1901. Rep. in pt., U..P. Act 3 of 1901. Rep. in pt., U..P. Act 1 of 1903. Rep. in pt., U..P. Act 4 of 1925. Ad., A.O. 1937.
Easements (Extending Act 5 of 1882)	1891	8	Continued in force with modifications in territory transferred to former Delhi Province, Act 7 of 1915, s. 3, and Sch. III.
Murshidabad Act	1891	15	Am., Act 24 of 1923. Suppltd., Act 23 of 1933. Ad., A.O. 1937. Ad., A.O. 1948. Rep. in pt., W.B. Act 2 of 1963.
Colonial Courts of Admiralty (India) Act	1891	16	Am., Act 11 of 1923. Am., Act 34 of 1926. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948.
Bankers' Books Evidence Act	1891	18	Am., Act 1 of 1893. Am., Act 12 of 1900. Am., Act 3 of 1951. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1950. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; Extended to Berar, Act 4 of 1941. Am., Act 58 of 1962. Extended to Popdicherry by Pondy. Act 26 of 1968. Am., Act 1 of 1984. Am., Act 21 of 2000. Am., Act 55 of 2002. Modified up to 1.11.1949. Modified up to 1.11.1986.
Marriages Validation Act	1892	2	Short title given, Act 14 of 1897. Rep. in pt., Act 10 of 1914. Ad., A.O. 1950. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; Modified up to 1.3.1987.
Bengal Military Police Act	1892	5	Am. (in Bihar), Bihar Act 12 of 1953. Rep. (in the former province of E. B. & A.), E. B. & A. Act 3 of 1912. Rep. (in Ben. Presy.), Ben. Act 1 of 1914.

			Rep. (in Orissa), Orissa Act 7 of 1946. Ad., A.O. 1937. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Madras City Civil Court Act	1892	7	Am., Mad. Act 5 of 1916. Am., Mad. Act 1 of 1935. Am., Mad. Act 1 of 1945. Am., Mad. Act 10 of 1955. Rep. in pt., Act 4 of 1914. Rep. in pt., Act 17 of 1914. Rep. in pt., Act 1 of 1938. Ad., A.O. 1937. Ad., A.O. 1950.
Government Management of Private Estates Act	1892	10	Rep. in pt., Act 10 of 1914. Am., Act 4 of 2005. Ad., A.O. 1948. Ad., A.O. (No. 2) 1956. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3.
Porahat Estate Act	1893	2	Rep. in pt., Act 1 of 1903.
Partition Act	1893	4	Am., Act 3 of 1951. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Extended to Pondicherry by Pondy. Act 26 of 1968. Modified up to 1.8.1962.
Sir Dinshaw Maneckjee Petit	1893	6	Ad., A.O. 1950. Ad., A.O. (No. 2) 1956.
Land Acquisition Act	1894	1	Am., Act 9 of 1910. Am., Act 17 of 1919. Am., Act 19 of 1921. Am., Act 38 of 1923. Am., Act 16 of 1933. Am. (in Bengal), Ben. Act 2 of 1934. Am. (in Bihar)— Bihar Act 8 of 1946. Bihar Act 23 of 1948. Bihar Act 17 of 1951. Bihar Act 35 of 1951. Am. (in Bombay)— Bom. Act 18 of 1938. Bom. Act 20 of 1945. Am. (locally in C.P.), C.P. Act 36 of 1936. Am. (in C.P. and Berar)— C.P. and Berar Act 27 of 1939. C.P. and Berar Act 7 of 1949. C.P. and Berar Act 28 of 1949. Am. (in Orissa), Orissa Act 19 of 1948. Am. (in M.P.), M.P. Act 3 of 1950. Am. (locally in Madras City and its neighbourhood), Mad. Act 16 of 1945. Am. (in Madras)— Mad. Act 37 of 1950. Mad. Act 12 of 1953. Am. (in East Punjab) by E. Pun. Act 15 of 1948. Am. (locally in Kanpur area), U.P. Act 6 of 1945. U.P. Act 6 of 1945. Am. (in U.P.)— U.P. Act 10 of 1945.

U.P. Act 22 of 1954.
Rep. in pt., Act 1 of 1938.
Rep. in pt. (in W. Bengal) by W. Ben. Act 7 of 1948.
Rep. in pt. and am., Act 4 of 1914.
Rep. in pt. and am., Act 10 of 1914.
Rep. in pt. and am., Act 38 of 1920.
Ad., A.O. 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No. 2) 1956.
Applied to the Calcutta Municipality, with modifications, Ben. Act 3 of 1899, s. 557.
Applied to Darbhanga Municipality with modifications, B. & O. Act 4 of 1934.
Applied, with modifications, to acquisitions of land under Bom. Act 16 of 1925, Ben. Act 5 of 1911 (as amended by Ben. Act 3 of 1915, s. 9), U.P. Act 8 of 1919, Pun. Act 4 of 1922, C.P. Act 2 of 1922.
Declared in force—
in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3;
in the Angul district, Reg. 5 of 1936, s. 3 and Sch.;
in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.
Am. in Madhya Pradesh by M.P. Act 21 of 1958.
Rep. in its application to Bellary District by Mysore Act 14 of 1955.
Rep. in its application to Bellary districts by Mysore Act 14 of 1955.
Am. (in Madhya Pradesh) by M.P. Act 14 of 1958.
Am. (in Madhya Pradesh) by M.P. Act 5 of 1959.
Am. (in Andhra) by Andhra Act 20 of 1959.
Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958.
Am. in Bombay by Bom. Act 17 of 1960, 4 of 1948, 27 of 1950, 35 of 1953 and 12 of 1958.
Am., in Orissa by Orissa Act 19 of 1959.
Extended to the NEFA by Reg. 3 of 1960, subject to certain modifications, *vide* s. 3 and Schedule, *ibid.*, (w.e.f. 1.11.1960).
Am., Act 31 of 1962.
Am. (in Mysore) by Mysore Act 17 of 1961.
Am. (in Maharashtra) by Maha. Act 5 of 1962.
Am., Act 13 of 1967.
Am. (in Punjab) by Pun. Act 7 of 1969.
Am. (in Madhya Pradesh) by M.P. Act 26 of 1973.
Am. (in Andhra Pradesh) by A.P. Act 20 of 1972.
Am. (in Andhra Pradesh.) by A.P. Act 22 of 1976.
Am. (in Uttar Pradesh) by U.P. Act 28 of 1972.
Am. (in Uttar Pradesh) by U.P. Act 8 of 1974.
Am. (in West Bengal) by W.B. Act 9 of 1975.
Am., in Tamil Nadu by T.N. Act 41 of 1980.
Am., in Andhra Pradesh by A.P. Act 9 of 1983.
Am., Act 68 of 1984.
Am. (in Karnataka) by Karnataka Act 33 of 1991.
Am. (in West Bengal) by W.B. Act 19 of 1999.
Modified up to 1.2.1958.
Modified up to 1.2.1961.
Modified up to 1.5.1963.
Modified up to 1.11.1967.
Modified up to 1.3.1970.

			Modified up to 1.3.1975. Modified up to 1.2.1981. Modified up to 1.9.1985.
Prisons Act	1894	9	Am., Act 13 of 1910. Am., Act 10 of 1914. Am., Act 17 of 1925. Am. (in Punjab) by Pun. Act 9 of 1926. Am., Act 6 of 1930. Am. (in Madras)— Mad. Act 14 of 1938. Rep. in pt., Act 1 of 1938. Mad. Act 5 of 1940. Mad. Act 18 of 1947. Mad. Act 19 of 1947. Rep. in its application to Bellary District by Mysore Act 14 of 1955. Am. in Bombay by— Bom. Act 23 of 1959. Bom. Act 45 of 1959. Extended to the NEFA by Regulation 3 of 1960, subject to certain modifications, vide s. 3 and Schedule, <i>ibid.</i> , (w.e.f. 1.11.1960). Extended to Pondicherry by Pondy. Act 26 of 1968. Am. in (Himachal Pradesh) by H.P. Act 10 of 1974. Am. (in Kerala) by Kerala Act 10 of 1976. Rep. in pt., Act 1 of 1938. Rep. in pt. (in W. Bengal), W. Ben. Act 7 of 1948. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Am., (in Delhi) Delhi Act 6 of 1956. Am., Assam by Assam Act 12 of 1956. Am., in Orissa by Orissa Act 23 of 1956. Am., in West Bengal by W.B. Act 22 of 1957. Am., Act 4 of 1986. Modified up to 1.1. 1957.
Government Grants Act	1895	15	Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Extended (partially) to Berar, Act 4 of 1941. Am., in U.P. by U.P. Act 9 of 1959. Am., in U.P. by U.P. Act 13 of 1960. Am., in Kerala by Kerala Act 30 of 1960. Am., in Madhya Pradesh by M.P. Act 16 of 1971. Am., in Mysore by Mysore Act 13 of 1973. Rep. in it application to Malabar District of Kerala by Kerala Act 30 of 1960. Modified up to 1.11.1976.
Epidemic Diseases Act	1897	3	Am. (in C.P. and Berar), C.P. and Berar Act 4 of 1945.

			<p>Am. (in Punjab), Pun. Act 3 of 1944. Am. (in East Punjab), E. Pun. Act 1 of 1947. Rep. in pt., Act 10 of 1914. Rep. in pt. and am., Act 38 of 1920. Rep. in its application to Bellary District by Mysore Act 14 of 1955. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958 Extended to the transferred territories in the State of Punjab by Punjab Act 8 of 1961. Extended to Pondicherry by Act 26 of 1968. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force—</p> <p style="padding-left: 40px;">in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3;</p> <p style="padding-left: 40px;">in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;</p> <p style="padding-left: 40px;">in the Angul district, Reg. 5 of 1936, s. 3 and Sch.</p> <p>Extended (partially) to Berar, Act 4 of 1941. Modified up to 1.3. 1930.</p>
Indian Fisheries Act	1897	4	<p>Am. (in Madras), Mad. Act 2 of 1929. Rep. in pt., Act 10 of 1914. Rep. in pt. (in C. P. and Berar), C.P. and Berar Act 8 of 1948. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Repealed in its application to Bellary district by Mysore Act 14 of 1955. Am. (in Andhra Pradesh) by A.P. Act 5 of 1961. Rep., in Bombay area by Maharashtra Act 1 of 1961. Am. (in Pondicherry) by Pondy. Act 18 of 1965.</p>
Amending Act	1897	5	<p>Rep. in pt., Act 6 of 1901. Rep. in pt., Act 1 of 1903. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 4 of 1922. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 1 of 1938. Rep. in pt., Act 35 of 1950. Rep. in pt., Ben. Act 5 of 1909. Rep. in pt., Ben. Act 15 of 1932. Rep. in pt., E. B. and A., Act 1 of 1910. Rep. in pt., W. Ben. Act 7 of 1948.</p>
Reformatory Schools Act	1897	8	<p>Am. (in Bombay) by Bom. Act 13 of 1924. Rep. in pt., Act 3 of 1900. Rep. in pt., Act 4 of 1914. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 1 of 1938. Rep. (in Bengal), Ben. Act 2 of 1922. Rep. (in W. Bengal), W. Ben. Act 7 of 1948. Ad., A.O. 1937.</p>

			Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Am., C.O. 29.
			Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch. ; in the Angul district, Reg. 5 of 1936, s. 3 and Sch.
			Rep. in West Bengal by W.B. Act 30 of 1959. Am., Act 4 of 2005. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Modified up to 1.3. 1963.
General Clauses Act	1897	10	Am., Act 17 of 1914. Am., Act 24 of 1917. Am., Act 31 of 1920. Am., Act 11 of 1923. Am., Act 18 of 1928. Am., Act 19 of 1936. Am., Act 32 of 1940. Am. (in Assam), Assam Act 1 of 1939. Rep. in pt. and am., Act 1 of 1903. Rep. in pt. and am., Act 10 of 1914. Rep. in pt. and am., Act 18 of 1919. Ad., A.O. 1937. Ad., A.O. 1947 (G.G.O. 16, dated 14.8.1947). Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch. ; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. ; in Panth Piploda, Reg. 1 of 1929, s. 2. Extended (partially) to Berar, Act 4 of 1941. Modified up to 1.4.1958. Modified up to 1.2.1962. Modified up to 1.3.1973. Modified up to 1.9.1983.
Indian Short Titles Act	1897	14	Rep. in pt., Act 6 of 1898. Rep. in pt., Act 8 of 1899. Rep. in pt., Act 13 of 1899. Rep. in pt., Act 2 of 1900. Rep. in pt., Act 8 of 1911. Rep. in pt., Act 1 of 1917. Rep. in pt., Act 7 of 1918. Rep. in pt., Act 4 of 1922.

			Rep. in pt., Act 21 of 1923. Rep. in pt., Act 3 of 1925. Rep. in pt., Act 7 of 1926. Rep. in pt., Act 12 of 1927. Rep. in pt., and am., Act 10 of 1914.
			Declared in force—
			in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
			in the Angul district, Reg. 5 of 1936, s. 3 and Sch.
			Extended (partially) to Berar, Act 4 of 1941. Modified up to 1.10.1984.
Lepers Act	1898	3	Am., Act 13 of 1903. Am., Act 22 of 1920. Rep. in pt., Act 1 of 1903. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956.
			Declared in force—
			in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
			in the district of Angul, Reg. 5 of 1936, s. 3 and Sch.;
			in Panth Piploda, Reg. 1 of 1929, s. 2.
			Rep., in its application to Bellary districts by Mysore Act 14 of 1955. Am., in Bombay by Bom. Act 39 of 1959. Extended to the transferred territories of Punjab by Pun. Act 8 of 1961. Am., in Maharashtra by Maha. Act 54 of 1975. Am., in Punjab by Pun. Act 7 of 1977. Am., Act 47 of 1983. Am., Act 4 of 2005. Modified up to 1.5.1961. Modified up to 1.1.1977.
Indian Post Office Act	1898	6	Am., Act 2 of 1903. Am., Act 3 of 1912. Am., Act 14 of 1914. Am., Act 16 of 1924. Am., Act 2 of 1930. Am., Act 9 of 1934. Am., Ord. 1 of 1935. Am., Ord. 1 of 1940. Am., Act 16 of 1940. Am., Act 7 of 1941. Am., Act 12 of 1942. Am., Act 8 of 1943. Am., Act 20 of 1947. Am., Act 20 of 1948. Am., Act 14 of 1949.

Am., Act 25 of 1950.
Am., Act 45 of 1952.
Am., Act 14 of 1953.
Am., Act 54 of 1956.
Am., Act 26 of 1957.
Am., Act 7 of 1958.
Am., Act 52 of 1960.
Am., Act 13 of 1963.
Am., Act 20 of 1967.
Am., Act 19 of 1968.
Am., Act 19 of 1970.
Am., Act 34 of 1970.
Am., Act 32 of 1971.
Am., Act 20 of 1974.
Am., Act 19 of 1978.
Am., Act 21 of 1979.
Am., Act 44 of 1980.
Am., Act 14 of 1982.
Am., Act 11 of 1983.
Am., Act 67 of 1986.
Am., Act 12 of 1990.
Am., Act 33 of 1996.
Am., Act 26 of 1997.
Am., Act 21 of 1998.
Am., Act 27 of 1999.
Am., Act 14 of 2001.
Am., Act 20 of 2002.
Am., Act 4 of 2005.
Am. (tempy.)—
Indian Finance Act, 1931.
Act 7 of 1933.
Indian Finance Act, 1935.
Indian Finance Act, 1936.
Indian Finance Act, 1937.
Indian Finance Act, 1938.
Indian Finance Act, 1939.
Indian Finance (No. 2) Act, 1940.
Indian Finance Act, 1944.
Indian Finance Act, 1945.
Indian Finance Act, 1946.
Virt. am., Indian Finance (Supplementary and
Extending) Act, 1931.

Am. in its application to the excluded areas in
Assam—

Assam Reg. 2 of 1941.
Assam Reg. 1 of 1942.

Am., in partially excluded areas of Bihar, Bihar
Reg. 3 of 1942.
Am., in partially excluded areas of C.P. and Berar,
C.P. and Berar Reg. 1 of 1942.
Am. in Darjeeling District and partially excluded
areas of Mymensingh District, Ben. Reg. 7 of 1942.
Am., (in U.P.), U.P. Reg. 2 of 1942.
Rep. in pt., Act 10 of 1914.
Rep. in pt., Act 48 of 1952.
Rep. in pt. and am., Act 15 of 1921.

Ad., A.O. 1937.
Ad., A.O. 1948.

			Ad., A.O. 1950.
			Declared in force—
			in the Sonthal Parganas, Reg. 3 of 1872, s. 3.
			in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
			in the Angul district, Reg. 5 of 1936, s. 3 and Sch.;
			in Panth Piploda, Reg. 1 of 1929, s. 2.
			Appl. Partially to excluded areas of Orissa, Orissa Reg. 1 of 1942.
			Extended (partially) to Berar, Act 4 of 1041.
			Modified up to 1.8.1958.
			Modified up to 1.6.1964.
			Modified up to 1.1.1971.
			Modified up to 1.3.1976.
			Modified up to 1.1.1984.
Live-stock Importation Act	1898	9	Am., Act 3 of 1951. Am., Act 48 of 1952. Am., Act 40 of 1953. Am., Act 54 of 1954. Am., Act 62 of 1956. Am., Act 7 of 1958. Am., Act 28 of 2001. Am., Act 4 of 2005. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1950. Declared in force— in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3. Modified up to 1.9.1952.
Central Provinces Tenancy Act	1898	11	Am., Act 21 of 1899. Am., (in the taluqas of Nugur, Albaka and Cherla), Reg. 1 of 1909 prov. Am., (in certain areas in Orissa), Orissa Act 8 of 1944. Am., (in Orissa), Orissa Act 13 of 1953. Rep. in pt., Act 1 of 1938. Rep. (in C.P.), C.P. Act 1 of 1920. Ad., A.O. 1937.
Indian Stamp Act	1899	2	Am., Act 15 of 1904. Am., Act 6 of 1910. Am., Act 1 of 1912. Am., Act 13 of 1916. Am., Act 18 of 1919. Am., Act 11 of 1923. Am., Act 43 of 1923. Am., Act 13 of 1924. Am., Act 15 of 1925. Am., Act 32 of 1925. Am., Act 38 of 1926. Am., Act 5 of 1927. Am., Act 10 of 1927.

Am., Act 18 of 1928.
Am., Act 8 of 1930.
Am., Act 14 of 1932.
Am., Act 35 of 1934.
Am., Act 8 of 1935.
Am., Act 72 of 1952.
Am., Act 43 of 1955.
Am., Act 76 of 1956.
Am., Act 19 of 1958.
Am. (in Assam) (tempy.)—
Assam Act 3 of 1922.
Assam Act 2 of 1925.
Assam Act 15 of 1936.
Assam Act 7 of 1950.
Am. (in Bengal)—
Ben. Act 3 of 1922.
Ben. Ac 12 of 1935.
Am. (in Bihar), Bihar Act 4 of 1938.
Am., and suppltd. (in Bihar), Bihar Act 6 of 1937.
Am. (in Bombay)—
Bom. Act 2 of 1922 (tempy.).
Bom. Act 1 of 1926.
Bom. Act 2 of 1926.
Bom. Act 2 of 1927.
Bom. Act 1 of 1928.
Bom. Act 1 of 1929.
Bom. Act 1 of 1930.
Bom. Act 16 of 1930.
Bom. Act 2 of 1931.
Bom. Act 2 of 1932.
Bom. Act 14 of 1943.
Am., Andhra A.O. 1954.
Am., (in C.P.), C.P. Act 5 of 1948.
Am. (in C.P. & Berar)—
C.P. & Berar Act 6 of 1943.
C.P. & Berar Act 1 of 1945.
C.P. & Berar Act 5 of 1945.
Am. (in Coorg)—

Coorg. Act 2 of 1935.
Coorg. Act 1 of 1945.
Am., (in Himachal Pradesh), H.P. Act 4 of 1953.

Am., (in Madras)—
Mad. Act 6 of 1922.
Mad. Act 6 of 1923.
Mad. Act 16 of 1943.

Am., (in Madras)—
Mad. Act 25 of 1950.

Am., (in Orissa)—
Orissa Act 5 of 1941.
Orissa Act 6 of 1943.
Orissa Act 2 of 1945.
Orissa Act 5 of 1949.
Orissa Act 8 of 1956.

Am., (in Punjab)—

Pun. Act 8 of 1922.
Pun. Act 1 of 1935.

Pun. Act 27 of 1949.
Pun. Act 13 of 1958.

Am., (in U.P.)—

U.P. Act 12 of 1922.
U.P. Act 4 of 1932. (tempy).
U.P. Act 3 of 1936.
U.P. Act 18 of 1938.
U.P. Act 7 of 1941.
U.P. Act 9 of 1943.
U.P. Act 17 of 1948.

Am., (in Andaman and Nicobar Islands) Reg. 3 of 1957.

Suppltd. (tempy.) in Bihar, Bihar Act 10 of 1943.

Rep. in pt. and am., Act 5 of 1906.
Rep. in pt. and am., Act 4 of 1914.
Rep. in pt. and am., Act 10 of 1914.

Ad., A.O. 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No.2) 1956.

Declared in force—

in the Sonthal Parganas, Reg. 3 of 1872, s. 3, as amended by Reg. 3 of 1899, s. 3;

in the Angul district, Reg. 5 of 1936, s. 3 and Sch.;

in Panth Piploda, Reg. 1 of 1929, s. 2.

Extended (partially) to Berar, Act 4 of 1941.

Am. (in Punjab) by Pun. Act 21 of 1960.
Am. (in Madhya Pradesh) by M.P. Act 10 of 1960.
Am., Act 14 of 1961.
Am. in Andaman & Nicobar Islands by Reg. 1 of 1961.

Am., in—

(i) Madras by Mad. Act 21 of 1961.
(ii) Rajasthan by Raj. Act 14 of 1961.
(iii) M.P. by M.P. Act 18 of 1961.

Rep. in part, Act 11 of 1963.

Am. in Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1968.

Am. (in Haryana) by Har. Act 16 of 1969.
Am. (in Himachal Pradesh) by H.P. Act 16 of 1970.

Extended to Pondicherry with modification as in force in Madras on 1.8.1966.

Am. (in Pondicherry) by Pondy. Act 21 of 1970.
Am. (in Andhra Pradesh) by A.P. Act 9 of 1971.
Am. (in Goa & Daman and Diu) by Goa, Daman &

Diu Act 8 of 1969.

Am. (in Assam) by Assam Act 8 of 1958.
Am. (in Andhra) by Andhra Act 22 of 1971.
Am., Act 44 of 1971.
Am. (in Andhra Pradesh) by A.P. Act 10 of 1967.
Am. (in Uttar Pradesh) by U.P. Act 10 of 1971.
Am. (in Haryana) by Haryana Act 49 of 1971.
Am. (in Tamil Nadu) by T.N. Act 3 of 1972.
Amended by the State of Himachal Pradesh
(Adaptation of Laws on Union Subjects) Order,
1973.
Am., Act 13 of 1973.
Am. (in Madhya Pradesh) by M.P. Act 9 of 1972.
Am. (in Tamil Nadu) by T.N. Act 10 of 197 .
Am. (in Tamil Nadu) by T.N. Act 27 of 19 .
Am., Act 66 of 1976.
Am., Act 32 of 1985.
Am., Act 32 of 1994.
Am., Act 22 of 1996.
Am., Act 8 of 1997.
Am., Act 27 of 1999.
Am., Act 10 of 2000.
Am., Act 48 of 2001.
Am., Act 23 of 2004.
Am., Act 4 of 2005.
Am., Act 28 of 2005. (Date to be notified)
Am., Act 18 of 2005.
Am., Act 21 of 2006.
Am., Act 37 of 2007.
Am. (in Madhya Pradesh) by M.P. Act 18 of 1958.
Am. (in Madras) by Mad. Act 14 of 1958.

Am. (in Orissa) by Orissa Act 19 of 1958.
Am. (in Uttar Pradesh) by U.P. Act 43 of 1958.
(when notified)
Am. (in Madras) by Mad. Act 24 of 1967.
Am. (in Madhya Pradesh) by M.P. Act 11 of 1969.
Am. (in Orissa) by Orissa Act 9 of 1970.
Am. (in Maharashtra) by Maha. Act 50 of 1971.
Am., by the North-Eastern Areas (Reorganisation)
(Adaptation of Laws on Union Subjects) Order,
1974.
Am. (in Punjab) by Pun. Act 27 of 1973.
Am. (in Himachal Pradesh) by H.P. Act 3 of 1972.
Am. (in Meghalaya) by Megh. Act 6 of 1973.
Am. (in Meghalaya) by Megh. Act 14 of 1973.
Am. (in Meghalaya) by Megh. Act 15 of 1973.
Am. (in West Bengal) by W.B.. Act 31 of 1972.
Am. (in West Bengal) by W.B.. Act 8 of 1973.
Am. (in West Bengal) by W.B.. Act 28 of 1974.
Am. (in Madhya Pradesh) by M.P. Act 31 of 1974.
Am. (in Madhya Pradesh) by M.P. Act 4 of 1975.
Am. (in Madhya Pradesh) by M.P. Act 8 of 1975.
Am. (in Andhra Pradesh) by A.P. Act 20 of 1974.
Am. (in Tamil Nadu) by T.N. Act 24 of 1975.
Am. (in Tamil Nadu) by T.N. Act 40 of 1975.
Am. (in Tamil Nadu) by T.N. Act 5 of 1976.
Am. (in Orissa) by Orissa Act 5 of 1975.
Am. (in Punjab) by Pun. Act 18 of 1974.
Am. in Haryana by Haryana Act 37 of 1973.
Am. (in Uttar Pradesh) by U.P. Act 20 of 1974.

			<p>Am. (in Uttar Pradesh) by U.P. Act 49 of 1975. Am. (in Mizoram) by Mizoram Act 3 of 1973. Am. (in Tripura) by Tripura Act 5 of 1973. Am. (in West Bengal) by W.B. Act 30 of 1976. Am. (in Himachal Pradesh) by H.P. Act 37 of 1976. Am. (in West Bengal) by W.B.. Act 32 of 1977. Am. (in Uttar Pradesh) by U.P. Act 11 of 1978. Am. (in Punjab) by Pun. Act 28 of 1978. Am. (in Himachal Pradesh) by H.P. Act 19 of 1978. Am. (in Madhya Pradesh) by M.P. Act 3 of 1992. Am. (in Tamil Nadu) by T.N. Act 39 of 1992. Am. (in Pondicherry) by Pondy. Act 8 of 1993. Extended to Pondicherry by Pondy. Act 26 of 1968.</p>
Government Buildings Act	1899	4	<p>Am., Act 38 of 1920. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. (No. 2) 1956. Declared in force in the Sonthal Parganas, Reg. 3 of 1872, s.3, as amended by Reg. 3 of 1899. s.3. Extended (partially) to Berar, Act 4 of 1941. Modified up to 1.5.1934.</p>
Glanders and Farcy Act	1899	13	<p>Am, Act 11 of 1901. Am, Act 12 of 1910. Am, Act 9 of 1920. Am, Act 38 of 1920. Am, Act 4 of 2005. Rep. in pt., Act 10 of 1914. Rep in pt., Act 12 of 1927. Rep. (in Orissa), Orissa Act 8 of 1949. Ad., A.O. 1937. Ad., A.O. (No. 2) 1956. Declared in force— In the Sonthal Parganas, Reg. 3 of 1872, s.3, as amended by Reg. 3 of 1899, s.3; in the district of Khondmals, Reg. 4 of 1936, s.3 and Sch.; in the Angul district, Reg. 5 of 1936, s.3 and Sch.; Rep. in its application to Bellary district by Mysore Act 14 of 1965; Am. (in Andhra Pradesh) in A.,P. Act 27 of 1960; Am. (in Maharashtra) by Maha. Act 34 of 1960. Modified up to 1.8.1975.</p>
Church of Scotland Kirk Sessions Act	1899	23	<p>Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No.2) 1956.</p>
Central Provinces Court of Wards Act	1899	24	<p>Am., C.P. Act 1 of 1915. Am., C.P. Act 5 of 1929. Am., C.P. Act 12 of 1934. Am., C.P. Act 3 of 1936. Am, M.P. Act 6 of 1951. Am, Orissa Act 14 of 1946. Rep. in pt., Act 38 of 1920. Rep. in pt. ,Act 1 of 1938. Rep. (in Orissa), Orissa Act 26 of 1947.</p>

			Ad., A.O. 1937. Ad., A.O. 1950. Am., C.O. 29.
Prisoners Act	1900	3	Am., Act 4 of 1908. Am., Act 17 of 1923. Am., Ord. 15 of 1942. Am., Act 17 of 1949. Am., Act 29 of 1950. Am. (in C.P. and Berar), C.P. and Berar Act 4 of 1939. Am. (in Madras), Mad. Act 21 of 1949. Am. (in W. Bengal), W. Ben. Act 13 of 1955. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 32 of 1955. Rep. in pt. and am., Act 1 of 1903. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.2) 1956. Declared in force— in the district of Khondmals, Reg. 4 of 1936. s. 3 and Sch.; in the Angul district, Reg. 5 of 1936. s. 3 and Sch. Am. (in Madras) by Mad. Act 11 of 1918; Part IX Rep. in its application to Bellary district by Mysore Act 14 of 1955; Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Am. (in Bombay) by Bom. Act 15 of 1959.(when notified) Extended to the NEFA by Reg. 3 of 1960, subject to certain modifications, <i>vide</i> s.3 and Sch., <i>ibid.</i> , (w.e.f. 1-11-1960). Rep. in Rajasthan by Raj. Act 39 of 1960; Extended to Pondicherry by Pondy. Act 26 of 1968. Modified upto 15.4.1950. Modified upto 1.11.1976.
Indian Tolls (Army and Air Force) Act	1901	2	Am., Act 10 of 1927. Am., Act 14 of 1932. Am., Act 14 of 1942. Am., Act 3 of 1951. Rep. in pt., Act 11 of 1901. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Extended to Berar Act 4 of 1941. Am., Act 20 of 1983. Modified up to 20-9-1951.
Amending Act	1901	11	Rep. in pt., Act 1 of 1903. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 3 of 1937. Rep. in pt., Act 1 of 1938. Rep. in pt. and am., Act 12 of 1910. Rep. in pt. and am., Mad. Act 3 of 1904. Rep. in pt. and am., Mad. Act 14 of 1920.

Indian Tramways Act	1902	4	Ad., A.O. 1937. Ad., A.O. (No.2) 1956.
Amending Act	1903	1	Rep. in pt., Ben. Act 1 of 1905. Rep. in pt., Pun. Act 2 of 1905. Rep. in pt., B. & O. Act 1 of 1913. Rep. in pt., Ben. Act 2 of 1913. Rep. in pt., Act 4 of 1914. Rep. in pt., Ben. Act 5 of 1914. Rep. in pt., Act 10 of 1914. Rep. in pt., Act 38 of 1920. Rep. in pt., Act 5 of 1923. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 1 of 1938. Rep. in pt., W. Ben. Act 7 of 1948. Declared in force— in the Angul district, Reg. 5 of 1936, s.3 and Sch; in the distict of Khondmals, Reg. 4 of 1936, s.4 and Sch.
Works of Defence Act	1903	7	Am., Act 5 of 1909. Am., Act 11 of 1921. Am., Act 28 of 1940. Am., Act 39 of 1965. Am., Act 50 of 1974. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Declared in force— in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941. Modified up to 1.3.1941. Modified up to 1.4.1975.
Victoria Memorial Act	1903	10	Am., Act 7 of 1912. Am., Act 34 of 1939. Am., Act 25 of 1943. Am., Act 58 of 1960. Am., Act 40 of 1972. Am., Act 32 of 1981. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Modified up to 1.1.1975.
Ancient Monuments Preservation Act	1904	7	Am., Act 18 of 1932. Am., Act 3 of 1951. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941. Rep., in its application to Bellary district by

			<p>Mysore Act 14 of 1955. Rep. in part by Act 24 of 1958. Ceased to have effect in Andhra in relation to ancient and historical monuments and archeological sites and remains declared to be protected monuments areas by Andhra Act 7 of 1960. Rep. (in Maharashtra) by Maha. Act 12 of 1961. Rep. (in Mysore) by Mysore Act 7 of 1961. Ceased to have effect in Rajasthan by Raj. Act 19 of 1961. Am., Act 4 of 2005. Modified up to 25.10.1951.</p>
Indian Railway Board Act	1905	4	<p>Ad., A.O. 1937. Ad., A.O. 1948. Extended to Berar, Act 4 of 1941. The act has extended to and shall be in force in the State of Arunachal Pradesh (w.e.f. 1-7-1994) <i>vide</i> Act 44 of 1993.</p>
Coinage Act	1906	3	<p>Am., Act 4 of 1918. Am., Act 21 of 1919. Am., Act 36 of 1920. Am., Act 10 of 1924. Am., Act 4 of 1927. Am., Act 2 of 1934. Am., Ord. 6 of 1940. Am., Ord. 12 of 1940. Am., Ord. 14 of 1940. Am., Act 6 of 1940. Am., Ord. 4 of 1942. Am., Act 28 of 1947. Am., Act 3 of 1951. Am., Act 10 of 1953. Am., Act 31 of 1955. Am., Act 62 of 1956. Suppl., Act 22 of 1918. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950.</p> <p>Declared in force— in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; Extended to Berar, Act 4 of 1941. Appl. to the excluded areas in Madras, Mad. Reg. 8 of 1940. Extended to Goa, Daman and Diu by Reg. 6 of 1962. Am., Act 17 of 1964. Am., Act 28 of 1968. Am., Act 47 of 1975. Am., Act 33 of 1985. Modified up to 10.5.1955. Modified up to 1.8.1960. Modified up to 1.5.1969. Decimal system of coinage s. 14, Act 31 of 1955, G.S.R.O. Vol.VII, P.135</p>
Code of Civil Procedure	1908	5	<p>Am., Act 1 of 1914.</p>

Am., Act 4 of 1914.
Am., Act 13 of 1916.
Am., Act 24 of 1917.
Am., Act 18 of 1919.
Am., Act 24 of 1920.
Am., Act 26 of 1920.
Am., Act 3 of 1921.
Am., Act 9 of 1922.
Am., Act 26 of 1923.
Am., Act 29 of 1923.
Am., Act 20 of 1925.
Am., Act 23 of 1925.
Am., Act 32 of 1925.
Am., Act 1 of 1926.
Am., Act 6 of 1926.
Am., Act 22 of 1926.
Am., Act 30 of 1926.
Am., Act 34 of 1926.
Am., Act 10 of 1927.
Am., Act 18 of 1928.
Am., Act 21 of 1929.
Am., Act 10 of 1932.
Am., Act 35 of 1934.
Am., Act 21 of 1936.
Am., Act 8 of 1937.
Am., Act 9 of 1937.
Am., Act 16 of 1937.
Am., Act 26 of 1939.
Am., Act 34 of 1940.
Am., Act 4 of 1941.
Am., Act 23 of 1942.
Am., Act 24 of 1942.
Am., Act 25 of 1942.
Am., Act 5 of 1943.
Am., Act 6 of 1948.
Am., Act 32 of 1949.
Am., Act 2 of 1951.
Am., Act 19 of 1951.
Am., Act 24 of 1951.
Am., Act 71 of 1952.
Am., Act 42 of 1953.
Am., Act 66 of 1956.
Am., Act 68 of 1956.
Am. (in Assam)—
Assam Act 2 of 1941.
Assam Act 8 of 1953.
Am. (in Madras)—
Mad. Act 34 of 1950.
Mad. A.O. 1954.
Am. (in Punjab), Pun. Act 7 of 1934.
Am. (in U.P.)—
U.P. Act 4 of 1925.
U.P. Act 35 of 1948.
U.P. Act 24 of 1954..
Suppltd. (tempy. in U.P.), U.P. Act 24 of 1934.
Virt. am.,—
Act 16 of 1930.
(in Punjab), Pun. Act 12 of 1940.
Rep. in pt., Act 3 of 1909.
Rep. in pt., Act 11 of 1923.
Rep. in pt., Act 10 of 1940.
Rep. in pt., Act 21 of 1941.

Rep. in pt., Act 48 of 1952.
 Rep. in pt. and am., Act 10 of 1914.
 Rep. in pt. and am., Act 17 of 1914.
 Rep. in pt. and am., Act 38 of 1920.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956.
 Application of certain provisions barred—to the Chief Court of Oudh, s. 16 of U.P. Act 4 of 1929, to Karachi Small Cause Court, s. 29 of Bom. Act 4 of 1929.
 Declared in force—
 in the Angul district, Reg. 5 of 1936, s. 3 and Sch.;
 in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
 in Panth Piploda, Reg. 1 of 1929, s. 2.
 Extended to Berar, Act 4 of 1941.
 Rep. in pt. (in Madras) by Mad. Act 22 of 1959. (when notified.)
 Extended to Manipur, Act 68 of 1976.
 Am. (in Maharashtra) by Maha. Act 22 of 1960.
 Extended to Pondicherry with modification as in force in Madras on 1.8.1966.
 Am., Act 26 of 1963 and 36 of 1963.
 Am., Act 54 of 1972.
 Am., Act 49 of 1973.
 Am., Act 104 of 1976.
 Am., Act 38 of 1978.
 Am., Act 20 of 1983.
 Am., Act 45 of 1988.
 Am., Act 19 of 1988.
 Am., Act 46 of 1999.
 Am., Act 22 of 2002.
 Am. (in Mysore) by Mysore Act 14 of 1953.
 Am., (in Rajasthan) by Raj. Act 19 of 1958.
 Am. (in Maharashtra) by Mah. Act 25 of 1970.
 Am. (in U.P.) by U.P. Act 14 of 1970.
 Am. (in U.P.) by U.P. Act 17 of 1970.
 Am. (in Tamil Nadu) by T.N. Act 15 of 1970.
 Am. (in U.P.) by U.P. Act 57 of 1976.
 Am. (in U.P.) by U.P. Act 31 of 1978.
 Am. (in Andhra Pradesh) by A.P. Act 24 of 1979.
 Modified up to 1.7.1956.
 Modified up to 1.6.1960.
 Modified up to 1.6.1965.
 Modified up to 1.12.1972.
 Modified up to 1.5.1977.
 Modified (Dig. Edn.) 1.6.1980.

Explosive Substances Act

1908 6

Am., Act 3 of 1951.
 Am. (in Bengal). Ben. Acts 21 of 1932 and 7 of 1934.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Declared in force—
 in the Angul district, Reg. 5 of 1936, s. 3 and Sch.;
 in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.
 Extended to Berar, Act 4 of 1941.
 The Act has been extended to and shall be in force

			in the State of Arunachal Pradesh <i>vide</i> Act 44 of 1993. Am., Act 54 of 2001. Modified up to 15.9.1951. Modified up to 1.11.1964. Modified up to 1.11.1976.
Central Provinces Financial Commissioner's Act	1908	13	Rep. in pt., Act 1 of 1938. Rep. (in C.P.), Act 2 of 1917. Ad., A.O. 1937.
Indian Criminal Law Amendment Act	1908	14	Am. (tempy.), Act 23 of 1932. Am. (in Madras), Mad. Act 11 of 1950. Rep. in pt., Act 5 of 1922. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A. O. (No. 2) 1956. Declared in force— in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941. Am. in Bombay by Bom. Act 24 of 1959. Am. in Maharashtra by Maha. Act 38 of 1975. Modified up to 15.12.1948. Modified up to 1.11.1976.
Indian Ports Act	1908	15	Suppltd., Ben. Act 3 of 1867 (see Ben. Act 3 of 1867, s. 19, and Act 10 of 1897, s. 8). Am., Act 4 of 1911. Am., Act 6 of 1916. Am., Act 15 of 1922. Am., Act 39 of 1923. Am., Act 9 of 1925. Am., Act 11 of 1929. Am., Act 11 of 1931. Am., Act 26 of 1938. Am., Act 35 of 1950. Am., Act 3 of 1951. Am., Act 35 of 1951. Am., Act 55 of 1952. Am. (in Andhra), Andhra A.O. 1954. Am. (in Madras), Mad. Act 1 of 1926. Rep. in pt., Act 1 of 1938. Rep. in pt. (in W. Bengal), W. Ben. Act 7 of 1948. Rep. in pt. and am., Act 36 of 1925. Suppltd., in its application to the Port of Cochin, Act 6 of 1936. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Am., Act 17 of 1978. Am., Act 20 of 1983. Am., Act 23 of 1992. Am., Act 15 of 1997. Am. (in Andhra Pradesh) by A.P Act 18 of 1968. Am. (in Pondicherry) by Pondy. Act 10 of 1969. Am. (in Tamil Nadu) by T.N. Act 19 of 1975. Am., Act 40 of 2007 (40 of 2007).

Modified up to 1.11.1952.
 Modified up to 1.3.1962.
 Modified up to 1.12.1981.

Am., Act 4 of 1914.
 Am., Act 15 of 1917.
 Am., Act 13 of 1926.
 Am., Act 2 of 1927.
 Am., Act 21 of 1929.
 Am., Act 32 of 1940.
 Am., Act 33 of 1940.
 Am., Act 39 of 1948.
 Am., Act 3 of 1951.
 Am., Act 17 of 1956.
 Suppltd.,—
 Act 1 of 1880, s. 3 (and see Act 10 of 1897, s. 8);
 Act 4 of 1882, s. 54, paras. 2 and 3, and ss. 59, 107
 and 123 (see Act 4 of 1882, s. 4, as am., Act 3 of
 1885, s. 3, and see Act 10 of 1897, s. 8).
 Appln. Restr., C.P. Act 2 of 1916, s. 18.
 Am. (in its appln. to Bombay), Bom. Act 5 of 1929.
 Am. (in Bombay Presy.) —
 Bom. Act 17 of 1930.
 Bom. Act 18 of 1933.
 Am. (in Bengal), Ben. Act 5 of 1942.
 Am. (in W. Bengal),—
 W. Ben. Act 29 of 1950.
 W. Ben. Act 31 of 1951.
 W. Ben. Act 6 of 1956.
 Am. (in Bihar),—
 Bihar Act 14 of 1947.
 Bihar Act 24 of 1952.
 Am. (in Bombay),—
 Bom. Act 24 of 1938.
 Bom. Act 14 of 1939.
 Bom. Act 10 of 1942.
 Am. (in C.P.), C.P. Act 1 of 1937.
 Am. (in C.P. and Berar), C.P. and Berar Act 59 of
 1949.
 Am. (in Madras),—
 Mad. Act 3 of 1936.
 Mad. Act 17 of 1952.
 Am. (in Orissa), Orissa Act 3 of 1938.
 Am. (in Punjab), Pun. Act 8 of 1941.
 Rep. in pt., Act 5 of 1917.
 Rep. in pt., Act 38 of 1920.
 Rep. in pt., Act 10 of 1927.
 Rep. in pt., Act 15 of 1929.
 Rep. in pt., Act 1 of 1938.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Declared in force—
 (Ss. 81 and 82) in the Angul district, Reg. 5 of
 1936, s. 3 and Sch.;
 (Ss. 81 and 82) in the district of Khondmals, Reg. 4
 of 1936, s. 3 and Sch.;
 in Panth Piploda, Reg. 1 of 1929, s. 2.
 Extended to Berar, Act 4 of 1941.
 Am. (in Kerala) by Kerala Act 2 of 1959.
 Am. in (Andhra) by Andhra Act 59 of 1960.
 Amended in Maharashtra by Maha. Act 19 of 1960.

			<p>Am. (in Bombay) by Bom. Act 6 of 1960. Am. (in Punjab) by Pun. Act 19 of 1961 and 18 of 1994. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Kerala) by Kerala Act 7 of 1968. Am., Act 45 of 1969. Am. (in Himachal Pradesh) by H.P. Act 2 of 1969. Am. (in Pondicherry) by Pondy. Act 17 of 1970. Am. (in Maharashtra) by Mah. Act 20 of 1971. Am. (in Andhra Pradesh) by A.P. Act 38 of 1974. Am. (in Tamil Nadu) by T.N. Act 31 of 1974. Am. (in Maharashtra) by Maha. Act 29 of 1974. Am. in Maharashtra by Maha. Act 49 of 1975. Am. (in Orissa) by Orissa Act 11 of 1976. Am. (in Haryana) by Haryana Act 36 of 1973. Am. (in Uttar Pradesh) by U.P. Act 14 of 1971. Am. (in Uttar Pradesh) by U.P. Act 48 of 1975. Am. (in Uttar Pradesh) by U.P. Act 57 of 1976. Am. (in Tamil Nadu) by T.N. Act 50 of 2000. Am. (in West Bengal) by W.B. Act 17 of 1978. Am., Act 20 of 1983. Am., Act 48 of 2001. Modified up to 1.8.1958. Modified up to 1.2. 1963. Modified up to 1.9.1966. Modified up to 1.1. 1970. Modified up to 1.2.1973. Modified up to 1.6.1975. Modified up to 1.9.1978. Modified up to 1.10.1981.</p>
Presidency-towns Insolvency Act	1909	3	<p>Am., Act 11 of 1920. Am., Act 9 of 1926. Am., Act 34 of 1926. Am., Act 11 of 1927. Am., Act 19 of 1927. Am., Act 10 of 1930. Am., Act 3 of 1950. Am., Act 58 of 1960. Am. (in Bombay).— Bom. Act 20 of 1933. Bom. Act 15 of 1939. Am. (in Calcutta), Ben. Act 18 of 1936. Am. (in Madras) by Mad. Act 5 of 1943. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Am., Act 56 of 1960. Am., Act 28 of 1978. Modified up to 1.1.1957. Modified up to 1.10.1959. Modified up to 1.3.1963. Modified up to 1.1.1977.</p>
Anand Marriage Act	1909	7	<p>Ad., A.O. (No. 2) 1956. Am., Act 48 of 1959. Am., Act 29 of 2012. Modified up to 1.8.1977. Modified up to 1.2.1987.</p>

Dourine Act	1910 5	<p>Am., Act 8 of 1920. Rep. (in Orissa), Orissa Act 8 of 1949. Ad., A.O. 1937. Ad., A.O. (No. 2) 1956. Declared in force— in the Angul district, Reg. 5 of 1936, s. 3 and Sch.; in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch. Rep. in its application to Bellary District by Mysore Act 14 of 1955. Am. (in Maharashtra) by Maha. Act 34 of 1960. Am., Act 4 of 2005.</p>
Indian Museum Act	1910 10	<p>Am., Act 7 of 1912. Am., Act 17 of 1922. Am., Act 45 of 1960. Rep. in pt., Act 10 of 1914. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Am., Act 45 of 1960. Am., Act 20 of 1983. Modified up to 1.6.1961.</p>
Prevention of Seditious Meetings Act	1911 10	<p>Rep. in pt., Act 12 of 1927. Ad., A.O. 1937. Ad., A.O. (No. 2) 1956. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Modified up to 1.11.1949.</p>
Co-operative Societies Act	1912 2	<p>Am. (in C.P.), C.P. Act 7 of 1930. Am. (in C.P. and Berar),— C.P. and Berar Act 5 of 1940. C.P. and Berar Act 6 of 1941. C.P. and Berar Act 10 of 1945. C.P. and Berar Act 39 of 1948. C.P. and Berar Act 56 of 1949. Am. (in Madhya Pradesh), M.P. Act 8 of 1954. Am. (in U.P.),— U.P. Act 3 of 1919. U.P. Act 1 of 1944. U.P. Act 3 of 1950. U.P. Act 10 of 1957. Rep. in pt., Act 17 of 1914. Rep. in pt. (in Assam), Assam Act 1 of 1950. Rep. in pt. (in Bengal), Ben. Act 21 of 1940. Rep. in pt. and am., Act 38 of 1920. Rep. (in Bombay), Bom. Act 7 of 1925. Rep. (in B. and O.), B. and O. Act 6 of 1935. Rep. (in Coorg), Coorg Act 2 of 1936. Rep. (in Madras Presy.), Mad. Act 6 of 1932. Rep. (in Orissa Province), Reg. 1 of 1936. Suppltd. (in C.P.), C.P. Act 1 of 1937. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Rep. in its application to the Vidarbha Region of Bombay by Bom. Act 20 of 1960, s. 79 and Sch. II.</p>

			Rep. in its application to the Maha Koshal Region by M.P. Act 17 of 1961. Rep. in its application to the Union territory of Andaman and Nikobar Islands by Reg. 3 of 1973. Am., Act 4 of 1986. Modified up to 1.12.1959. Modified up to 1.9.1987.
Bengal, Bihar and Orissa and Assam Laws Act	1912	7	Rep. in pt., Act 38 of 1920. Rep. in pt., Act 1 of 1938. Rep. in pt., B. and O. Act 1 of 1913. Rep. in pt., W. Ben. Act 7 of 1948. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956.
Wild Birds and Animals Protection Act	1912	8	Am. (in Ajmer), Ajmer Act 4 of 1954. Am. (in Bengal), Ben. Act 8 of 1932. Am. (in C.P.), C.P. Act 27 of 1935. Am. (in U.P.), U.P. Act 13 of 1934. Rep. in pt., Act 17 of 1914. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Repealed in its application to Bellary district in Mysore Act 14 of 1955; Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958; Rep. in its application to West Bengal by W.B. Act 25 of 1959 (when notified) Modified up to 1.3.1950. Modified up to 1.1.1999.
Delhi Laws Act	1912	13	Suppltd. and am., Act 7 of 1915. Rep. in pt., Act 30 of 1950. Ad., A.O. 1937. Ad., A.O. 1950. Modified up to 1.1.1957.
Official Trustees Act	1913	2	Am., Act 10 of 1914. Am., Act 18 of 1919. Am., Act 21 of 1922. Am., Act 3 of 1951. Am., Act 72 of 1952. Am. (in Bengal),— Ben. Act 12 of 1940. Ben. Act 1 of 1941. Am. by Bombay Act 19 of 1960. Rep. in pt., Act 5 of 1917. Rep. in pt., Act 12 of 1927.. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Extended to Berar, Act 4 of 1941. Am. by Bom. Act 9 of 1960. Am. Act 48 of 1964. Am., Act 25 of 1968. Am., Act 20 of 1983. Modified up to 15.3.1952. Modified up to 1.3.1967. Modified up to 1.11.1973.

White Phosphorus Matches Prohibition Act	1913	5	Rep. in pt., Act 1 of 1938. Ad., A.O. (No. 2) 1956. As modified up to 1.7.1976.
Mussalman Wakf Validating Act	1913	6	Retrospective effect given, Act 32 of 1930. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Modified up to 1.1.1957.
Destructive Insects and Pests Act	1914	2	Am., Act 20 of 1930. Am., Act 6 of 1938. Am., Act 3 of 1939. Am., Act 3 of 1951. Am., Act 62 of 1956. Am., Act 4 of 1986. Am., Act 12 of 1992. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Appl. to the Sonthal Paranas, Bihar Reg. 2 of 1942. Modified up to 1.4.1958.
Local Authorities Loans Act	1914	9	Am. (in Bombay), Bom. Act 2 of 1942. Am. (in C.P.), C.P. Act 1 of 1922. Am. (in E. Punjab), E. Pun. Act 17 of 1949. Am. (in U.P.), U.P. Act 48 of 1948. Rep. in pt., Act 12 of 1927. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Extended (partially) to Berar, Act 4 of 1941. Extended to the transferred territories in Punjab by Pun. Act 41 of 1960. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Maharashtra) by Maha. Act 31 of 1975. Am. (in Himachal Pradesh) by H.P. Act 4 of 1974. Am. (in Maharashtra) by Maha. Act 35 of 1976. Am., in Act 20 of 1983. Modified up to 15.3.1959. Modified up to 1.5.1975.
Delhi Laws Act	1915	7	Am., Act 18 of 1919. Am., Act 36 of 1951. Rep. in pt., Act 10 of 1927. Rep. in pt., Act 1 of 1938. Ad., A.O. 1937. Ad., A.O. 1948.
Sir Jamsetjee Jejeebhoy Baronetcy Act	1915	10	Ad., A.O. 1950.
Banaras Hindu University Act	1915	16	Am., Act 3 of 1922. Am., Act 8 of 1930. Am., Act 29 of 1930. Am., Act 55 of 1951. Am., Act 34 of 1958. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Am., Act 52 of 1966.

			Am., Act 34 of 1969. Am., Act 4 of 2005. Am., Act 25 of 2008.
Indian Medical Degrees Act	1916	7	Am. (in Assam), Assam Act 16 of 1948. Am. (in Bihar), Bihar Act 20 of 1949. Am. (in C.P. and Berar), C.P. and Berar Act 65 of 1948. Am. (in Coorg), Coorg Act 4 of 1949. Am. (in Madras), Mad. Act 20 of 1940. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 2) 1956. Extended to Berar, Act 4 of 1941. Rep. in pt. by Orissa Act 14 of 1960. Extended to the whole of Maharashtra by Maha. Act 44 of 1961. Am. (in Andhra Pradesh) by A.P. Act 23 of 1968. Modified up to 1.4.1950.
Hindu Disposition of Property Act	1916	15	Rep. in pt. and am., Act 21 of 1929. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A. O. (No. 2) 1956. Extended (partially) to Berar, Act 4 of 1941. Am., Act 48 of 1959. Am., Act 26 of 1968. Modified up to 25.9.1951. Modified up to 1.7.1965. Modified up to 1.2.1987.
Inland Vessels Act	1917	1	Am., Act 6 of 1920. Am., Act 11 of 1923. Am., Act 13 of 1930. Am., Act 58 of 1949. Am., Act 38 of 1950. Am., Act 26 of 1951. Am. (in Bengal), Ben. Act 7 of 1940. Rep. in pt., Act 38 of 1920. Rep. in pt., Act 21 of 1923. Rep. in pt., Act 12 of 1927. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 35 of 1977. Am., Act 4 of 2005. Am., Act 35 of 2007. Modified up to 1.2.1955. Modified up to 1.6.1964. Modified up to 7.12.1977. Modified up to 1.11.1986.
Destruction of Records Act	1917	5	Rep. in pt., Act 12 of 1927. Rep. in pt. and am. (in U.P.), U.P. Act 12 of 1922. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A. O. (No. 3) 1956. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch.

			Extended (partially) to Berar, Act 4 of 1941. Extended to Pondicherry by Pondy. Act 26 of 1968. Modified up to 1.1.1957.
King of Oudh's Estate Validation Act	1917	12	Ad., A.O. 1937.
Post Office Cash Certificates Act	1917	18	Am., Act 32 of 1920. Am., Act 2 of 1943. Ad., A.O. 1948. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941. Appl. retrospectively to Porahat Estate in the District of Singhbhum, Bihar Reg. 1 of 1945. Modified up to 1.3.1951. Modified up to 1.8.1977. Modified up to 1.2.1982.
Cinematograph Act	1918	2	Am., Act 23 of 1919. Am., Act 39 of 1949. Am., Act 62 of 1949. Am., Act 3 of 1951. Am. (in U.P.), U.P. Act 7 of 1942. Rep. in pt., Act 37 of 1952. Rep. in pt., (in Andhra), President's Act 4 of 1955. Rep. in pt., (in Madras), Act 9 of 1955. Rep. in pt., (in M.P.), Act 17 of 1952. Rep. in pt., (in Orissa), Act 2 of 1954. Rep. in pt. (in Punjab), Act 11 of 1952. Rep. in pt. and am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1948. Extended (partially) to Berar, Act 4 of 1941. Repealed in its application to Ballary District by Mysore Act 14 of 1955. Repealed in pt. by Act 37 of 1952. Modified up to 15.8.1951.
Usurious Loans Act	1918	10	Am., Act 28 of 1926. Am. (in C.P.), C.P. Act 11 of 1934. Am. (in East Punjab), E. Pun. Act 4 of 1948. Am. (in Madras Presy.), Mad., Act 8 of 1937. Am. (in Punjab), Pun. Act 7 of 1934. Am. (in U.P.), U.P. Act 23 of 1934. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. (No. 3) 1956. Declared in force in Panth Piploda, Reg. 1 of 1929, s. 2. Rep. in its application to Bellary district by Mysore Act 14 of 1955. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Am. (in Andhra Pradesh) by A.P. Act 24 of 1961. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Himachal Pradesh) by H.P. Act 3 of 1970. Am. (in Uttar Pradesh) by U.P. Act 29 of 1976. Modified up to 1.1.1957.
Bronze Coin (Legal Tender) Act	1918	22	Ad., A.O. 1950.

			Ad., A.O. (No. 3) 1956. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941.
Local Authorities Pensions and Gratuities Act	1919	1	Am., Act 38 of 1920. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A. O. (No. 3) 1956.
Poisons Act	1919	12	Am., Act 38 of 1920. Rep. in pt., Act 12 of 1927. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941. Am. Act 47 of 1958. Repealed in its application to Bellary District by Mysore Act 14 of 1955. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 4 of 1986. Modified up to 1.5.1958. Modified up to 1.1.1960. Modified up to 1.7.1967. Modified up to 1.2.1983.
Calcutta High Court (Jurisdictional Limits) Act	1919	15	
Provincial Insolvency Act	1920	5	Am., Act 9 of 1926. Am., Act 34 of 1926. Am., Act 39 of 1926. Am., Act 11 of 1927. Am., Act 10 of 1930. Am., Act 10 of 1935. Am., Act 34 of 1939. Am., Act 25 of 1948. Am., Act 3 of 1950. Am. (in Bombay), Bom. Act 15 of 1939. Am. (in C.P.), C.P. Act 2 of 1936. Am. (in Himachal Pradesh), H.P. Act 10 of 1953.. Am. (in Madras) by Mad. Act 7 of 1953. Am. (in Punjab) by Pun. Act 7 of 1953. Pun. Act 7 of 1934. Pun. Act 7 of 1939. Am. (in U.P.), U.P. Act 24 of 1954. Rep. in pt., Act 38 of 1920. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 8 of 1930. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Declared in force in Panth Piploda, Reg. 1 of 1929, s. 2. Extended to Berar, Act 4 of 1941.

			Rep., in its application to Malabar District by Kerala Act 18 of 1957. Rep. in its application to Bellary District by Mysore Act 14 of 1955. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Himachal Pradesh) by H.P. Act 31 of 1969. Am., Act 28 of 1978. Modified up to 1.5.1958. Modified up to 1.4.1961. Modified up to 1.7.1969. Modified up to 1.9.1977.
Indian Securities Act	1920	10	Am., Act 21 of 1927. Am., Act 2 of 1928. Am., Act 28 of 1937. Rep. in pt., Act 12 of 1937. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Declare in force— In the district of Khondmals, Reg. 4 of 1936. In the district of Angul, Reg. 5 of 1936, s.3 and Sch. Extended (Partially) to Berar, Act 4 of 1941. Appln. to Govt. securities restricted, act 18 of 1944. Extended to Pondicherry by Pondy Act 26 of 1968. Am., Act 4 of 1986.
Charitable and Religious Trusts Act	1920	14	Am., Act 41 of 1923. Am., Act 3 of 1951. Am. (in Bengal), Ben. Act 13 of 1934. Am. (in Bihar), — Bihar Act 8 of 1948. Bihar Act 1 of 1951. Bihar Act 16 of 1954. Rep. (in Orissa), Orissa Act 4 of 1939. Ad., A.O. 1937. Ad., A.O. 1950. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941. Am., (in Rajasthan),— Raj. Act 42 of 1959. Rep. in Madras by Mad. Act 22 of 1959 (when notified). Modified up to 1.10.1950. Modified up to 1.8.1977.
Indian Red Cross Society Act	1920	15	Am., Act 17 of 1937. Am., Act 3 of 1951. Am., Act 22 of 1956. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 4) 1957. Am., C.O. 29.

			<p>Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;</p> <p>in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended to Berar, Act 4 of 1941. Am., Bombay Reorganisation (Adaptation of Laws on Union Subjects) No. 2 Order, 1961. Am., Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1968. Extended to Pondicherry by Pondy. Act 26 of 1968. Amendment by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 14 of 1992. Modified up to 25.9.1951.</p>
Identification of Prisoners Act	1920	33	<p>Am. (in Bombay),- Bom. Act 11 of 1922. Bom. Act 4 of 1935. Bom. Act 21 of 1935. Bom. Act 56 of 1959.(when notified) Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;</p> <p>in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Rep. in its application to Bellary District by Mysore Act 14 of 1955. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Maharashtra) by Mah. Act 35 of 1970. Extended to the whole of Madhya Pradesh by M.P. Act 40 of 1961. Am., Act 4 of 1986. Modified up to 1.1.1957. Modified up to 1.3.1961. Modified up to 1.1.1965. Modified up to 1.1.1968. Modified up to 1.7.1976.</p>
Passport (Entry into India) Act	1920	34	<p>Am., Act 36 of 1949. Am., Act 3 of 1951. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;</p> <p>in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Am., Act 15 of 1967. Am., Act 4 of 1986. Am., Act 47 of 2000. Modified up to 1.5.1957. Modified up to 1.2.1964. Modified up to 1.6.1983. Modified up to 1.2.1987.</p>

			Modified up to 1.10.1994 (Dig.)
Aligarh Muslim University Act	1920	40	Am., Act 18 of 1931. Am., Act 6 of 1935. Am., Act 17 of 1941. Am., Act 4 of 1943. Am., Act 11 of 1945. Am., Act 62 of 1951. Am., Act 19 of 1965. Am., Act 34 of 1972. Am., Act 62 of 1981. Am., Act 4 of 2005. Rep. in pt., Act 2 of 1948. Rep. in pt. and am., Act 7 of 1924. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 19 of 1965. Am., Act 34 of 1972. Am., Act 62 of 1981. Am., Act 4 of 2005. Modified up to 1.8.1972. Modified up to 1.11.1987.
Imperial Bank of India Act	1920	47	Am., Act 7 of 1924. Am., Act 17 of 1924. Am., Act 3 of 1934. Am., Act 23 of 1955 (as amended by Act 33 of 1955) Rep. in pt., Act 12 of 1927. Rep. in pt., Act 20 of 1937. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941 Modified up to 1.5.1935.
Maintenance Orders Enforcement Act	1921	18	Am., Act 3 of 1951. Am., Act 47 of 1952. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 20 of 1983. Modified up to 6.2.1952.
Delhi University Act	1922	8	Am., Act 32 of 1940. Am., Act 24 of 1943. Am., Act 5 of 1952. Am., Act 48 of 1952. Ad., A.O. 1937. Ad., A.O. (No. 3) 1956. Am., Act 61 of 1961. Am., Act 53 of 1966. Am., Act 35 of 1970. Am., Act 48 of 1972. Am., Act 27 of 1981. Am., Act 43 of 2002. Am., Act 4 of 2005. Am., Act 25 of 2008.

Police (Incitement to Disaffection) Act	1922 22	<p>Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Am. (in Bombay) by Bom. Act 56 of 1959 (when notified) Extended to the whole of Himachal Pradesh by H.P. Act 40 of 1961. Extended to Pondoicherry by Pondy. Act 26 of 1968. Modified up to 1.4.1953. Modified up to 1.8.1977.</p>
Indian Boilers Act	1923 5	<p>Am., Act 9 of 1929. Am., Act 11 of 1937. Am., Act 5 of 1942. Am., Act 17 of 1943. Am., Act 34 of 1947. Am., Act 3 of 1951. Am., Act 38 of 1951. Am., Act 25 of 1952. Am., Act 48 of 1952. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 34 of 1939. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Extended to Berar, Act 4 of 1941. Am., Act 18 of 1960. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 18 of 1960. Am., Act 4 of 1986. Am., Act 49 of 2007. Modified up to 1.11.1958. Modified up to 1.9.1960. Modified up to 1.9.1961. Modified up to 1.7.1962. Modified up to 1.10.1970.</p>
Cantonments (House Accommodation) Act	1923 6	<p>Am., Act 10 of 1925. Am., Act 9 of 1930. Am., Act 22 of 1933. Am., Act 32 of 1940. Am., Act 53 of 1950. Am., Ord. 18 of 1950. Rep. in pt., Act 12 of 1927. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 20 of 1983. Modified up to 1.6.1952. Modified up to 1.5.1977.</p>
Indian Naval Armament Act	1923 7	<p>Am., Act 8 of 1931. Am., Act 2 of 1937.</p>

Workmen's Compensation Act

1923 8

Ad., A.O. 1937.
Ad., A.O. 1950.
Ad., A.O. (No. 3) 1956.
Modified up to 1.1.1957.
Am., Act 37 of 1925.
Am., Act 29 of 1926.
Am., Act 5 of 1929.
Am., Act 15 of 1933.
Am., Act 7 of 1937.
Am., Act 9 of 1938.
Am., Act 13 of 1939.
Am., Act 42 of 1939.
Am., Act 1 of 1942.
Am., Act 1 of 1946.
Am., Act 3 of 1951.
Am., Act 36 of 1957.
Am. (in Bengal), —
Ben. Act 5 of 1942.
Ben. Act 6 of 1942.
Rep. in pt., and am., Act 7 of 1924.
Ad., A.O. 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No. 3) 1956.
Declared in force—
in the district of Khondmals, Reg. 4 of 1936, s. 3
and Sch.;
in the Angul district, Reg. 5 of 1936, s. 3 and Sch.
Extended to Berar, Act 4 of 1941.
Am., Act 8 of 1959.
Am., Act 18 of 1960.
Extended to Pondicherry by Pondy. Act 26 of 1968.
Am., Act 58 of 1960.
Am., Act 64 of 1962.
Supplemented by Act 52 of 1961.
Am., Act 51 of 1970.
Am., Act 65 of 1976.
Am., Act 22 of 1984.
Am., Act 4 of 1986.
Am., Act 30 of 1995.
Am., Act 46 of 2000.
Modified up to 1.2.1962.
Modified up to 1.6.1963.
Modified up to 1.1.1966.
Modified up to 1.4.1969.
Modified up to 1.12.1972.
Modified up to 1.5.1975.
Modified up to 1.2.1977.
Modified up to 1.3.1981.
Am., Act 45 of 2009.

Official Secrets Act

1923 19

Am. (tempy.), Act 35 of 1939.
Am. (tempy.), Ord. 24 of 1948.
Am., Act 3 of 1951.
Am., Act 51 of 1962 (tempy.).
Am., Act 24 of 1967.
Am., Act 42 of 1971 (Tempy.).
Rep. in pt., Act 12 of 1927.
Ad., A.O. 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Extended (partially) to Berar, Act 4 of 1941.

			Modified up to 1.8.1953. Modified up to 1.12.1959. Modified up to 1.10.1962. Modified up to 1.3.1967. Modified up to 1.9.1970. Modified up to 1.3.1975. Modified up to 1.6.1978. Modified up to 1.12.1983.
Legal Practitioners (Women) Act	1923	23	Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Extended to Berar, Act 4 of 1941. Repealed (when the whole Act 25 of 1961 comes into force).
Mussalman Wakf Act	1923	42	Am. (in B. & O.), B. & O. Act 1 of 1926. Am. (in Bombay),— Bom. Act 18 of 1935. Bom. Act 10 of 1944. Bom. Act 15 of 1945. Rep. in pt. (in U.P.), U.P. Act 13 of 1936. Rep. (in Bengal), Ben. Act 13 of 1934. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956.
Cantonments Act	1924	2	Am., Act 4 of 2005. Am., Act 7 of 1925. Am., Act 35 of 1926. Am., Act 10 of 1927. Am., Act 26 of 1927. Am., Act 8 of 1930. Am., Act 7 of 1931. Am., Act 17 of 1932. Am., Act 24 of 1934. Am., Act 12 of 1935. Am., Act 24 of 1936. Am., Act 34 of 1939. Am., Act 31 of 1940. Am., Act 32 of 1940. Am., Act 15 of 1942. Am., Act 8 of 1944. Am., Act 50 of 1948. Am., Act 53 of 1950. Am., Ord. 18 of 1950. Am., Act 2 of 1954. Am., Act 58 of 1960. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 2 of 1948. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Am., C.O. 29. Am., Act 15 of 1983. Am., Act 1 of 1991. Repealed by Act 41 of 2006. Modified up to 1.3.1937. (no copy) Modified up to 1.7.1973. Modified up to 1.9.1984.
Bengal Criminal Law Amendment (Supplementary) Act	1925	*	Rep. in pt., Act 8 of 1932.

Indian Soldiers (Litigation) Act	1925	4	Am., Act 14 of 1932. Am., Ord. 64 of 1942. Am., Ord. 14 of 1944. Am., Ord. 18 of 1946. Am., Ord. 3 of 1951. Am., Ord. 62 of 1956. Rep. in pt., Act 12 of 1927. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Extended (partially) to Berar, Act 4 of 1941. Extended to Pondicherry by S O 4, dt. 20.12.62, Gaz. of India, Pt. II., sec. 3(ii), p. 3. Am., Act 23 of 1970. Am., Act 4 of 1986. Modified up to 10.6.1944. Modified up to 1.12.1959.
Provident Funds Act	1925	19	Am., Act 28 of 1925. Am., Act 7 of 1927. Am., Act 1 of 1930. Am., Act 25 of 1942. Am., Act 11 of 1946. Am., Act 35 of 1950. Am., Act 3 of 1951. Am. (in U.P.), U.P. Act 19 of 1953. Rep. in pt., Act 12 of 1927. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.; in the Angul district, Reg. 5 of 1936, s. 3 and Sch. Extended (partially) to Berar, Act 4 of 1941. Am., Act 46 of 1975. Modified up to 1.6.1959. Modified up to 1.6.1965. Modified up to 1.8.1976.
Sikh Gurdwaras (Supplementary) Act	1925	24	Rep. in pt., Act 1 of 1938. Ad., A.O. 1937.
Indian Carriage of Goods by Sea Act	1925	26	Ad., A.O. 1937. Ad., A.O. 1950. Declared in force in former Part B States, Act 18 of 1949. Am., Act 52 of 1964. Am., Act 28 of 1993. Am., Act 44 of 2000. Modified up to 1.1.1953. Modified up to 1.9.1977.
Madras, Bengal and Bombay Children (Supplementary) Act	1925	35	
Indian Succession Act	1925	39	Am., Act 37 of 1926. Am., Act 40 of 1926. Am., Act 10 of 1927. Am., Act 18 of 1927. Am., Act 14 of 1928. Am., Act 18 of 1929.

			<p>Am., Act 21 of 1929. Am., Act 17 of 1931. Am., Act 35 of 1934. Am., Act 17 of 1939. Am., Act 35 of 1949. Am., Act 3 of 1951. Am., Act 48 of 1952. Am., Act 34 of 1957. Rep. in pt., Act 12 of 1927. Rep. in pt., Act 42 of 1953. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Extended to Manipur, Act 68 of 1956. Am., Act 16 of 1962. Am., Act 52 of 1964. Am., Act 20 of 1983. Am., Act 51 of 1991. Am., Act 30 of 2001. Am., Act 26 of 2002. Modified up to 1.2.1959. Modified up to 1.1.1962. Modified up to 1.1.1971. Modified up to 1.9.1976. Modified up to 1.1.1982. Modified up to 1.5.1997.</p>
Trade Unions Act	1926	16	<p>Am., Act 15 of 1928. Am., Act 45 of 1947. (when notified) Am., Act 3 of 1951. Rep. in pt., Act 25 of 1942. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Am., Act 42 of 1960. Amended in M.P. by M.P. Act 28 of 1960 (w.e.f. 31.12.1960). Am., Act 38 of 1964. Am. (in Madhya Pradesh) by M.P. Act 16 of 1968. Am. (in Maharashtra)by Mah. Act 3 of 1968. Am., Act 51 of 1970. Am., Act 31 of 2001. Modified up to 1.2.1959. Modified up to 1.10. 1961. Modified up to 1.7.1963. Modified up to 1.2.1968. Modified up to 1.12.1970. Modified up to 1.1.1975. Modified up to 1.10.1977. Modified up to 1.8.1980. Modified up to 1.12.1986.</p>
Legal Practitioners (Fees) Act	1926	21	<p>Am., Act 3 of 1951. Rep. in pt., Act 12 of 1927. Extended to Berar, Act 4 of 1941. Repealed (when the whole of Act 25 of 1961 comes into force).</p>
Indian Bar Councils Act	1926	38	<p>Am., Act 13 of 1927. Am., Act 3 of 1951.</p>

Indian Forest Act

1927 16

Am. (in Andhra), President's Act 7 of 1954.
 Am. (in Madras),—
 Mad. Act 9 of 1947.
 Mad. Act 35 of 1954.
 Am. (in High Court of Nagpur), C.P. and Berar Act 24 of 1939.
 Am. (in U.P.), Act 24 of 1950.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Ad., A.O. (No. 2) 1956.
 Am., Act 11 of 1960.
 Extended to Berar, Act 4 of 1941.
 Rep. in pt., Act 25 of 1961.

Am., Act 26 of 1930.
 Am., Act 3 of 1933.
 Am. (in B. & O.),—
 B. & O. Act 3 of 1934.
 B. & O. Act 9 of 1935.
 Am. (in Delhi), Act 66 of 1948.
 Am. (in Madhya Pradesh),—
 M.P. Act 26 of 1950.
 M.P. Act 20 of 1954.
 Am. (in Orissa),—
 Orissa Act 25 of 1952.
 Orissa Act 11 of 1954.
 Orissa Act 27 of 1954.
 Am. (in East Punjab), E. Pun. Act 7 of 1948.
 Am. (in U.P.), U.P. Act 18 of 1951.
 Am. (in U.P.), U.P. Act 5 of 1956.
 Rep. in pt., Act 2 of 1948.
 Rep. in pt., (in Bengal), W. Ben. Act 14 of 1948.
 Ad., A.O. 1937.
 Ad., A.O. 1948.
 Ad., A.O. 1950.
 Ad., A.O. (No. 3) 1956.
 Declared in force—
 in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
 in the Angul district, Reg. 5 of 1936, s. 3 and Sch.
 Extended (partially) to Berar, Act 4 of 1941.
 Repealed in its application to Bellary District by Mysore Act 14 of 1955.
 Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958.
 Am., in certain parts of Mysore by Mysore Act 10 of 1958.
 Am. (in U.P.) by U.P. Act 21 of 1960.
 Am. (in Maharashtra) by Maha. Act 6 of 1961.
 Am. (in Orissa) by Orissa Act 14 of 1972.
 Am. (in Gujarat) by Guj. Act 14 of 1973.
 Am. (in Haryana) by Haryana Act 12 of 1973.
 Am. (in Haryana) by Haryana Act 31 of 1973.
 Am. (in Uttar Pradesh) by U.P. Act 11 of 1973.
 Am. (in Uttar Pradesh) by U.P. Act 13 of 1976.
 Am. (in West Bengal) by W.B. Act 14 of 1975.
 Am., Act 4 of 2005.
 Modified up to 15.6.1951.
 Modified up to 1.4.1960.
 Modified up to 1.11.1963.
 Modified up to 1.5.1968.

			Modified up to 1.3.1970. Modified up to 1.8.1980.
Light House Act	1927	17	Am., Act 52 of 1949. Am., Act 18 of 1953. Rep. in pt., Act 1 of 1938. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Declared in force in former Part B States, Act 18 of 1949. Am., Act 16 of 1959. Am., Act 37 of 1976. Am., Act 66 of 1985.
Hindu Inheritance (Removal of Disabilities) Act	1928	12	Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Extended (partially) to Berar, Act 4 of 1941. Am., Act 48 of 1959. Am., Act 26 of 1968. Modified up to the 1.3.1976. Modified up to the 1.2.1987.
Child Marriage Restraint Act	1929	19	Am., Act 8 of 1920. Am., Act 7 of 1938. Am., Act 19 of 1938. Am., Act 41 of 1949. Am., Act 3 of 1951. Ad., A.O. 1948. Ad., A.O. 1950 Extended to Berar, Act 4 of 1961. Am., Act 26 of 1968. Modified up to 1.3.1953. Modified up to 1.6.1971.
Transfer of Property (Amendment) Supplementary Act	1929	21	Am., Act 16 of 1930. Rep. in pt., Act 1 of 1938. Rep. in pt., Act 34 of 1939. Rep. in pt., (in West Bengal), W. Ben. Act 7 of 1948.
Sale of Goods Act	1930	3	Am., Act 41 of 1940. Am., Act 3 of 1951. Am., Act 33 of 1963. Rep. in pt., Act 1 of 1938. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar Act 4 of 1941. Extended to Pondicherry by Pondy., Act 26 of 1968. Am., Act 28 of 1993. Modified up to 1.3.1984. Modified up to 1.10.1961. Modified up to 1.8.1962. Modified up to 1.9.1969. Modified up to 1.4.1965. Modified up to 1.8.1966. Modified up to 1.5.1970. Modified up to 1.1.1973. Reprinted in 1976 Modified up to 1.9.1983. Modified up to 1.2.1987.

Hindu Gains of Learning Act	1930	30	Ad., A.O. (No. 3) 1956. Extended (partially) to Berar, Act 4 of 1941. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 48 of 1959. Modified up to the 1.2.1987.
Mussalman Wakf Validating Act	1930	32	..
Provisional Collection of Taxes Act	1931	16	Am. (tempy.), Act 12 of 1957. Am., Act 45 of 1964. Rep. in pt., Act 1 of 1938. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Modified up to 1.12.1968.
Sheriff of Calcutta (Power of Custody) Act	1931	20
Indian Partnership Act	1932	9	Am., Act 24 of 1934. Am., Act 3 of 1951. Rep. in pt., Act 1 of 1938. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Am., Act 20 of 1983. Am. in Madras by Madras Adaptation of Laws (Central Acts) 1957. Am. (in Madras)— By Mad. Act 21 of 1959. Ad. (in Madras) by Mad. A.O. 1961. Am. in Goa, Daman and Diu by Goa, Daman & Diu Act 6 of 1966. Am. (in Pondicherry) by Pondy. Act 8 of 1969. Am. (in Kerala) by Kerala Act 25 of 1973. Am. (in Madhya Pradesh) by M.P. Act 14 of 1973. Am. (in Uttar Pradesh) by U.P. Act 33 of 1974. Am. (in Andhra Pradesh) by A.P. Act 23 of 1978. Am. (in Andhra Pradesh) by A.P. Act 27 of 1994. Modified up to 1.4.1958. Modified up to 1.10.1961. Modified up to 1.7.1963. Modified up to 1.9.1966. Modified up to 1.10.1969. Modified up to 1.9.1971. Modified up to 1.12.1976. Modified up to 1.2.1983.
Public Suits Validation Act	1932	11	Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Extended to Berar, Act 4 of 1941.
Criminal Law (Amendment) Act	1932	23	Am., Act 24 of 1934. Rep. in pt., Act 1 of 1938. Rep. in pt. and am., Criminal Law (Amendment) Act, 1935. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956.

			Declared in force— in the district of Khondmals, Reg. 4 of 1936, s. 3 and Sch.;
			in the Angul district, Reg. 5 of 1936, s. 3 and Sch.
			Extended to Berar, Act 4 of 1941.
			Am. (in Andhra Pradesh) by A.P. Act 25 of 1979.
Bengal Suppression of Terrorist Outrages (Supplementary) Act	1932	24	Ad., A.O. 1937.
Children (Pledging of Labour) Act	1933	2	Am., Act 3 of 1951. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Am. Act 51 of 1970. Modified upto 15.3.1952. Modified upto 1.8.1973.
Indian Wireless Telegraphy Act	1933	17	Am., Act 31 of 1949. Am., Act 3 of 1951. Rep. in pt., Act 32 of 1940. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Am., Act 15 of 1961. Am., Act 4 of 1986. Extended to Berar, Act 4 of 1941. Modified up to 1.1.1967. Modified up to 1.8.1977.
Murshidabad Estate Administration Act	1933	23	Am., Ben. Act 15 of 1945. Am., Ben. Act 15 of 1946. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., W. Ben. Act 20 of 1959. Rep. in pt., W.B. Act 2 of 1963. Am., Act 4 of 2005.
Reserve Bank of India Act	1934	2	Am., Act 9 of 1940. Am., Act 13 of 1940. Am., Act 38 of 1940. Am., Ord. 4 of 1940. Am., Ord. 3 of 1941. Am., (tempy.) Ord. 9 of 1942. Am., (tempy.) Ord. 19 of 1945. Am., Ord. 47 of 1945. Am., Act 23 of 1946. Am., Act 11 of 1947. Am., Act 23 of 1947. Am., (tempy.) Ord. 19 of 1947. Am., Act 62 of 1948. Am., Ord. 25 of 1948. Am., Act 10 of 1949. Am., Act 40 of 1949. Am., Act 44 of 1949. Am., Ord. 19 of 1949. Am., Act 32 of 1951. Am., Act 54 of 1953. Am., Act 23 of 1955. Am., Act 24 of 1955. Am., Act 28 of 1956.

Am., Act 37 of 1956.
Am., Act 38 of 1956.
Am., Act 62 of 1956.
Am., Act 79 of 1956.
Am., Ord. 5 of 1956.
Am., Act 19 of 1957.
Am., Act 48 of 1957.
Am., Ord. 6 of 1957.
Am., Act 58 of 1960.
Ad., Andhra A.O. 1954.
Rep. in pt., Act 20 of 1937.
Rep. in pt., Act 2 of 1948.
Suppltd., Act 7 of 1940.
Suppltd., Ord. 28 of 1942.
Suppltd., Ord. 59 of 1942.
Suppltd., Ord. 12 of 1943.
Suppltd., Ord. 20 of 1943.
Ad., India and Burma (Burma Monetary Arrangements) Order, 1937.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No. 3) 1956.
Extended to Berar, Act 4 of 1941.
Am. Act 14 of 1959.
Am. Act 33 of 1959.
Am. Act 38 of 1959.
Am. Act 14 of 1960.
Am., Bombay Reorganisation (Adaptation of Laws on Union Subjects) Order, 1961.
Am. Act 47 of 1961.
Extended with modification to Goa, Daman and Diu by Regulation 6 of 1962.
Am. Act 35 of 1962.
Am. Act 10 of 1963.
Am. Act 55 of 1963.
Am. Act 52 of 1963.
Am. Act 18 of 1964.
Am. Act 23 of 1965.
The Nagaland State A.O. 1965.
Am. Act 17 of 1966.
Am. Act 58 of 1968.
Am. Act 55 of 1969.
Am., Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1968.
Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970.
Am. Act 39 of 1971.
Am. Act 81 of 1971.
Amended by the State of Himachal Pradesh (Adaptation of Laws on Union Subjects) Order, 1973.
Am. Act 44 of 1973.
Am., by the North-Eastern Areas (Reorganisation) (Adaptation of Laws on Union Subjects) Order, 1974.
Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974 (w.e.f. 1.11.1973).
Amended by the Laccadive, Minicoy and Amindivi Islands (Alteration of Name) Adaptation of Laws

			Order, 1974 (w.e.f. 1.11.1973).
			Am. Act 52 of 1975.
			Am. Act 21 of 1976.
			Am. Act 21 of 1978.(to be enforced)
			Am. Act 24 of 1978.
			Am. Act 28 of 1981.
			Am. Act 61 of 1981.
			Am. Act 1 of 1984.
			Am. Act 62 of 1984.
			Am. Act 81 of 1985.
			Am. Act 53 of 1987.
			Am. Act 66 of 1988.
			Am. Act 39 of 1989.
			Am. Act 8 of 1991.
			Am. Act 9 of 1991.
			Am. Act 23 of 1997.
			Am. Act 21 of 2000.
			Am. Act 53 of 2003.
			Am. Act 30 of 2005.(to be enforced)
			Am. Act 26 of 2006.(to be enforced)
			Modified up to 1.8.1960.
			Modified up to 1.1.1963.
			Modified up to 1.2.1965.
			Modified up to 1.1.1967.
			Modified up to 1.11.1970.
			Modified up to 1.1.1973.
			Modified up to 1.7.1975.
			Modified up to 1.1.1978.
			Modified up to 1.12.1985.
Sugarcane Act	1934	15	Am. (in Punjab), Pun. Act 9 of 1943. Rep., (in Bihar), Bihar Act 7 of 1937. Rep., (in Madras), Mad. Act 20 of 1949. Rep. (in East Punjab),— E. Pun. Ord. 1 of 1950. E. Pun. Act 40 of 1953. Rep. (in U.P.), U.P. Act 1 of 1938. Am., Act 4 of 2005. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956.
Aircraft Act	1934	22	Am., Act 7 of 1936. Am., Act 22 of 1938. Am., (tempy), Act 35 of 1939. Am., Act 37 of 1939. Am., Act 5 of 1944. Am., Act 24 of 1948. Am., Ord. 24 of 1948. Am., Act 3 of 1951. Rep. in pt., Act 1 of 1938. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar, Act 4 of 1941. Am., Act 44 of 1960. Am., Act 51 of 1962 (tempy.). Rep. in pt. Act 52 of 1962. Am., Act 42 of 1971 (tempy.). Am., Act 43 of 1971. Am., Act 12 of 1972.

			Am., Act 1 of 1983. Am., Act 64 of 1985. Am., Act 69 of 1985. Am., Act 50 of 1988. Am., Act 55 of 1994. Am., Act 51 of 2000. Am., Act 44 of 2007. Am., Act 27 of 2008. Modified up to 1.4.1938. Modified up to 1.6.1961. Modified up to 1.9.1983.
Assam Criminal Law Amendment (Supplementary) Act	1934	27
Petroleum Act	1934	30	Am., Act 25 of 1940. Am., Act 3 of 1941. Am., Act 3 of 1951. Am., Act 62 of 1956. Rep. in pt. Act 1 of 1938. Rep. in pt. Act 20 of 1952. Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to and declared in force in Berar, Act 23 of 1937. Am., Act 24 of 1970. (w.e.f. 1.8.1976) Am., Act 31 of 1977. Modified up to 1.2.1958. Modified up to 1.10.1963. Modified up to 1.12.1976. Modified up to 1.7.1982.
Jubbulpore and Chhattisgarh Divisions (Divorce Proceedings Validation) Act	1935	13
Parsi Marriage and Divorce Act	1936	3	Am., Act 14 of 1940. Am., Act 3 of 1951. Am., Act 36 of 1957. Rep. in pt., Act 20 of 1937. Ad., A.O. 1937. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Extended to Berar, Act 4 of 1941. Am., Act 26 of 1968. Am., Act 5 of 1988. Am., Act 49 of 2001. Modified upto 20.11.1951. Modified upto 1.11.1967. Modified upto 1.1.1977. Modified upto 1.11.1988.
Payment of Wages Act	1936	4	Am., Act 20 of 1937. Am., Act 22 of 1937. Am., Ord. 3 of 1940. Am., Act 3 of 1951. Am., Act 68 of 1957. Am., Act 51 of 1962. (tempy.). Ad., A.O. 1937. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Berar Act 4 of 1941. Am., Mad. A.O. 1970. Extended to the whole of Madhya Pradesh by M.P. Act 23 of 1958.

			Am. (in Bombay) by Bom. Act 8 of 1960. Am. (in Madras) by Mad. Act 9 of 1959. Am. (in Orissa) by Orissa Act 4 of 1961. Am. (in Maharashtra) by Maha. Act 13 of 1961. Am. (in Bihar) by Bihar Act 4 of 1961. Am. (in Gujarat) by Guj. Act 26 of 1961. Am. (in Maharashtra) by Maha. Act 42 of 1961. Am., Act 53 of 1969. Am. (in Kerala) by Kerala Act 34 of 1969. Am. (in Pondicherry) by Pondy. Act 10 of 1970. Am., Act 51 of 1970. Am. (in Rajasthan) by Raj. Act 13 of 1970. Am., Act 42 of 1971 (tempy.). Am. (in Assam) by Assam Act 1 of 1970. Am., Act 56 of 1974. Am. (in Tamil Nadu) by T.N. Act 36 of 1972. Am., Act 29 of 1976. Am. (in Jammu and Kashmir) by J. & K. Act 6 of 1974. Am. (in Tamil Nadu) by T.N. Act 47 of 1974. Am. (in West Bengal) by W.B. Act 38 of 1974. Am. (in West Bengal) by W.B. Act 26 of 1975. Am. (in Madhya Pradesh) by M.P. Act 33 of 1976. Am., Act 19 of 1977. Am., 38 of 1982. Am. (in Kerala) by Kerala Act 11 of 1977. Am. (in Andhra Pradesh) by A.P. Act 15 of 1982. The Act shall come into force in the State of Sikkim w.e.f. 30.11.1995 vide notification No. S.O. 944 (E) dt. 30.11.15 Am., Act 41 of 2005. Modified up to 1.1.1959. Modified up to 1.10.1961. Modified up to 1.8.1962. Modified up to 1.2.1964. Modified up to 1.4.1965. Modified up to 1.9.1967. Modified up to 1.9.1970.
Decrees and Orders Validating Act	1936	5	Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Extended (partially) to Berar, Act 4 of 1941.
Bangalore Marriages Validating Act	1936	16
Red Cross Society (Allocation of Property) Act	1936	18	Ad., A.O. 1950. Ad., A.O. (No. 3) 1956.
Agricultural Produce (Grading and Marking) Act	1937	1	Am., Act 13 of 1942. Am., Act 20 of 1943. Am., Act 3 of 1951. Ad., A.O. 1948. Extended to Berar, Act 4 of 1941. Am., Act 25 of 1960. Am., Act 20 of 1983. Am., Act 76 of 1986.
Arya Marriage Validation Act	1937	19	Am., Act 32 of 1940. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Modified up to 1.3.1987.

Muslim Personal Law (Shariat) Application Act	1937	26	Am., Act 16 of 1943. Am. (in Madras), Mad. Act 18 of 1949. Rep. in pt., Act 8 of 1939. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No.3) 1956. Am., Act 48 of 1959. Am., Act 26 of 1968. Am., Act 20 of 1983. Modified up to 1.4.1960. Modified up to 1.3.1965. Modified up to 1.1.1983.
Insurance Act	1938	4	Am., Act 11 of 1939. Am., Act 41 of 1939. Am., Act 20 of 1940. Am., Act 13 of 1941. Am., Act 25 of 1942. Am., Act 7 of 1944. Am., Act 6 of 1946. Am., Act 10 of 1948. Am., Act 47 of 1950. Am., Ord. 6 of 1950. Am., Act 18 of 1955. Am., Act 54 of 1955. Am., Ord. 6 of 1955. Am., Act 62 of 1956. Am., Act 35 of 1957. Am., Act 11 of 1961. Rep. in pt., Act 36 of 1957. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Suppltd. Act 1 of 1941. Am., Act 32 of 1965. Am., Act 62 of 1968. Am., Act 20 of 1983. Am., Act 41 of 1999. Am., Act 42 of 2002. Am., Act 11 of 2003.(date to be notified) Am., Act 28 of 2005.(date to be notified) Modified up to 1.5.1958. Modified up to 1.5.1963. Modified up to 1.3.1968. Modified up to 1.4.1970. Modified up to 1.6.1984. (Dig.) Modified up to 1.9.1987.
Manoeuvres, Field Firing and Artillery Practice Act	1938	5	Am., Act 3 of 1951. Declared in force in all partially excluded area in Orissa, Orissa Reg. 1 of 1943. The Act has been extended to and shall be in force in the State of Arunachal Pradesh (w.e.f. 1.7.1994) vide Act 44 of 1993. Am., Act 4 of 2005. Modified upto 1.5.1967.
Cutchi Memons Act	1938	10	Rep. in pt., Act 25 of 1942. Modified up to 1.2.1987.
Criminal Law (Amendment) Act	1938	20	Am., Act 3 of 1951. Ad., A.O. 1950.

			Declared in force in all partially excluded areas in Orissa, Orissa Reg. 1 of 1943.
Employers' Liability Act	1938	24	Am., Act 3 of 1951. Am., Act 5 of 1951. Ad., A.O. 1950. Am, 51 of 1970. Modified up to 1.8.1951.
Dissolution of Muslim Marriages Act	1939	8	Rep. in pt., Act 25 of 1942. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 48 of 1959. Am., Act 26 of 1968. Modified up to 1.2.1987.
Registration of Foreigners Act	1939	16	Am., Act 37 of 1949. Am., Act 3 of 1951. Am., Act 11 of 1957. Am., Ord. 1 of 1957. Ad., A.O. 1948. Ad., A.O. 1950. Application extended by Ord. 16 of 1942. Extended to Pondicherry by G.S.R. 1957, dated 24.11.1962. Am., Act 4 of 1986.
Commercial Documents Evidence Act	1939	30	Am., Act 35 of 1950. Ad., A.O. 1948. Ad., A.O. (No.3) 1956. Am. (in Maharashtra) by Maha. Act 20 of 1960. Extended by Pondicherry by Pondy. Act 26 of 1968.
Drugs and Cosmetics Act	1940	23	Am., Act 40 of 1949. Am., Act 3 of 1951. Am., Act 11 of 1955. Am., Act 35 of 1960.(w.e.f. 16.3.1961) Ad., A.O. 1950. Am., C.O. 29. Am., Act 21 of 1962. Am., Act 13 of 1964. Am., Act 19 of 1972. Am., in West Bengal by W.B. Act 42 of 1973. Am., in Uttar Pradesh by U.P. Act 47 of 1975. Am., Act 68 of 1982. Am., Act 71 of 1986. Am., Act 22 of 1995. Am., Act 26 of 2008. Modified up to 1.8.1956. Modified up to 1.9.1961. Modified up to 1.4.1965. Modified up to 1.5.1968. Modified up to 1.1.1973. Modified up to 1.12.1976. Modified up to 1.1.1982. Modified up to 1.6.1994.
Berar Laws Act	1941	4	Ad., A.O. 1950.
Assam Rifles Act	1941	5	Am., Act 34 of 1951.

			Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 48 of 1956. Am., Act 30 of 1962. Am., by the North-Eastern Areas (Reorganisation) (Adaptation of Laws of Union Subjects) Order, 1974. Am., Act 4 of 1986.
Delhi Restriction of Uses of Land Act	1941	12	Am., Act 25 of 1942. Ad., A.O. 1950.
Railways (Local Authorities' Taxation) Act	1941	25	Ad., A.O. (No. 3) 1956. Am., Act 3 of 1951. Ad., A.O. 1948. Ad., A.O. 1950. The Act has been extended to and shall be in force in the State of Arunachal Pradesh (w.e.f. 1.7.1994) <i>vide</i> Act 44 of 1993.
Coffee Act	1942	7	Am., Act 7 of 1943. Am., Act 2 of 1944. Am., Act 16 of 1944. Am., Act 4 of 1947. Am., Act 34 of 1949. Am., Act 3 of 1951. Am., Act 50 of 1954. Am., Act 40 of 1960. Rep. in pt., Act 2 of 1948. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 48 of 1961. Am., Act 48 of 1985. Am., Act 23 of 1994. Am., Act 22 of 1985. Rep. in pt., by Act 24 of 2006. Modified up to 1.8.1955. Modified up to 1.9.1963.
Weekly Holidays Act	1942	18	Am., Act 3 of 1951. Ad., A.O. 1948. Ad., A.O. 1950. Rep., Rajasthan by Raj. Act 31 of 1958. Rep., Maharashtra by Maha. Act 26 of 1961. Rep., Kerala by Kerala Act 34 of 1961. Rep., Mysore by Mysore Act 8 of 1962. Am., Act 51 of 1970. Am. Act 4 of 1986. Modified up to 1.2.1951.
Reciprocity Act	1943	9	Am., Act 22 of 1943. Am., Act 3 of 1951. Ad., A.O. 1948. Ad., A.O. 1950. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 4 of 1986. Modified up to 1.10.1976.
War Injuries (Compensation Insurance) Act	1943	23	Am., Ord. 54 of 1944. Am., Ord. 41 of 1945.

Central Excises Act

1944 1

Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No. 3) 1956.
Not applicable to Andaman and Nicobar Islands
vide Reg, 5 of 1945.
Am., Act 4 of 2005.

Am., by the Indian Finance Act, 1944.
Am., Act 6 of 1945.
Am., Act 7 of 1946.
Am., Act 20 of 1948.
Am., Act 14 of 1949.
Am., Ord. 1 of 1949.
Am., Act 25 of 1950.
Am., Act 23 of 1951.
Am., Act 45 of 1951.
Am., Act 14 of 1953.
Am., Act 15 of 1953.
Am., Act 17 of 1954.
Am., Act 34 of 1954.
Am., Act 41 of 1954.
Am., Ord. 9 of 1954.
Am., Act 15 of 1955.
Am., Act 18 of 1956.
Am., Act 58 of 1956.
Am., Act 76 of 1956.
Am., Act 81 of 1956.
Am., Act 26 of 1957.
Am., Act 49 of 1957.
Am., Act 11 of 1958.
Am., Indian Finance Act, 1944
Am., Indian Finance Act, 1945
Rep. in pt. Act 2 of 1948.
Rep. in pt. Act 48 of 1952.
Rep. in pt. Act 58 of 1960.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No.3) 1956.
Am., Act 45 of 1958.
Am., Act 12 of 1959.
Am., Act 37 of 1959.
Am., Act 13 of 1960.
Am., Act 38 of 1960.(w.e.f. 1.10.1960)
Am., Act 14 of 1961.
Am., Act 20 of 1962.
Am., Act 13 of 1963.
Am., Act 30 of 1963.
Am., Act 54 of 1963.
Am., Act 5 of 1964.
Am., Act 10 of 1965.
Am., Act 15 of 1965.
Am., Act 13 of 1966.
Am., Act 20 of 1967.
Am., Act 19 of 1968.
Am., Act 14 of 1969.
Am., Act 19 of 1970.
Am., Act 32 of 1971.
Am., Act 44 of 1971.
Am., Act 16 of 1972.
Am., Act 13 of 1973.
Am., Act 21 of 1973.

Am., Act 22 of 1973.
Am., Act 36 of 1973.
Am., Act 22 of 1973.
Am., Act 58 of 1973.
Am., Act 20 of 1974.
Am., Act 31 of 1974.
Am., Act 25 of 1975.
Am., Act 66 of 1976.
Am., Act 29 of 1977.
Am., Act 19 of 1978.
Am., Act 25 of 1978.
Am., Act 21 of 1979.
Am., Act 6 of 1980.
Am., Act 44 of 1980.
Am., Act 16 of 1981.
Am., Act 14 of 1982.
Am., Act 11 of 1983.
Am., Act 21 of 1984.
Am., Act 32 of 1985.
Am., Act 79 of 1985.
Am., Act 5 of 1986.
Am., Act 23 of 1986.
Am., Act 62 of 1986.(to be enforced)
Am., Act 11 of 1987.
Am., Act 29 of 1988.(to be enforced)
Am., Act 12 of 1990.
Am., Act 40 of 1991.
Am., Act 18 of 1992.
Am., Act 38 of 1993.
Am., Act 22 of 1995.
Am., Act 33 of 1996.
Am., Act 26 of 1997.
Am., Act 21 of 1998.
Am., Act 27 of 1999.
Am., Act 10 of 2000.
Am., Act 14 of 2001.
Am., Act 20 of 2002.
Am., Act 32 of 2003.
Am., Act 23 of 2004.
Am., Act 18 of 2005.
Am., Act 49 of 2005.(date to be notified)
Am., Act 21 of 2006.
Am., Act 29 of 2006.
Am., Act 22 of 2007.
Am., Act 18 of 2008.
Modified up to 1.5.1958.
Modified up to 1.2.1961.
Modified up to 1.7.1963.
Modified up to 1.8.1964.
Modified up to 1.3.1976.
Modified up to 1.2.1982.
Modified up to 1.1.1988.
Modified up to 1.2.1996.

Public Debt Act

1944 18

Am., Act 6 of 1949.
Am., Act 57 of 1956.
Am., Act 44 of 1959.
Am., Act 44 of 1972.
Ad., A.O. 1948.
Ad., A.O. 1950.
Ad., A.O. (No. 3) 1956.

			Modified upto 1.1.1957. Modified upto 1.11.1960. Modified upto 1.5.1967. Modified upto 15.7.1981.
International Monetary Fund and Bank Act	1945	0	Am., Act 3 of 1951. Converted from Ordinances by Act 25 of 1959, extended to Pondicherry Act 26 of 1968. Am., Act 41 of 1969. Am., Act 67 of 1982. Rep., in pt., Act 48 of 1952. Ad., A.O. 1950 Modified up to 1.3.1960.
Industrial Employment (Standing Orders) Act	1946	20	Am., Act 3 of 1951. Am., Act 36 of 1956. Ad., A.O. 1948. Ad., A.O. 1950. Am. (in Madras) by Mad. Act 24 of 1960. Am., Act 16 of 1961. Am., Act 39 of 1963. Am. (in Andhra Pradesh) by A.P. Act 9 of 1969. Am., Act 51 of 1970. Am. (in Maharashtra) by Mah. Act 54 of 1974. Am. (in Mysore) by Mysore Act 37 of 1975. Am. Act 18 of 1982. Modified up to 1.7.1957. Modified up to 1.6.1962. Modified up to 1.2.1967. Modified up to 1.5.1972. Modified up to 1.11.1976. Modified up to 1.10.1984 (Diglot).
Mica Mines Labour Welfare Fund Act	1946	22	Am., Act 3 of 1951. Ad., A.O. 1948. Ad., A.O. 1950. Am., Act 51 of 1980. Am., Act 15 of 1987. Modified upto 1.6.1975.
Delhi Special Police Establishment Act	1946	25	Am., Act 3 of 1951. Am., Act 26 of 1952. Am., Act 62 of 1956. Am., Act 40 of 1964. Rep. in pt., Act 35 of 1950. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 45 of 2003. Am., Act 20 of 2006. Modified up to 1.9.1967.
Foreigners Act	1946	31	Am., Act 38 of 1947. Am., Act 3 of 1951. Am., Act 11 of 1957. Am., Ord. 1 of 1957. Rep. in pt., Act 35 of 1950. Ad., A.O. 1948. Ad., A.O. 1950. Am., Act 42 of 1962.

Am., Act 16 of 2004.
Modified up to 1.11.1957.
Modified up to 1.4.1968.
Am., Ord. 6 of 1949.
Am., Ord. 28 of 1949.
Am., Act 54 of 1949.
Am., Act 48 of 1950.
Am., Act 40 of 1951.
Am., Act 65 of 1951.
Am., Ord. 9 of 1951.
Am., Act 18 of 1952.
Am., Act 43 of 1953.
Am., Ord. 5 of 1953.
Am., Act 48 of 1954.
Am., Act 36 of 1956.
Am., Act 41 of 1956.
Am., Ord. 4 of 1957.
Am., Act 18 of 1957.
Am. (in Madras), Mad. Act 12 of 1949.
Am. (in Uttar Pradesh), U.P. Act 25 of 1951.
Rep. in pt., Act 35 of 1950.
Ad., A.O. 1948.
Ad., A.O. 1950.
Am., Act 38 of 1989.
Am., Act 47 of 1961, s. 51 and Sch. II.
Am., Act 10 of 1963.
Am., Act 52 of 1963.
Am., Act 18 of 1964.
Am., Act 36 of 1964.
Am., Act 35 of 1965.
Am., Act 57 of 1968.
Am., Act 22 of 1969. (Struck down by S.C.)
Am., Act 5 of 1970.
Am., Act 51 of 1970.
Am., Act 45 of 1971.
Am., Act 32 of 1972.
Am., Act 42 of 1975.
Am., Act 21 of 1976.
Am., Act 32 of 1976.
Am. (in Maharashtra) by Maha. Act 22 of 1976.
Am. (in Haryana) by Haryana Act 39 of 1976.
Am., Act 40 of 1980.
Am., Act 28 of 1981.
Am., Act 61 of 1981.
Am., Act 46 of 1982.
Am., Act 14 of 1947.
Am., Act 49 of 1984.
Am. (in West Bengal) by W.B. Act 34 of 1983.
Am., Act 62 of 1984.
Am., Act 53 of 1987.
Am., Act 39 of 1989.
Am., Act 24 of 1996.
Am., Act 53 of 2003.
Am. (in Punjab) by Punjab Act 8 of 1957.
Am. (in Bihar) by Bihar Act 8 of 1958.

			<p>Am. (in West Bengal) by W.B. Act 17 of 1958. Am. (in Rajasthan) by Raj. Act 34 of 1958. Am. (in Bihar) by Bihar Act 20 of 1959. Am., Act 38 of 1959. Am. (in Orissa) by Orissa Act 6 of 1960. Am. (in Kerala) by Kerala Act 28 of 1961. Am. (in Andhra Pradesh) by A.P. Act 22 of 1968. Am. (in Rajasthan) by Raj. Act 14 of 1970. Am. (in Gujarat) by Guj. Act 21 of 1972. Am. (in Maharashtra) by Mah. Act 1 of 1972. Am. in Andaman and Nicobar Islands by Reg. 1 of 1985. Modified up to 1.6.1958. Modified up to 1.8.1961. Modified up to 1.4.1963. Modified up to 1.4.1965. Modified up to 1.5.1967. Modified up to 1.10.1970. Modified up to 1.6.1972. Modified up to 1.12.1973. Modified up to 1.8.1976. Modified up to 1.2.1978. Modified up to 1.8.1980. Modified up to 1.2.1985. Modified up to 1.2.1987 (Dig. Edn.).</p>
Armed Forces (Emergency Duties) Act	1947	15	<p>Am., Act 4 of 1948. Am., Act 3 of 1951. Am., Act 58 of 1960. Ad., A.O. 1950.</p>
Trading with the Enemy (Continuance of Emergency Provisions) Act	1947	16	<p>Am., Act 3 of 1951. Ad., A.O. 1948. Ad., A.O. 1950.</p>
Rubber Act	1947	24	<p>Am., Act 33 of 1949. Am., Act 50 of 1949. Am., Act 3 of 1951. Am., Act 50 of 1952. Am., Act 54 of 1954. Ad., A.O. 1948. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 21 of 1960. (w.e.f. 1.11.1960) Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Am., Act 54 of 1982. (To be enforced). Am., Act 33 of 1994. Am., Act 4 of 2010. Modified up to 1.4.1956.</p>
United Nations (Security Council) Act	1947	43	<p>Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 26 of 1968.</p>

United Nations (Privileges and Immunities) Act	1947	46	Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 4 of 1986.
Foreign Jurisdiction Act	1947	47	Ad., A.O. 1950.
Indian Nursing Council Act	1947	48	Am., Act 75 of 1950. Am., Act 45 of 1957. Ad., A.O. 1950. Am. Andhra A.O. 1954. Am., A.O. (No. 3) 1956. Ad. Bombay Reorganisation (Adaptation of Laws on Union Subjects) Order, 1961. Am. Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1968. Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Amended by the Reorganisation of Himachal Pradesh (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1973. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 4 of 1986.
Pharmacy Act	1948	8	Ad., A.O. 1950. Ad., Madras A.O. 1954. Ad., A.O. (No. 3) 1956. Am., Act 70 of 1976. Am., Act 22 of 1982. Am., Act 4 of 1986. Am. in Madras by Madras Adaptation of Laws (Central Acts) Order, 1957. Am., Act 24 of 1959. Ad. (in Madras), by Mad. A.O. 1961. Am., in Gujarat by Guj. Act 13 of 1970. Modified up to 1.10.1960. Modified up to 1.9.1961. Modified up to 1.8.1963. Modified up to 1.11.1966. Modified up to 1.10.1970. Modified up to 31.12.1975. Modified up to 1.1.1978. Modified up to 1.4.1987.
Dock Workers (Regulation of Employment) Act	1948	9	Am., Act 29 of 1949. Am., Act 3 of 1951. Ad., A.O. 1950. Am., Act 8 of 1962. Am., Act 31 of 1970. Am., Act 49 of 1980. Am., Act 54 of 1986. Am., Act 56 of 1988. Modified up to 1.11.1962. Modified up to 1.2.1990.

Minimum Wages Act	1948	11	<p>Am., Act 56 of 1950. Am., Ord. 17 of 1950. Am., Act 3 of 1951. Am., Act 16 of 1951. Am., Act 26 of 1954. Am., Act 30 of 1957. Ad., A.O. 1950. Am. (in Madhya Pradesh) by M.P. Act 11 of 1959. Am. (in Kerala) by Kerala Act 18 of 1960. Am. (in U.P.) by U.P. Act 20 of 1960 (w.e.f. 1.1.1960). Am. (in Bihar) by Bihar Act 3 of 1961. Am. (in Maharashtra) by Maha. Act 10 of 1961. Am., Act 31 of 1961. Am. (in Gujarat) by Guj. Act 22 of 1961. Am. (in Andhra Pradesh) by A.P. Act 17 of 1961. Am. Act 51 of 1970. Am. (in Rajasthan) by Raj. Act 4 of 1969. Am. (in Madhya Pradesh) by M.P. Act 36 of 1976. Am. (in Maharashtra) by Mah. Act 25 of 1976. Am. (in Madhya Pradesh) by M.P. Act 36 of 1976. Am. (in Maharashtra) by Maha. Act 25 of 1976. Am., Act 61 of 1986. Am., Act 4 of 2005. Modified up to 1.2.1959. Modified up to 1.2.1960. Modified up to 1.11.1961. Modified up to 1.1.1965. Modified up to 1.8.1966. Modified up to 1.10.1969. Modified up to 1.11.1972. Modified up to 1.9.1977. Modified up to 1.2.1982.</p>
Rehabilitation Finance Administration Act	1948	12	<p>Am., Act 1 of 1950. Am., Act 36 of 1953. Am., Act 4 of 1986. Am., Ord. 2 of 1953. Am., Act 36 of 1957. Ad., A.O. 1950. Modified up to 1.5.1958.</p>
Damodar Valley Corporation Act	1948	14	<p>Am., Act 59 of 1957. Ad., A.O. 1950. Am., Act 1 of 2012.</p>
Dentists Act	1948	16	<p>Am., Act 58 of 1950. Am., Ord. 16 of 1950. Am., Act 12 of 1955. Am., Act 36 of 1957.</p>

			Ad., A.O. 1950. Ad., Mad. A.O. 1954. Ad. A.O. (No. 3) 1956. Ad. (in Madras) by Madras A.O. 1961. Am., Act 42 of 1972. Am., in Orissa by Orissa Act 20 of 1972. Am., Act 4 of 1986. Am., Act 30 of 1993. Modified up to 1.7.1955. Modified up to 1.9.1973. Modified up to 1.7.1987.
Junagarh Administration (Property) Act	1948	26
National Cadet Corps Act	1948	31	Am., Act 3 of 1951. Am., Ord. 57 of 1952. Am., Act 19 of 1955. Ad., A.O. 1950. Am., C.O. 29. Am., Act 50 of 1975. The Act has been extended and shall be in force in the State of Arunachal Pradesh <i>vide</i> Act 44 of 1993 (w.e.f. 1.7.1994). Modified up to 1.7.1963.
Calcutta Port (Pilotage) Act	1948	33	Am., Act 35 of 1951. Rep. in pt., Act 35 of 1950.
Employees' State Insurance Act	1948	34	Am., Act 58 of 1951. Ad., A.O. 1950. Ad., C.O. 29. Ad. A.O. (No. 3) 1956. Ad. A.O. (No. 4) 1957. Am., Act 44 of 1966. Am., Act 51 of 1970. Am., Act 38 of 1975. Am., Act 45 of 1984. Am., Act 29 of 1989. (partially enforced). Modified up to 1.2.1959. Modified up to 1.2.1961. Modified up to 1.8.1964. Modified up to 1.1.1969. Modified up to 1.2.1972. Modified up to 1.6.1975. Modified up to 1.12.1977. Modified up to 1.6.1964. Modified up to 1.4.1988. Modified up to 1.2.1997. Am., Act 18 of 2010.
Census Act	1948	37	Am., Act 40 of 1949. Am., Act 51 of 1950. Rep. in pt., Act 36 of 1957. Ad., A.O. 1950. Ad. A.O. (No. 3) 1956. Am., Act 22 of 1959. Am., Act 56 of 1974. Am., Act 4 of 1986. Am., Act 11 of 1994. Extended and shall be in force in the State of Arunachal Pradesh (w.e.f.

			1.7.1994) <i>vide</i> Act 44 of 1993. Modified up to 1.10.1960. Modified up to 1.8.1980. Modified up to 1.4.2004.
Continuance of Legal Proceedings Act	1948	38	Ad., A.O. 1950. Ad. A.O. (No. 3) 1956.
Indian Matrimonial Causes (War Marriages) Act	1948	40	Ad., A.O. 1950. Ad. A.O. (No. 3) 1956. Modified up to 1.2.1987.
Diplomatic and Consular Officers (Oaths and Fees) Act	1948	41	Ad., A.O. 1950. Ad. A.O. (No. 3) 1956. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 2 of 1973. Am., Act 4 of 1986.
Coal Mines Provident Fund and Miscellaneous Provisions Act	1948	46	Am., Act 40 of 1949. Am., Act 80 of 1950. Am., Act 21 of 1951. Ad., A.O. 1950. The Act has been extended and in force in the State of Arunchal Pradesh (w.e.f. 1.7.1994) <i>vide</i> 44 of 1993. Am., Act 45 of 1965. Am., Act 51 of 1970. Am., Act 16 of 1971. Am., Act 99 of 1976. Am., Act 23 of 1996. Modified up to 1.3.1961. Modified up to 1.8.1966. Modified up to 1.12.1972. Scheme made G.S.R. 487(E), dated 28.7.1976 p. 1905.
Imperial Library (Change of Name) Act	1948	51
Bombay Public Security Measures (Delhi Amendment) Act	1948	52
Oil Fields (Regulation and Development) Act	1948	53	Am., Act 40 of 1949. Am., Act 3 of 1951. Am., Act 67 of 1957. Ad., A.O. 1950. Am., Act 39 of 1969. Am., Act 20 of 1984. Am., Act 4 of 1993. Am., Act 29 of 1998. Modified up to 1.6.1958.
Territorial Army Act	1948	56	Am., Act 3 of 1951. Am., Act 33 of 1952. Am., Act 92 of 1956. Rep. in pt., Act 35 of 1950. Ad., A.O. 1950. Am., Act 53 of 1980. Modified up to 1.11.1952.
Exchange of Prisoners Act	1948	58	Am., Act 3 of 1951.

			Ad., A.O. 1950. Ad., A.O. (No. 3) 1956.
Resettlement of Displaced Persons (Land Acquisition) Act	1948	60	Ad., A.O. 1950. Ad., A.O. (No. 3) 1956.
Central Silk Board Act	1948	61	Am., Act 40 of 1949. Am., Act 3 of 1951. Am., Act 56 of 1952. Am., Act 31 of 1953. Ad., A.O. 1950. Ad., Andhra A.O. 1954. Ad., A.O. (No.3) 1956. Am., Bombay Reorganisation (Adaptation of Laws on Union Subjects) Order, 1961. Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Am., Act 21 of 1970. Am., Act 13 of 1982. Am., Act 42 of 2006. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974.
Reserve Bank (Transfer of Public Ownership) Act	1948	62	Rep. in pt., Act 35 of 1950. Am., Act 4 of 2005.
Factories Act	1948	63	Am., Act 40 of 1949. Am., Act 3 of 1951. Am., Act 25 of 1954. Rep. in pt., Act 35 of 1950. Ad., A.O. 1950. Am., Act 51 of 1970. Am., Act 94 of 1976. Am., Act 20 of 1987. Modified up to 1.1.1960. Modified up to 1.6.1965. Modified up to 1.3.1972. Modified up to 1.5.1977. Modified up to 1.5.1982.
Delhi and Ajmer-Merwara Land Development Act	1948	66	Ad., A.O. 1950.
Mangrol and Manavadar (Administration of Property) Act	1949	2
Scheduled Securities (Hyderabad) Act	1949	7
Seaward Artillery Practice Act	1949	8	Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 3 of 1973.
Banking Regulation Act	1949	10	Am., Ord. 23 of 1949. Am., Act 20 of 1950. Am., Act 52 of 1953. Am., Ord. 4 of 1953. Am., Act 23 of 1955. Am., Act 38 of 1956.

			Am., Act 62 of 1956. Am., Act 79 of 1956. Am., Act 95 of 1956. Am, Ord. 5 of 1956. Rep. in pt., Act 36 of 1957. Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Am., Act 33 of 1959. Am., Act 38 of 1959. Am., Act 23 of 1960. Am., Act 37 of 1960. Am., Act 7 of 1961. Am., Act 47 of 1961. Am., Act 36 of 1962. Am., Act 55 of 1963. Am., Act 18 of 1964. Am., Act 23 of 1965. Am., Act 58 of 1968. Am., Act 22 of 1969. (struck down by S.C.) Am., Act 5 of 1970. Am., Act 21 of 1976. Am., Act 40 of 1980. Am., Act 28 of 1981. Am., Act 61 of 1981. Am., Act 1 of 1984. Am., Act 62 of 1984. Am., Act 53 of 1987. Am., Act 66 of 1988. Am., Act 39 of 1989. Am., Act 54 of 1991. Am., Act 20 of 1994. Am., Act 53 of 2003. Am., Act 24 of 2004. Am., Act 28 of 2005. Date to be notified. Am., Act 30 of 2005. Date to be notified. Am., Act 17 of 2007. Modified up to 1.5.1957. Modified up to 1.1.1960. Modified up to 1.1.1961. Modified up to 1.7.1964. Modified up to 1.7.1966. As applied to Cooperative Societies. Modified up to 1.10.1969. Modified up to 1.5.1972. Modified up to 1.1.1977. Modified up to 1.1.1982. Am., Act 4 of 2013.
West Godavari District (Assimilation of Laws on Federal Subjects) Act	1949	20	Ad., A.O. 1950.
Delhi Hotels (Control of Accommodation) Act	1949	24	Ad., A.O. (No. 3) 1956. Am., Act 52 of 1964.
Chartered Accountants Act	1949	38	Am., Ord. 15 of 1949. Am., Act 3 of 1951. Am., Act 40 of 1955. Am., Act 15 of 1959.

			Rep. in pt., Act 48 of 1952. Ad., A.O. 1950. Am., Act 52 of 1964. Am., Act 25 of 1968. Am., Act 20 of 1983. Am., Act 9 of 2006. Date to be notified. Am., Act 3 of 2012. Modified up to 1.10.1959.
Requisitioned Land (Apportionment of Compensation) Act	1949	51
Industrial Disputes (Banking and Insurance Companies) Act	1949	54	Am., Act 3 of 1951. Am., (in Uttar Pradesh), U.P. Act 25 of 1951. Rep. in pt., Act 48 of 1952.
Merged States (Laws) Act	1949	59	Ad., A.O. 1950.
Professions Tax Limitation (Amendment and Validation) Act	1949	61
Police Act	1949	64	Ad., A.O. 1950. Ad., A.O. (No. 3) 1956. Modified up to 1.10.1984. Modified up to 1.1.1995 (Dig. Ed.).
Central Reserve Police Force Act	1949	66	Am., Act 3 of 1951. Am., Act 4 of 1986. Ad., A.O. 1950.
High Courts (Seals) Act	1950	7	Rep. in pt., Act 36 of 1957. Ad., A.O. (No.3) 1956.
Immigrants (Expulsion from Assam) Act	1950	10	Rep. in pt., Act 36 of 1957. Am., by the North-Eastern Areas (Reorganisation) (Adaptation of Laws on Union Subjects) Order, 1974.
Emblems and Names (Prevention of Improper Use) Act	1950	12	Am., Act 62 of 1956. Ad., A.O. (No. 3) 1956. Am., Act 4 of 1986. Modified up to 1.11.1964.
Special Criminal Courts (Jurisdiction) Act	1950	18	Ad., A.O. (No. 3) 1956. Modified up to 1.1.1957.
Drugs (Control) Act	1950	26	Rep. in pt., Act 36 of 1957. Ad., A.O. (No. 3) 1956. Am., Act 4 of 2005. Rep. in its application to Kutch area of Bombay by Bom. Act 11 of 1960 (when notified).
Transfer of Prisoners Act	1950	29	Am., Act 48 of 1952. Rep. in pt., Act 36 of 1957. Ad., A.O. (No. 3) 1956. Extended to and brought into force in the Kohima and the Mokokchung districts by Reg. 7 of 1961. Am., Act 25 of 1968. Extended to Pondicherry by Pondy. Act 26 of 1968.

Union Territories (Laws) Act	1950	30	Am., Act 68 of 1956. Rep. in pt., Act 48 of 1952. Ad., A.O. (No. 2) 1956. Am., Act 61 of 1959.
Opium and Revenue Laws (Extension of Application) Act	1950	33	Am., Act 44 of 1951 (retrospectively).
Army and Air Force (Disposal of Private Property) Act	1950	40	Rep. in pt., Act 36 of 1957. Am., Act 30 of 1970. Am., Act 20 of 1983. Am., Act 31 of 2000.
Ajmer Tenancy and Land Records Act	1950	42	Am., Act 63 of 1950. Am., Ord. 23 of 1950.
Representation of the People Act	1950	43	Am., Act 73 of 1950. Am., Act 27 of 1951. Am., Act 49 of 1951. Am., Act 67 of 1951. Am., Act 30 of 1953. Am., Act 32 of 1954. Am., Act 36 of 1954. Am, Act 2 of 1956. Am., Act 60 of 1956. Am., Act 72 of 1956. Am., Act 103 of 1956. Am., Act 37 of 1957. Am., Act 42 of 1957. Ad., A.O. (No. 2) 1956. Ad., A.O. (No. 3) 1956. Am., Act 66 of 1957. Am., Act 58 of 1958. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974. Amended by the North-Eastern Areas (Reorganisation) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 56 of 1959. Am., Act 11 of 1960. Am., Act 20 of 1960. Am., Act 58 of 1960. Amended by Bombay Reorganisation (Adaptation of Laws on Union Subjects) Order, 1961. Am., Act 35 of 1961. Am., Act 40 of 1961. Am., Act 1 of 1962. Am., Act 27 of 1962. Am., Act 2 of 1963. Am., Act 20 of 1963. Am., Act 33 of 1964. Am., Act 14 of 1965. Am., Act 49 of 1965. Am., Act 19 of 1966. Am., Act 31 of 1966.

Am., Act 47 of 1966.
Am., Act 61 of 1968.
Am., Act 20 of 1969.
Am., Act 46 of 1969.
Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970.
Amended by the Assam Reorganisation (Meghalaya) (Adaptation of Laws on Union Subjects) Order, 1970.
Am., Act 53 of 1970.
Am., Act 81 of 1971.
Am., Act 83 of 1972.
Am., Act 29 of 1973.
Am., Act 10 of 1976.
Am., Act 88 of 1976.
Am., Act 8 of 1980.
Am., Act 34 of 1983.
Am., Act 34 of 1984.
Am., Act 40 of 1986.
Am., Act 69 of 1986.
Am., Act 18 of 1987.
Am., Act 31 of 1987.
Am., Act 38 of 1987.
Am., Act 40 of 1987.
Am., Act 1 of 1989.
Am., Act 21 of 1989.
Am., Act 1 of 1992.
Am., Act 38 of 1992.
Am., Act 21 of 1996.
Am., Act 29 of 1996.
Am., Act 28 of 2000.
Am., Act 29 of 2000.
Am., Act 30 of 2000.
Am., Act 6 of 2003.
Am., Act 2 of 2004.
Am., Act 29 of 2000 (as amended by Act 7 of 2004).
Am., Act 1 of 2006. Date to be notified.
Am., Act 10 of 2008. Date to be notified.
Modified up to 1.6.1956.
Modified up to 1.1.1962.
Modified up to 1.8.1967.
Modified up to 1.5.1977.
Modified up to 1.1.1990.
Am., Act 41 of 2009.

Air Force Act

1950 45

Am., Act 62 of 1952.
Am., Act 19 of 1955.
Rep. in pt., Act 36 of 1957.
Ad. A.O. (No. 3) 1956.
Am., Act 13 of 1975.
Am., Act 4 of 1986.
Modified up to 1.6.1958.
Modified up to 1.10.1962.
Modified up to 1.11.1966.
Modified up to 1.10.1973.

			Modified up to 1.10.1976.
Army Act	1950	46	Am., Act 19 of 1955. Rep. in pt., Act 36 of 1957. Ad. A.O. (No. 3) 1956. Applies to Assam Rifles by S.R.O. 318, dated 6.12.62, Gaz. of India, Pt. II, Sec. 4, p. 223. Am., Act 56 of 1974. Am., Act 13 of 1975. Am., Act 20 of 1983. Am., Act 37 of 1992. Modified up to 1.2.1962. Modified up to 1.6.1967. Modified up to 1.4.1979 (Diglot). Modified up to 1.4.1988.
Contingency Fund of India Act	1950	49	Am., Act 20 of 1970. Am., Act 10 of 1972. Am., Act 81 of 1976. Am., Act 4 of 1980. Am., Act 51 of 1982. Am., Act 1 of 1995. Am., Act 4 of 1998. Am., Act 29 of 1999. Am., Act 18 of 2005.
Road Transport Corporations Act	1950	64	Am., Act 87 of 1956. Am., Ord. 8 of 1956. Rep. in pt., Act 36 of 1957. Ad. A.O. (No. 3) 1956. Am., Act 28 of 1959. Am., Act 11 of 1960. Am. (in W. Bengal) by W.B. Act 28 of 1960. Am., Act 25 of 1968. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 81 of 1971. Am., Act 71 of 1971 (in its application to Delhi). Am., Act 63 of 1982. Am., Act 4 of 2005. Modified up to 1.8.1960. 1.3.1961 S.O. 491, 232.61 Modified up to 1.3.1965. Modified up to 1.5.1970. Modified up to 1.9.1973. Modified up to 1.3.1976. Modified up to 1.6.1984.
Cooch-Bihar (Assimilation of Laws) Act	1950	67
Telegraph Wires (Unlawful Possession) Act	1950	74	Am., Act 53 of 1953. Am., Act 15 of 1962. Am., Act 44 of 1975. Extended to Pondicherry by Pondy. Act 26 of 1968. Modified up to 1.3.1977.
Khaddar (Protection of Name) Act	1950	78	Rep. in pt., Act 36 of 1957.
State Bank of (Samastha) Act	1950	*	Am., Act 30 of 2007 *(see folder)
Part B States (Laws) Act	1951	3	Am., Act 48 of 1952.

Jallianwala Bagh National Memorial Act	1951	25	Am., Act 4 of 2005. Am., Act 51 of 2006.
Visva-Bharati Act	1951	29	Am., Act 60 of 1961. Am., Act 57 of 1971. Am., Act 31 of 1984. Am., Act 4 of 2005.
President's Emoluments and Pension Act	1951	30	Am., Act 24 of 1962. Am., Act 79 of 1976. Am., Act 77 of 1985. Am., Act 16 of 1990. Am., Act 71 of 1993. Am., Act 25 of 1998. Am., Act 14 of 2000. Am., Act 28 of 2008.
Finance Commission (Miscellaneous Provisions) Act	1951	33	Am., Act 13 of 1955. Am., Act 4 of 1986.
Scheduled Areas (Assimilation of Laws) Act	1951	37
Marking of Heavy Packages Act	1951	39	Am., Act 29 of 1961.
Rajghat Samadhi Act	1951	41	Am., Act 37 of 1958. Am., Act 30 of 1988.
Representation of the People Act	1951	43	Am., Act 49 of 1951. Am., Act 67 of 1951. Am., Act 27 of 1956. Am., Act 88 of 1956. Am., Act 103 of 1956. Am., Act 37 of 1957. Rep. in pt., Act 36 of 1957. Ad., A.O. (No. 2) 1956. Am., Act 58 of 1958. Am., Act 35 of 1961. Am., Act 40 of 1961. Am., Act 1 of 1962. Am., Act 27 of 1962. Am., Act 20 of 1963. Am., Act 33 of 1964. Am., Act 17 of 1965. Am., Act 49 of 1965. Am., Act 47 of 1966. Am., Act 10 of 1967. Am., Act 35 of 1969. Am., Act 54 of 1972. Am., Act 58 of 1974. Amended by the Laccadive, Minicoy and Amindivi Islands (Alteration of Name) Adaptation of Laws Order, 1974. Amended by the North-Eastern Areas (Reorganisation) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 29 of 1975. Am., Act 40 of 1975. Am., Act 10 of 1976. Am., Act 106 of 1976. Am., Act 38 of 1978. Am., Act 8 of 1980. Am., Act 9 of 1985.

			Am., Act 4 of 1986. Am., Act 3 of 1988. Am., Act 1 of 1989. Am., Act 2 of 1990. Am., Act 31 of 1991. Am., Act 42 of 1991. Am., Act 26 of 1992. Am., Act 21 of 1996. Am., Act 12 of 1998. Am., Act 30 of 1999. Am., Act 72 of 2002. Am., Act 9 of 2003. Am., Act 24 of 2003. Am., Act 40 of 2003. Am., Act 46 of 2003. Am., Act 2 of 2004. Am., Act 1 of 2006. Date to be notified. Modified up to 1.8.1956. Modified up to 1.2.1962. Modified up to 1.8.1967. Modified up to 16.5.1977. Modified up to 1.1.1990. Am., Act 41 of 2009. Am., Act 29 of 2013.
Assam (Alteration of Boundaries) Act	1951	47
Railway Companies (Emergency Provisions) Act	1951	51	Am., Act 4 of 1986.
Companies (Donations to National Funds) Act	1951	54	Rep., in pt., Act 36 of 1957.
All-India Services Act	1951	61	Am., Act 25 of 1958. Am., Act 27 of 1963. Am., Act 23 of 1975. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 19 of 1975.
State Financial Corporations Act	1951	63	Am., Act 48 of 1952. Am., Act 28 of 1955. Am., Act 56 of 1956. Am., Act 62 of 1956. Am., Act 6 of 1962. Am., Act 77 of 1972. Am., Act 52 of 1975. Am., Act 48 of 1983. Am., Act 43 of 1985. Am., Act 4 of 1986. Am., Act 39 of 2000. Am., Act 30 of 2005.(Date to be notified) Modified up to 1.4.1957. Modified up to 1.9.1962. Modified up to 1.5.1969. Modified up to 1.7.1976. Modified up to 1.6.1981. Modified up to 1.11.1987.
Evacuee Interest (Separation) Act	1951	64	Suppltd. (in U.P.) by U.P. Act 13 of 1953. Suppltd. (in Orissa) by Orissa Act 11 of 1953. Am., A.O. (No. 4) 1957. Supplemented in the Punjab by Punjab Act 21 of 1953. Am. (in Punjab) by Pun. Act 15 of 1960.

			Am., Act 27 of 1960. (w.e.f. 15.10.1960). Supplemented (in Kerala) by Kerala Act 19 of 1960. Supplemented in: (a) Andhra Pradesh by A.P. Act 28 of 1960. (b) U.P. by U.P. Act 5 of 1961. (c) Bihar by Bihar Act 20 of 1960. (d) Madras by Madras Act 3 of 1961. (e) Rajasthan by Rajasthan Act 1 of 1961. Am., Act 4 of 2005. Rep. by Act 38 of 2005.
Industries (Development and Regulation) Act	1951	65	Am., Act 26 of 1953. Am., Act 71 of 1956. Am., Act 36 of 1957. Rep. in pt., and am., Act 36 of 1957. Am., Act 51 of 1961. Am., Act. 37 of 1962. Am., Act 6 of 1965. Am., by Act 72 of 1971. Am., by Act 67 of 1973. Am., by Act 32 of 1974. Am., by Act 17 of 1979. Am., Act 4 of 1984. Am., Act 4 of 1986. Modified up to 1.12.1958. Modified up to 1.11.1963. Modified up to 1.12.1966. Modified up to 1.3.1970. Modified up to 1.8.1973. Modified up to 1.12.1975. Modified up to 1.11.1981.
Part C States Miscellaneous Laws (Repealing) Act	1951	66
Plantations Labour Act	1951	69	Am., Act 42 of 1953. Ad., A.O. (No. 3) 1956. Am., Act 34 of 1960. Am., Act 53 of 1961. Am., in Kerala by Kerala Act 25 of 1969. Am., Act 58 of 1981. Am., Act 61 of 1986. Am., Act 4 of 2005. Modified up to 1.12.1960. Modified up to 1.6.1965. Modified up to 1.1.1970. Modified up to 1.1.1972 Modified up to 1.10.1980. Modified up to 1.3.1984. Am., Act 17 of 2010.
Displaced Persons (Debts Adjustment) Act	1951	70	Am., Act 20 of 1983.
Part B States Marriages Validating Act	1952	1
Indian Independence Pakistan Courts (Pending Proceedings) Act	1952	9	Am., Act 48 of 1952. Rep. in pt., Act 36 of 1957.
Employees' Provident Funds and Miscellaneous Provisions Act	1952	19	Am., Act 37 of 1953. Am., Ord. 1 of 1953.

			<p>Am., Act 94 of 1956. Am., Act 22 of 1958. Rep. in pt., Act 36 of 1957. Am., Act 46 of 1960. (w.e.f. 31.12.1960). Am., Act 48 of 1962. (w.e.f. 1.1.1963). Am., Act 28 of 1963. (w.e.f. 30.11.1963). Am., Act 22 of 1965. Am., Act 16 of 1971. Am., Act 40 of 1973. Am., Act 99 of 1976. Am., Act 4 of 1986. Am., Act 33 of 1988. (partly enforced). Am., Act 25 of 1996. Am., Act 10 of 1998. Modified up to 1.10.1957. Modified up to 1.5.1961. Modified up to 15.5.1964. Modified up to 1.8.1965. Suppl. To E.P.F. Act 1.6.1968. With Scheme Modified up to 1.8.1972. Modified up to 1.10.1977. Modified up to 1.8.1981. Modified up to 1.10.1987. Modified up to 1.4.1996.</p>
Inflammable Substances Act	1952	20	<p>Rep. in pt., Act 36 of 1957. Modified up to 1.7.1960. Modified up to 1.10.1982.</p>
Requisitioning and Acquisition of Immovable Property Act	1952	30	<p>Am., Act 42 of 1953. Am., Act 31 of 1968. Am., Act 1 of 1970. Am., Act 1 of 1973. Am., Act 2 of 1975. Am., Act 44 of 1977. Amended in Goa, Daman & Diu by Goa, Daman and Diu Act 6 of 1977. Am., Act 35 of 1980. Modified up to 1.3.1961. Modified up to 1.6.1984.</p>
Presidential and Vice-Presidential Elections Act	1952	31	<p>Am., Act 5 of 1974. Am., Act 24 of 1977. Am., Act 35 of 1997. Modified up to 1.4.1962. Modified up to 22.5.1974.</p>
Mines Act	1952	35	<p>Am., Act 42 of 1953. Rep., in pt., Act 36 of 1957. Ad., A.O. (No. 3) 1956. Am., Act 62 of 1959. Am., Act 25 of 1968. Extended to Pondicherry by Act 26 of 1968. Am., Act 42 of 1983. Modified up to 1.1.1957. Modified up to 1.5.1960. Modified up to 1.11.1962. Modified up to 1.3.1967. Modified up to 1.3.1970.</p>

			Modified up to 1.2.1973. Modified up to 1.12.1977. Modified up to 31.3.1981. Modified up to 1.3.1987.
Cinematograph Act	1952	37	Am., Act 19 of 1953. Am., Act 36 of 1957. Am., Act 3 of 1959. Am., Act 58 of 1960. Am., Act 25 of 1973. Am., Act 49 of 1981. Am., Act 56 of 1984. Modified up to 1.8.1966. Modified up to 1.5.1984.
Delhi and Ajmer Rent Control Act	1952	38	Repealed in its application to the Union territory of Delhi by Act 59 of 1958. Rep. in its application to the Cantonment of Nasirabad by Act 49 of 1968.
Notaries Act	1952	53	Rep., in pt., Act 36 of 1957. Ad., A.O. (No. 3) 1956. Am., Act 25 of 1968. Extended to Pondicherry by Pndy. Act 26 of 1968. Am., Act 20 of 1983. Am., Act 36 of 1999. Modified up to 1.9.1987.
Salaries and Allowances of Ministers Act	1952	58	Rep., in pt., Act 36 of 1957. Am., Act 47 of 1969. Am., Act 37 of 1977. Am., Act 76 of 1985. Am., Act 44 of 2001. Am., Act 2 of 2010.
Commissions of Inquiry Act	1952	60	Am., Act 79 of 1971. Amended in West Bengal by W.B. Act 51 of 1974. Am., Act 4 of 1986. Am., Act 36 of 1986. Am., Act 63 of 1988. Am., Act 19 of 1990. Modified up to 10.3.1972. Modified up to 1.8.1994 (Dig. Edn.)
Reserve and Auxiliary Air Forces Act	1952	62	Rep. in pt., Act 36 of 1957. Am., Act 4 of 1986.
State Armed Police Forces (Extension of Laws) Act	1952	63	Am., Act 62 of 1956. Rep. in pt., Act 36 of 1957.
Forward Contracts (Regulation) Act	1952	74	Am., Act 46 of 1953. Am., Act 32 of 1957. Am., Act 62 of 1960. Extended to Pondicherry by S.O. 3865, dated 29.12.1962, Gaz. of India, Pt. II, sec. 3(ii), p. 4206. Am., Act 53 of 1971. Am., Act 4 of 1986. Modified up to 1.7.1961. Modified up to 1.11.1970.
Scheduled Areas (Assimilation of Laws) Act	1953	16

Salaries and Allowances of Officers of Parliament Act	1953	20	Am., Act 49 of 1970. Am., Act 22 of 1971. Am., Act 75 of 1985. Am., Act 17 of 1990. Am., Act 26 of 1998. Am., Act 29 of 2002. Am., Act 31 of 2002. Am., Act 56 of 2002. Am., Act 4 of 2005. Am., Act 30 of 2008. Modified up to 1.3.1972.
Tea Act	1953	29	Am., Act 49 of 1954. Am., Act 52 of 1954. Am., Act 40 of 1960. (w.e.f. 1-10-1960). Ad., A.O. (No. 3) 1956. Am., Act 21 of 1967. Am., Act 22 of 1970. Am., Act 75 of 1976. Am., Act 32 of 1977. Am., Act 68 of 1980. Am., Act 38 of 1983. Am., Act 4 of 1986. Am., Act 24 of 1986. Am., Act 22 of 1995. Notified up to 1.9.1989.
Andhra State Act	1953	30
Collection of Statistics Act	1953	32	Rep. in pt., Act 36 of 1957. Am., Act 4 of 1986. Modified upto 1.5.1971. Modified upto 1.3.1978. Modified upto 1.11.1981.
Calcutta High Court (Extension of Jurisdiction) Act	1953	41
Coir Industry Act	1953	45	Rep. in pt., Act 36 of 1957. Am., Act 40 of 1960.(w.e.f. 1.10.1960) Am., Act 25 of 1964. Am., Act 4 of 1986. Am., Act 41 of 1994.
Salt Cess Act	1953	49	Am., Act 62 of 1956. Am., Act 34 of 1961. Am., Act 4 of 1986.
Reserve Bank of India (Amendment and Miscellaneous Provisions) Act	1953	54	Rep. in pt., Act 36 of 1957.
Transfer of Evacuee Deposits Act	1954	15	Ad., A.O. (No. 3) 1956. Rep. in pt., Act 58 of 1960. Am., Act 4 of 2005.
Lushai Hills District (Change of Name) Act	1954	18
Absorbed Areas (Laws) Act	1954	20
Drugs and Magic Remedies (Objectionable Advertisements) Act	1954	21	Am., Act 42 of 1963. Modified up to 1.4.1964. Modified up to 1.2.1969.
State Acquisition of Lands for Union Purposes (Validation) Act	1954	23

Delivery of Books and Newspapers (Public Libraries) Act	1954	27	Am., Act 99 of 1956. Am., Act 4 of 2005.
High Court Judges (Salaries and Conditions of Service) Act	1954	28	Ad., A.O. (No.3) 1956. Am., Act 46 of 1958. Am., Act 50 of 1961. Am., Act 27 of 1964. Am. by Act 78 of 1971. Am., Act 35 of 1976. Am., Act 57 of 1980. Am., Act 36 of 1985. Am., Act 38 of 1986. Am., Act 48 of 1987 Am., Act 20 of 1988. Am., Act 32 of 1989. Am., Act 2 of 1994. Am., Act 20 of 1996. Am., Act 18 of 1998. Am., Act 7 of 1999. Am., Act 7 of 2003. Am., Act 46 of 2005. Modified up to 1.3.1960. Modified up to 1.1.1962. Modified up to 1.6.1968. Modified up to 1.5.1982. Modified up to 1.5.1984.
Salary, Allowances and Pension of Members of Parliament Act	1954	30	Am., Act 9 of 1955. Am., Act 55 of 1958. Rep. in pt., Act 58 of 1960. Am., Act 26 of 1964. Am., Act 25 of 1969. Am., Act 29 of 1972. Am., Act 65 of 1974. Am., Act 48 of 1975. Am., Act 105 of 1976. Am., Act 33 of 1977. Am., Act of 1978. Am., Act 21 of 1981. Am., Act 35 of 1982. Am., Act 61 of 1982. Am., Act 22 of 1983. Am., Act 74 of 1985. Am., Act 60 of 1988. Am., Act 30 of 1989. Am., Act 3 of 1993. Am., Act 48 of 1993. Am., Act 18 of 1995. Am., Act 28 of 1998. Am., Act 16 of 1999. Am., Act 17 of 2000. Am., Act 46 of 2001. Am., Act 34 of 2002. Am., Act 9 of 2004. Modified up to 1.9.1972. Modified up to 1.1.1977. Modified up to 1.9.1985.
Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Act	1954	31

Himachal Pradesh and Bilaspur (New State) Act	1954	32	Ad., A.O. (No.3) 1956.
Chandernagore (Merger) Act	1954	36
Prevention of Food Adulteration Act	1954	37	Ad., A.O. (No.3) 1956. Am., Act 49 of 1964. Am. (in Maharashtra) by Maha. 13 of 1970. Am., Act 41 of 1971 (w.e.f. 26.1.1972). Am. (in West Bengal) by W.B. Act 42 of 1973. Am., Act 34 of 1976. Am. (in Maharashtra) by Maha. Act 50 of 1975. Am. (in Uttar Pradesh) by U.P. Act 47 of 1975. Am. (in West Bengal) by W.B. Act 42 of 1993. Am., Act 70 of 1986. Am., Act 22 of 1995. Modified up to 1.2.1959. Modified up to 1.10.1960. Modified up to 1.8.1962. Modified up to 1.7.1965. Modified up to 1.11.1967. Modified up to 1.3.1972. Modified up to 1.12.1975. Modified up to 1.4.1978. Modified up to 1.1.1982.
Taxation Laws (Extension to Jammu and Kashmir) Act	1954	41
Special Marriage Act	1954	43	Ad., A.O. (No.3) 1956. Am., Act 32 of 1963. Am., Act 33 of 1969. Am., Act 29 of 1970. Am., Act 68 of 1976. Am., Act 20 of 1983. Am., Act 39 of 1999. Am., Act 49 of 2001. Am., Act 50 of 2003. Modified up to 1.3.1962. Modified up to 1.10.1967. Modified up to 1.5.1971. Modified up to 1.7.1976.
Essential Commodities Act	1955	10	Am., Act 13 of 1957. Am., Act 28 of 1957. Ad., A.O. (No.3) 1956. Am. (in Punjab) by Punjab (Amendment) Act 34 of 1959. Am. (in Rajasthan) by Raj. Act 32 of 1960. Am., Act 17 of 1961. Am., Act 47 of 1964. Am., Act 25 of 1966. Am., Act 14 of 1967. Am., Act 36 of 1967. Am., Act 25 of 1968. Am., Act 66 of 1971. Am. (in Uttar Pradesh) by U.P. Act 9 of 1974. Am., Act 30 of 1974. Am., Act 92 of 1976. Am., Act 16 of 1981. (Tempy). Am., Act 34 of 1984.

			Am., Act 42 of 1986. Am., Act 73 of 1986. Am., Act 37 of 2003. Am., Act 54 of 2006. Modified up to 1.9.1957. Modified up to 1.10.1960. Modified up to 1.2.1963. Modified up to 1.4.1965. Modified up to 1.10.1967. Modified up to 1.8.1971. Modified up to 1.3.1975. Modified up to 1.1.1977. Modified up to 1.9.1983. Modified up to 1.7.1989. Modified up to 1.9.2004. Am., Act 36 of 2009
Medicinal and Toilet Preparations (Excise Duties) Act	1955	16	Am., Act 56 of 1960. Am., Act 19 of 1961. Am., Act 20 of 1962. Am., Act 13 of 1963. Am., Act 5 of 1964. Am., Act 66 of 1976. Am., Act 16 of 1981. Am., Act 14 of 1982. Am., Act 20 of 1983. Am., Act 13 of 1989. Am., Act 21 of 1998. Am., Act 10 of 2000.(date to be notified) Modified up to 1.3.1975.
Commanders-in-Chief (Change in Designation) Act	1955	19	Rep. in pt., Act 58 of 1960.
Protection of Civil Rights Act	1955	22	Am., Act 106 of Modified upto 10.12.1976.
State Bank of India Act	1955	23	Am., Act 33 of 1955. Am., Ord. 4 of 1955. Am., Act 21 of 1957. Am., Act 26 of 1959. Am., Act 38 of 1959. Am., Act 56 of 1962. Am., Act 52 of 1963. Am., Act 35 of 1964. Am., Act 58 of 1968. Am., Act 48 of 1973. Am., Act 73 of 1976. Am., Act 1 of 1984. Am., Act 64 of 1984. Am., Act 81 of 1985. Am., Act 66 of 1988. Am., Act 3 of 1994. Am., Act 8 of 1997. Am., Act 30 of 2005. (Date to be notified) Am., Act 45 of 2006. (Date to be notified) Am., Act 32 of 2007. Modified up to 1.7.1960. Modified up to 1.6.1965. Modified up to 1.4.1968. Modified up to 1.7.1971. Modified up to 1.5.1990.

Hindu Marriage Act	1955	25	Am., Act 73 of 1956. Rep. in pt., Act 58 of 1960. Am., Act 44 of 1964. Am., in Tamil Nadu by T.N. Act 21 of 1967. Am., Act 68 of 1976. Am., Act 2 of 1978. Am., Act 39 of 1999. Am., Act 49 of 2001. Am., Act 50 of 2003. Modified up to 1.10.1958, 1.11.1961. Modified up to 1.5.1963, 1.11.1965. Modified up to .1.9.1967. Modified up to .1.2.1970. Modified up to .1.2.1973. Modified up to .1.8.1975. Modified up to .1.7.1976. 1.6.1985 by Diglot Edition.
Prisoners (Attendance in Courts) Act	1955	32	Ad., A.O. (No.8) 1956. Extended to Pondicherry by Pondy. Act 26 of 1968.
Durgah Khawaja Saheb Act	1955	36	Am. Act 20 of 1964. Am., Act 20 of 1983. Modified up to 1-12- 1984.
Prize Competitions Act	1955	42	Ad., A.O. (No.3) 1956. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 4 of 2005. Modified up to 1.6.1962. Modified up to 1.1.1983.
Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act	1955	45	Rep. in pt., by Act 58 of 1960. Am., Act 65 of 1962. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 51 of 1970. Am., Act 60 of 1974. Am., Act 6 of 1979. Am., Act 36 of 1981. Am., Act 31 of 1981. Am., Act 34 of 1996. Modified up to 1.4.1963. Modified up to 1.2.1970.
Manipur (Courts) Act	1955	56	Ad., A.O. (No.3) 1956.
Citizenship Act	1955	57	Am., Act 65 of 1957. Rep. in pt., Act 58 Am., Act 81 of 1971. Am., Act 65 of 1985. Am., Act 4 of 1986. Am., Act 51 of 1986. Am., Act 39 of 1999. Am., Act 6 of 2004. Am., Act 32 of 2005.
Companies Act	1956	1	Am., Act 62 of 1956. Am., Act 36 of 1957. Ad., A.O. (No. 3) 1956. Am., Act 65 of 1960. Am. Act 38 of

			Am., Act 43 of 1962. (Tempy.) Am., Act 53 of 1963. Am., Act 32 of 1964. Am., Act 52 of 1964. Am., Act 31 of 1965. Am., Act 37 of 1966. Am., Act 34 of 1966. Am., Act 17 of 1967. Am., Act 25 of 1968. Am., Act 17 of 1969. Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Am., Act 80 of 1971. Am., Act 41 of 1974. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 46 of 1977. Am., Act 30 of 1984. Am., Act 35 of 1985. Am., Act 31 of 1988. Am., Act 58 of 1991. Am., Act 22 of 1996. Am., Act 5 of 1997. Am., Act 8 of 1997. Am., Act 21 of 1999. Am., Act 47 of 1999. Am., Act 53 of 2000. Am., Act 57 of 2001. Am., Act 54 of 2002. Am., Act 1 of 2003. Am., Act 11 of 2003. Am., Act 46 of 2003-Partly enforced. Am., Act 30 of 2004. Am., Act 23 of 2006. Date to be notified. Modified up to 1.5.1961. Modified up to 1.2.1966. Modified up to 1.7.1975. Modified up to 1.6.1981.
University Grants Commission Act	1956	3	Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 33 of 1972. Am., Act 59 of 1984. Am., Act 70 of 1985. Modified up to 1.10.1957. Modified up to 1.1.1963. Modified up to 1.9.1972.
Bar Councils (Validation of State Laws) Act	1956	4
Sales Tax Laws Validation Act	1956	7	Rep. in pt., Act 68 of 1960.
All-India Institute of Medical Sciences Act	1956	25	Am., Act 4 of 1986. Am., Act 30 of 1987. Am., Act 33 of 2000. Am., Act 24 of 2002. Am., Act 42 of 2007. Am., Act 37 of 2012.

Hindu Succession Act	1956	30	Rep. in pt., Act 78 of 1956. Rep., in pt., Act 58 of 1960. Ad., A.O. (No.3) 1956. Am. (in Kerala) by Kerala Act 28 of 1958. Am., Act 58 of 1960. Am. (in Kerala) by Kerala Act 16 of 1961. Am., Act 39 of 2005. Amended by Act 56 of 1974. Modified up to 1.10.1961. Modified up to 1.2.1964. Modified up to 1.3.1969. Modified up to 1.3.1972. Modified up to 1.9.1976. Modified up to 1.12.1982. Modified up to 1.2.1995. (Dig.)
Life Insurance Corporation Act	1956	31	Am, Act 17 of 1957. Am., Act 36 of 1957. Am., Ord. 3 of 1957. Am., Act 33 of 1965. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 16 of 1971. Am., Act 52 of 1975. Am., Act 66 of 1976. Am., Act 1 of 1981. Am., Act 41 of 1999. Am., Act 20 of 2002. Am., Act 8 of 2012. Modified up to 1.8.1962. Modified up to 1.9.1967. Modified up to 1.12.1976.
Hindu Minority and Guardianship Act	1956	32	Am., Act 26 of 1968. Modified up to 1.10.1984. Reprint modified up to 1.6.1971. Modified up to 1.1.1975.
Inter-State River Water Disputes Act	1956	33	Am., Act 36 of 1957 Am., Act 35 of 1968. Am., Act 45 of 1980. Am., Act 20 of 1986. Am., Act 14 of 2002. Modified up to 1.3.1961. Modified up to 1.2.1964. Modified up to 31.12.1980.
Industrial Disputes (Amendment and Miscellaneous Provisions) Act	1956	36	Am. (in Punjab) by Pun. Act 9 of 1957. Rep. in pt., Act 58 of 1960.
States Reorganisation Act	1956	37	Am., Act 67 of 1956. Am., Act 37 of 1957. Ad. A.O. (No.1) 1956. Rep. in pt., Act 24 of 1958. Rep. in pt., Act 25 of 1961. (when notified) Am., Act 11 of 1960. Am., Act 27 of 1962. Am., Act 20 of 1963. Am., Act 31 of 1966. Amended by Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970.

			Am., Act 55 of 1969. Am., Act 53 of 1970. Am., Act 81 of 1976. Am., Act 4 of 1986. Am., Act 18 of 1987. Am., Act 28 of 2000. Am., Act 29 of 2000. Am., Act 30 of 2000. Amended by the Mysore State (Altration of Name) (Adaptation of Laws on Union Subjets) Order, 1974.
Bihar and West Bengal (Transfer of Territories) Act	1956	40	Am., Act 4 of 1986.
Securities Contracts (Regulation) Act	1956	42	Am., Act 49 of 1959. Rep. in pt., Act 58 of 1960. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 41 of 1974. Am., Act 56 of 1974. Am., Act 20 of 1983. Am., Act 40 of 1985. Am., Act 15 of 1992. Am., Act 9 of 1995. Am., Act 22 of 1996. Am., Act 31 of 1999. Am., Act 32 of 1999. Am., Act 54 of 2002. Am., Act 1 of 2005. Am., Act 27 of 2007. Am., Act 27 of 2014. Modified up to 1.3.1960. Modified up to 1.7.1994 (diglot).
Newspaper (Price and Page) Act	1956	45	Am., Act 36 of 1961.
National Highways Act	1956	48	Am., Act 30 of 1977. Am., Act 1 of 1993. Am., Act 26 of 1995. Am., Act 16 of 1997. Modified up to 1.1.1978. Modified up to 1.8.1983.
River Boards Act	1956	49	Am., Act 4 of 1986.
Lok Sahayak Sena Act (Reprint)	1956	53	Am., Act 4 of 1986.
Supreme Court (Number of Judges) Act	1956	55	Am., Act 17 of 1960. Am., Act 48 of 1977. Am., Act 22 of 1986. Am., Act 11 of 2009.
Khadi and Village Industries Commission Act	1956	61	Am., Act 36 of 1957. Am., Act 32 of 1961. Am., Act 29 of 1977. Am., Act 12 of 1987. Am., Act 10 of 2006. Modified up to 1.11.1961.
Jammu and Kashmir (Extension of Laws) Act	1956	62	Am., Act 36 of 1957.
Scheduled Castes and Scheduled Tribes Orders	1956	63	Am., Act 4 of 1986.

(Amendment) Act

Terminal Tax on Railway Passengers Act	1956	69
Central Sales Tax Act	1956	74	Am., act 16 of 1957. Am., Act 5 of 1958. Am., Act 5 of 1958. Am., Act 30 of 1958. Am., Act 31 of 1958. Rep. in pt., Act 58 of 1960. Am., Act 14 of Am., Act 8 of 1963. Am., Act 13 of 1966. Am., Act 19 of 1968. Am., Act 28 of 1969. Am., Act 61 of 1972. Extended to Kohima and Mokok Chung District of Nagaland by Act 61 of 1972. Am. (in Meghalaya) by Megh. Act 18 of 1973. Am., Act 25 of 1975. Am., Act 103 of 1976. Am., Act 38 of 1978. Am., Act 26 of 1988. Am., Act 13 of 1989. Am., Act 33 of 1996. Am., Act 10 of 2000. Am., Act 14 of 2001. Am., Act 41 of 2001. Am., Act 20 of 2002. Am., Act 32 of 2003. Am., Act 23 of 2004. Am., Act 18 of 2005. Am., Act 3 of 2006. Am., Act 21 of 2006. Am., Act 16 of 2007. Modified up to 1.5.1962. Modified up to 1.2.1964. Modified up to 1.4.1965. Modified up to 1.7.1966. Modified up to 1.10.1969. Modified up to 1.7.1971. Modified up to 1.11.1973. Modified up to 1.1.1975. Modified up to 1.8.1976. Modified up to 1.12.1979.
Hindu Adoptions and Maintenance Act	1956	78	Rep. in pt., Act 58 of 1960. Am., Act 45 of 1962. Am., Act 26 of 1968. Am. in (Uttar Pradesh) by U.P. Act 57 of 1976. Modified up to 1.4.1962. Modified up to 1.9.1966 Modified up to 1.5. 1975. Modified up to 1.3. 1972. Modified up to 1.6.1983. Modified up to 1.11.1994.
State Bank of Hyderabad Act	1956	79	Am., Act 38 of 1959. Rep. in pt., Act 58 of 1960. Am., Act 4 of 2005. Am., 17 of 2011.
Manipur (Village Authorities in Hill Areas) Act	1956	80	Am., Act 30 of 2007.

Representation of the People (Miscellaneous Provisions) Act	1956	88	Rep., by Act 58 of 1960.
Faridabad Development Corporation Act	1956	90	Am., Act 4 of 2005. Am., Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1965.
Young Persons (Harmful Publications) Act	1956	93	Extended to Pondicherry by Pondy. Act 26 of 1968.
Slum Areas (Improvement and Clearance) Act	1956	96	Am., Act 58 of 1960. Am., Act 43 of 1964. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 4 of 1986. Modified up to 1.9.1965. Modified up to 1.8.1973. Modified up to 1.7.1976.
Indian Medical Council Act	1956	102	Am., Act 36 of 1958. Am., Act 24 of 1964. Rep. Act 20 of 1963, s. 58. Am., Act 31 of 1993. Am., Act 34 of 2001. Am., Act 4 of 2005. Am., Act 13 of 2011. Am., Act 20 of 2012. Modified up to 1.7.1960, 1.12.1964. Modified up to 1.4.1970 Modified up to 1.9.1983 Modified up to 1.8.1998.
Immoral Traffic (Prevention) Act	1956	104	Extended to Pondicherry by Act 26 of 1968. Am., Act 46 of 1978. Am., Act 44 of 1986. Modified up to 1.1.1980. Modified up to 1.6.1984. Modified up to 1.8.1989. Modified up to 1.8.1990.
Women's and Children's Institutions (Licensing) Act	1956	105	Rep. Act 10 of 1960 (when notified) Replaced.
Copyright Act	1957	14	Am., Act 23 of 1983. Am., Act 65 of 1984. Am., Act 13 of 1992. Am., Act 38 of 1994. Am., Act 49 of 1999. Am., Act 27 of 2012. Modified up to 1.6.1985, 1.2.1990, 1.12.1997. Reprint.
Coal Bearing Areas (Acquisition and Development) Act	1957	20	Am., Act 51 of 1957. Am., Act 58 of 1960. Am., Act 23 of 1969. Am., Act 54 of 1971. Am., Act 4 of 2005. Modified up to 1.12.1976.
Railway Protection Force Act	1957	23	Am., Act 60 of 1985. Am., Act 52 of 2003.

Wealth-tax Act

1957 27

Am., Act 11 of 1958.
Am., Act 12 of 1959.
Am., Act 13 of 1960.
Am., Act 20 of 1962.
Am., Act 54 of 1962.
Am., Act 13 of 1963.
Am., Act 54 of 1963.
Am., Act 5 of 1964.
Am., Act 46 of 1964.
Am., Act 10 of 1965.
Am., Act 15 of 1965.
Am., Act 41 of 1965.
Am., Act 20 of 1967.
Am., Act 27 of 1967.
Am., Act 19 of 1968.
Am., Punjab Reorganisation and Delhi High Court
(Adaptation of Laws on Union Subjects) Order,
1968.
Am., Act 14 of 1969.
Am., Act 19 of 1970.
Am., Act 42 of 1970.
Am., Act 32 of 1971.
Am., Act 16 of 1972.
Am., Act 45 of 1972.
Am., Act 54 of 1972.
Amended by the State of Himachal Pradesh
(Adaptation of Laws on Union Subjects) Order,
1978.
Am., Act 21 of 1973.
Amended by the North-Eastern Areas
(Reorganisation) (Adaptation of Laws on Union
Subjects) Order, 1974.
Am., Act 20 of 1974.
Am., Act 26 of 1974.
Am., Act 25 of 1975.
Am., Act 41 of 1975.
Am., Act 66 of 1976.
Am., Act 99 of 1976.
Am., Act 29 of 1977.
Am., Act 29 of 1978.
Am., Act 21 of 1979.
Am., Act 44 of 1980.
Am., Act 7 of 1981.
Am., Act 16 of 1981.
Am., Act 14 of 1982.
Am., Act 11 of 1983.
Am., Act 67 of 1984. (Date to be notified)
Am., Act 21 of 1984.
Am., Act 32 of 1985.
Am., Act 23 of 1986.
Am., Act 46 of 1986.
Am., Act 11 of 1987.
Am., Act 4 of 1988.
Am., Act 26 of 1988.
Am., Act 3 of 1989.
Am., Act 13 of 1989.
Am., Act 36 of 1989.
Am., Act 12 of 1990.
Am., Act 49 of 1991.
Am., Act 18 of 1992.

			Am., Act 38 of 1993. Am., Act 32 of 1994. Am., Act 33 of 1996. Am., Act 21 of 1998. Am., Act 27 of 1999. Am., Act 10 of 2000. Am., Act 14 of 2001. Am., Act 20 of 2002. Am., Act 32 of 2003. Am., Act 54 of 2003. Am., Act 23 of 2004. Am., Act 49 of 2005. Am., Act 21 of 2006. Modified up to 1.10.1965. Modified up to 1.1.1977.
Legislative Councils Act	1957	37	Rep. in pt. And am., Act 58 of 1960. Am., Act 34 of 1985.
Inter-State Corporation Act	1957	38	Am., Act 11 of 1960.
Naga Hills-Tuensang Area Act	1957	42	Rep. in pt., Act 58 of 1960.
Public Employment (Requirement as to Residence) Act	1957	44	Am., Act 10 of 1964. Am., Act 1 of 1969.
Cantonments (Extension of Rent Control Laws) Act	1957	46	Am., Act 22 of 1972.
Additional Duties of Excise (Goods of Special Importance) Act	1957	58	Am., Act 31 of 1958. Am., Act 11 of 1960. Am., Act 13 of 1960. Am., Act 38 of 1960. Am., Act 14 of 1961. Am., Act 10 of 1962. Am., Act 20 of 1962. Am., Act 10 of 1965. Am., Act 48 of 1965. Am., Act 31 of 1966. Am., Act 14 of 1969. Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Am., Act 3 of 1970. Am., Act 19 of 1970. Am., Act 32 of 1971. Am., Act 16 of 1972. Am., Act 21 of 1973. Am., Act 22 of 1974. Am., Act 25 of 1975. Am., Act 66 of 1976. Am., Act 29 of 1977. Am., Act 23 of 1979. Am., Act 21 of 1979. Am., Act 6 of 1980. Am., Act 44 of 1980. Am., Act 16 of 1981. Am., Act 11 of 1983. Am., Act 29 of 1984. Am., Act 27 of 1985. Am., Act 21 of 1984. Am., Act 32 of 1985. Am., Act 7 of 1986.

			Am., Act 23 of 1986. Am., Act 11 of 1987. Am., Act 26 of 1988. Am., Act 13 of 1989. Am., Act 18 of 1989. Am., Act 14 of 1990. Am., Act 12 of 1990. Am., Act 49 of 1991. Am., Act 32 of 1994. Am., Act 32 of 1995. Am., Act 22 of 1995. Am., Act 33 of 1996. Am., Act 26 of 1997. Am., Act 21 of 1998. Am., Act 27 of 1999. Am., Act 10 of 2000. Am., Act 14 of 2001. Am., Act 20 of 2002. Am., Act 32 of 2003. Am., Act 18 of 2005. Am., Act 21 of 2006. Am., Act 16 of 2007. Modified up to 1.10.1964.
Delhi Development Act	1957	61	Am., Act 56 of 1963. Am., Act 52 of 1964. Am., Act 19 of 1966. Am., Act 4 of 1976. Am., Act 38 of 1984. Am., Act 36 of 1996. Modified up to 1.10.1968. Modified up to 1.11.1976. Modified up to 1.2.1986.
Navy Act	1957	62	Rep. in pt. and am., Act 58 of 1960. Am., Act 30 of 1970. Am., Act 53 of 1974. Am., Act 48 of 1982. Am., Act 34 of 1987. Am., Act 23 of 2005. Modified up to 1.12.1973.
Delhi Municipal Corporation Act	1957	66	Rep. in pt. and am., Act 58 of 1960. Am., Act 42 of 1961. Am., Act 57 of 1962. Am., Act 52 of 1964. Am., Act 2 of 1968. Am., Act 71 of 1971. Am., Act 55 of 1974. Am., Act 8 of 1983. Am., Act 20 of 1983. Am., Act 42 of 1984. Am., Act 8 of 1987. Am., Act 11 of 1988. Am., Act 19 of 1988. Am., Act 10 of 1989. Am., Act 32 of 1991. Am., Act 67 of 1993. Modified up to 1.12.1961. Modified up to 1.8.1973. Modified up to 1.3.1976.

			Modified up to 1.3.1984.
Mines and Minerals (Development and Regulation) Act	1957	67	Am., Act 15 of 1958. Rep. in pt., Act 58 of 1960. Am., Act 56 of 1972. Extended to Sikkim (w.e.f.....) Am., Act 37 of 1986. Am., Act 16 of 1987. Am., Act 25 of 1994. Am., Act 38 of 1999. Modified up to 1.5.1959. Modified up to 1.7.1963. Modified up to 1.7.1967. Modified up to 1.2.1973. Modified up to 1.10.1984. Modified up to 1.10.1988.
Gift-tax Act	1958	18	Am., Act 12 of 1959. Am., Act 13 of 1960. Am., Act 28 of 1960. Am., Act 58 of 1960. Am., Act 53 of 1962. Rep., by Act 58 of 1960. Am., Act 54 of 1963. Am., Act 5 of 1964. Am., Act 10 of 1965. Am., Act 15 of 1965. Am., Act 41 of 1965. Am., Act 13 of 1966. Am., Act 20 of 1967. Am., Act 27 of 1967. Am., Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1968. Am., Act 19 of 1970. Am., Act 42 of 1970. Am., Act 32 of 1971. Am., Act 16 of 1972. Am., Act 45 of 1972. Am., Act 54 of 1972. Amended by the State of Himachal Pradesh (Adaptation of Laws on Union Subjects) Order, 1973. Am., Act 21 of 1973. Am., Act 26 of 1974. Amended by the North-Eastern Areas (Reorganisation) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 25 of 1975. Am., Act 41 of 1975. Am., Act 66 of 1976. Am., Act 29 of 1977. Am., Act 21 of 1979. Am., Act 44 of 1980. Am., Act 7 of 1981. Am., Act 16 of 1981. Am., Act 14 of 1982. Am., Act 11 of 1983. Am., Act 67 of 1984. Am., Act 23 of 1986. Am., Act 46 of 1986.

			Am., Act 11 of 1987. Am., Act 4 of 1988. Am., Act 26 of 1988. Am., Act 3 of 1989. Am., Act 13 of 1989. Am., Act 36 of 1989. Am., Act 12 of 1990. Am., Act 49 of 1991. Am., Act 38 of 1993. Am., Act 32 of 1994. Am., Act 21 of 1998. Am., Act 32 of 2003. Modified up to 1.5.1959. Modified up to 1.4.1963. Modified up to 1.10.1965. Modified up to 1.10.1966. Modified up to 1.12.1976. Modified up to 6.5.1983.
Probation of Offenders Act	1958	20	Reprint 1965. Reprint 1967. Extended to Pondicherry by Pondy. Act 26 of 1968. Am. (in Maharashtra) by Mah. Act 31 of 1969. Am., Act 46 of 1978. Modified up to 25.5.198.....
Ancient Monuments and Archaeological Sites and Remains Act	1958	24	Am., Act 52 of 1972. Am., Act 4 of 2005. Modified up to 1.12.1976.
Armed Forces (Special Powers) Act	1958	28	Rep. in pt., Act 58 of 1960. Am., Act 7 of 1972. Am., Act 34 of 1936. Am., Act 69 of 1986.
Working Journalists (Fixation of Rates of Wages) Act	1958	29	Rep. in pt., Act 58 of 1960. Am., Act 65 of 1962. Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 4 of 1986.
Manipur and Tripura (Repeal of Laws) Act	1958	35
Supreme Court Judges (Salaries and Conditions of Service) Act	1958	41	Am., Act 77 of 1971. Am., Act 36 of 1976. Am., Act 57 of 1980. Am., Act 36 of 1985. Am., Act 38 of 1986. Am., Act 20 of 1988. Am., Act 32 of 1989. Am., Act 72 of 1993. Am., Act 2 of 1994. Am., Act 20 of 1996. Am., Act 18 of 1998. Am., Act 7 of 1999. Am., Act 8 of 2003. Am., Act 46 of 2005. Am., Act 23 of 2009. Modified up to 1.10.1987.
International Finance Corporation (Status, Immunities and Privileges) Act	1958	42	Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 20 of 1983.

Merchant Shipping Act	1958	44	Am., Act 58 of 1960. Am., Act 21 of 1976. Am., Act 25 of 1966. Am., Act 69 of 1976. Am., Act 1 of 1978. Am., Act 20 of 1979. Am., Act 43 of 1981. Am., Act 12 of 1983. Am., Act 41 of 1984. Am., Act 33 of 1986. Am., Act 61 of 1986. Am., Act 66 of 1986. Am., Act 13 of 1987. Am., Act 55 of 1988. Am., Act 68 of 1993. Am., Act 9 of 1998. Am., Act 63 of 2002. Am., Act 59 of 2003. Am., Act 40 of 2007. Modified up to 1.1.1967. Modified up to 1.3.1971. Modified up to 1.7.1973. Modified up to 1.1.1980. Modified up to 1.7.1985.
Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Act	1958	56	Rep. in pt., Act 58 of 1960.
Orissa Weights and Measures (Delhi Repeal) Act	1958	57
Parliament (Prevention of Disqualification) Act	1959	10	Am., Act 58 of 1960. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 33 of 1977. Am., Act 20 of 1992. Am., Act 54 of 1993. Am., Act 5 of 1999. Am., Act 18 of 2000. Am., Act 31 of 2006. Am., Act 28 of 2013. Modified up to 1.2.1972.
Cost and Works Accountants Act	1959	23	Am., Act 25 of 1968. Am. Act 20 of 1983. Am., Act 7 of 2006. Am., Act 10 of 2012.
Public Wakfs (Extension of Limitation) Act	1959	29	Am., Act 22 of 1967. Am., Act 9 of 1969. Am., Act 12 of 1978. (in its application to Delhi). Am. in it application to Delhi by Act 39 of 1982. Am. (in Kerala) by Kerala Act 8 of 1971. Am. (in Haryana) by Haryana Act 22 of 1971. Am. (in Andhra Pradesh) by A.P. Act 9 of 1972. Am. (in Tamil Nadu) by T.N. Act 19 of 1972. Am. (in Mysore) by Mysore Act 11 of 1973. Am. in its application to Delhi by Delhi Act 9 of 1972. Am. (in Orissa) by Orissa Act 22 of 1972. Am. (in Punjab) by Punjab Act 41 of 1973.

			Am. (in West Bengal) by W.B. Act 33 of 1972. Am. (in Delhi) by Delhi Act 9 of 1974. Am. (in Madhya Pradesh) by M.P. Act 29 of 1975. Am. (in Madhya Pradesh) by M.P. Act 28 of 1976. Am. (in Mysore) by Mysore Act 46 of 1976. Am. (in Orissa) by Orissa Act 12 of 1975. Am. (in Punjab) by Punjab Act 24 of 1976. Am. (in West Bengal) by W.B. Act 33 of 1972. Am. (in Himachal Pradesh) by H.P. Act 16 of 1974. Am. (in Himachal Pradesh) by H.P. Act 38 of 1976. Am. (in Himachal Pradesh) by H.P. Act 13 of 1978. Am. (in Andhra Pradesh) by A.P. Act 15 of 1978. Am. (in Andhra Pradesh) by A.P. Act 10 of 1980. Am. (in Andhra Pradesh) by A.P. Act 14 of 1982.
Employment Exchanges (Compulsory Notification of Vacancies) Act	1959	31	Am., Act 51 of 1970. Am., Act 4 of 1986. Modified up to 1.1.1975.
State Bank of India (Subsidiary Banks) Act	1959	38	Am. Bombay Reorganisation (Adaptation of Laws on Union Subjects) Order, 1961. Am., Act 56 of 1962. Am., Act 55 of 1963. Rep. in pt., Act 52 of 1964. Am., Act 48 of 1973. Am., Act 1 of 1984. Am., Act 64 of 1984. Am., Act 81 of 1985. Am., Act 66 of 1988. Am., Act 8 of 1997. Am., Act 30 of 2005. Date to be notified. Am., Act 45 of 2006. Date to be notified. Am., Act 30 of 2007. Am., Act 7 of 2011 Am., Act 17 of 2011. Modified up to 1.6.1967. Modified up to 1.5.1971. Modified up to 1.9.1990. Am., Act 48 of 2009.
Travancore-Cochin Vehicles Taxation (Amendment and Validation) Act	1959	42
Government Savings Certificates Act (Reprint)	1959	46	Am., Act 20 of 1983. Am., Act 56 of 1985. Am., Act 18 of 2005.
Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959	47	Am., Act 52 of 1964. Am., Act 4 of 1986.
Miscellaneous Personal Laws (Extension) Act (Reprint 1976)	1959	48
Arms Act (Reprint 1967).	1959	54	Am., Act 55 of 1971. Am., Act 25 of 1983. Am., Act 39 of 1985. Am., Act 42 of 1988. Am., Act 22 of 1995. Modified up to 1.1.1972. Modified up to 1.9.1977.

			Modified up to 1.2.1984.
Andhra Pradesh and Madras (Alteration of Boundaries) Act	1959	56	Am., Act 4 of 1986.
Indian Statistical Institute Act	1959	57	Am., Act 38 of 1995.
Married Women's Property (Extension) Act	1959	61
Geneva Conventions Act	1960	6	Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 4 of 1986.
Orphanages and Other Charitable Homes (Supervision and Control) Act	1960	10
Bombay Reorganisation Act	1960	11	Am., Act 1 of 1961. Am., Act 52 of 1964. Rep. in pt., by Act 25 of 1961 (when notified) Am., Act 4 of 1986.
Hindu Marriages (Validation of Proceedings) Act	1960	19
Delhi Land Holdings (Ceiling) Act	1960	24	Rep. in pt., Act 52 of 1964. Am. by Act 15 of 1976
International Development Association (Status, Immunities and Privileges) Act	1960	32	Extended to Pondicherry by Pondy. Act 26 of 1968. Am., Act 20 of 1983.
Manipur Land Revenue and Land Reforms Act	1960	33
Central Excises (Conversion to Metric Units) Act	1960	38	Rep. in pt., Act 52 of 1964.
Delhi Primary Education Act	1960	39
Customs Duties and Cesses (Conversion to Metric Units) Act	1960	40	Rep. in pt., Act 52 of 1964.
Tripura Land Revenue and Land Reforms Act	1960	43
Mahendra Pratap Singh Estate (Repeal) Act	1960	48
British Statutes (Application to India) Repeal Act	1960	57
Prevention of Cruelty to Animals Act	1960	59	Am., Act 26 of 1982. The Act shall come into force in the State of Sikkim w.e.f. 1.3.1993.
Preference Shares (Regulation of Dividends) Act	1960	63	Am., Act 10 of 1965. Am., Act 13 of 1966. Am., Act 26 of 1968.
Acquired Territories (Merger) Act	1960	64
U.P. Sugarcane Cess (Validation) Act	1961	4	Am., Act 38 of 1961. Am., Act 17 of 2001.
Advocates Act	1961	25	Am., Act 14 of 1962. Am., Act 25 of 1962. Am., Act 27 of 1962. Am., Act 32 of 1962. Am., Act 21 of 1964. Am., Act 52 of 1964. Am., Reg. 8 of 1963. Am., Act 23 of 1966. Am., Act 31 of 1966.

			Am., Act 26 of 1968. Am., Act 33 of 1968. Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Am., Act 53 of 1970. Am., Act 81 of 1971. Am., Act 60 of 1973. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974. Am., Act 107 of 1976. Am., Act 38 of 1977. Am., Act 47 of 1980. Am., Act 34 of 1986. Am., Act 69 of 1986. Am., Act 18 of 1987. Am., Act 70 of 1993. Am., Act 28 of 2000. Am., Act 29 of 2000. Am., Act 30 of 2000. Modified up to 1.3.1965. Modified up to 1.12.1966. Modified up to 1.9.1974. Modified up to 1.10.1981.
Salar Jung Museum Act	1961	26	Am., Act 20 of 1983.
Motor Transport Workers Act	1961	27	Am., Act 51 of 1970. Am., Act 4 of 1986. Am., Act 61 of 1986. Am., in Tamil Nady by T.N. Act 54 of 1975., Am., in West Bengal by W.B. Act 47 of 1978. Modified up to 1.3.1973.
Dowry Prohibition Act	1961	28	Extended to Pondicherry by Pondy. Act 26 of 1968. Am.in Bihar by Bihar Act 4 of 1976. Am. in Orissa by Orissa Act 1 of 1976. Am. in Punjab by Punjab Act 26 of 1976. Am. in Haryana by Haryana Act 38 of 1976. Am. in West Bengal by W.B. Act 35 of 1975. Am. in Himachal Pradesh by H.P. Act 25 of 1976. Am. in Himachal Pradesh by H.P. Act 39 of 1978. Am., Act 20 of 1983. Am., Act 63 of 1984. Am., Act 43 of 1986. Modified up to 15.1.1986. Modified up to 1.10.1987. Modified up to 1.7.1961. (S.O. 1410, dated 20.6.91)
Delhi (Urban Areas) Tenants' Relief Act	1961	30
Union Territories (Stamp and Court-fees Laws) Act	1961	33
Dadra and Nagar Haveli Act	1961	35	Am., Act 4 of 1986.
Newspaper (Price and Page Continuance) Act	1961	36
Income-tax Act	1961	43	Am., Act 20 of 1962. Am., Act 54 of 1962.

Am., Act 13 of 1963.
Am., Act 14 of 1963.
Am., Act 43 of 1963.
Am., Act 54 of 1963.
Am., Act 5 of 1964.
Am., Act 31 of 1964.
Am., Act 1 of 1965.
Am., Act 10 of 1965.
Am., Act 15 of 1965.
Am., Act 41 of 1965.
Ad., State of Nagaland (Adaptation of Laws on Union Subjects) Order, 1965.
Am., Act 13 of 1966.
Am., Act 20 of 1967.
Am., Act 27 of 1967.
Am., Act 19 of 1968.
Am., Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1968.
Am., Act 14 of 1969.
Am., Act 19 of 1970.
Am., Act 42 of 1970.
Am., Act 32 of 1971.
Am., Act 16 of 1972.
Am., Act 41 of 1972.
Am., Act 45 of 1972.
Am., Act 54 of 1972.
Am., Act 21 of 1973.
Amended by the State of Himachal Pradesh (Adaptation of Laws on Union Subjects) Order, 1973.
Am., Act 66 of 1973.
Am., by the North-Eastern Areas (Reorganisation) (Adaptation of Laws on Union Subjects) Order, 1974.
Am., Act 20 of 1974.
Am., Act 26 of 1974.
Am., Act 31 of 1974.
Am., Act 25 of 1975.
Am., Act 41 of 1975.
Am., Act 1 of 1976.
Am., Act 23 of 1976.
Am., Act 66 of 1976.
Am., Act 99 of 1976.
Am., Act 29 of 1977.
Am., Act 19 of 1978.
Am., Act 29 of 1978.
Am., Act 21 of 1979.
Am., Act 13 of 1980.
Am., Act 44 of 1980.
Am., Act 7 of 1981.
Am., Act 16 of 1981.
Am., Act 22 of 1981.
Am., Act 38 of 1981.
Am., Act 14 of 1982.
Am., Act 11 of 1983.
Am., Act 67 of 1984.
Am., Act 21 of 1984.
Am., Act 32 of 1985.
Am., Act 23 of 1986.
Am., Act 26 of 1986.
Am., Act 46 of 1986.

Am., Act 11 of 1987.
 Am., Act 4 of 1988.
 Am., Act 26 of 1988.
 Am., Act 45 of 1988.
 Am., Act 3 of 1989.
 Am., Act 11 of 1989.
 Am., Act 13 of 1989.
 Am., Act 36 of 1989.
 Am., Act 12 of 1990.
 Am., Act 2 of 1991.
 Am., Act 49 of 1991.
 Am., Act 18 of 1992.
 Am., Act 38 of 1993.
 Am., Act 32 of 1994.
 Am., Act 22 of 1995.
 Am., Act 22 of 1996.
 Am., Act 35 of 1996.
 Am., Act 33 of 1996.
 Am., Act 14 of 1997.
 Am., Act 26 of 1997.
 Am., Act 7 of 1998.
 Am., Act 21 of 1998.
 Am., Act 11 of 1999.
 Am., Act 27 of 1999.
 Am., Act 28 of 1999.
 Am., Act 10 of 2000.
 Am., Act 1 of 2001.
 Am., Act 4 of 2001.
 Am., Act 14 of 2001.
 Am., Act 20 of 2002.
 Am., Act 32 of 2003.
 Am., Act 46 of 2003.
 Am., Act 54 of 2003.
 Am., Act 23 of 2004.
 Am., Act 18 of 2005.
 Am., Act 49 of 2005. Date to be notified.
 Am., Act 55 of 2005.
 Am., Act 21 of 2006.
 Am., Act 29 of 2006.
 Am., Act 22 of 2007.
 Am., Act 18 of 2008.
 Modified up to 1.8.1963.
 Modified up to 1.10.1965.
 Modified up to 1.7.1972.
 Modified up to 1.10.1976.

Voluntary Surrender of Salaries (Exemption from Taxation) Act

1961 46

Am., Act 4 of 1986.

Deposit Insurance and Credit Guarantee Corporation Act

1961 47

Rep., in pt., Act 52 of 1964.
 Am., Act 20 of 1967.
 Am., Act 56 of 1968.
 Am., Act 22 of 1969.(struck down by S.C.)
 Am., Act 51 of 1970.
 Am., Act 32 of 1971.
 Am., Act 21 of 1976.
 Am., Act 56 of 1974.
 Am., Act 21 of 1978.
 Am., Act 40 of 1980.
 Am., Act 61 of 1981.
 Am., Act 14 of 1982.
 Am., Act 1 of 1984.

			Am., Act 81 of 1985. Am., Act 66 of 1988. Am., Act 19 of 1988. Am., Act 24 of 2004. Am., Act 30 of 2005. Date to be notified. Am., Act 45 of 2006. Date to be notified. Modified up to 1.12.1992. (Dig.)
Assam Municipal (Manipur Amendment) Act	1961	49
Apprentices Act	1961	52	Rep. in pt., Act 52 of 1964. Am., Act 25 of 1968. Am., Act 27 of 1973. Am., Act 41 of 1986. Am., Act 4 of 1997. Am., Act 36 of 2007. Modified up to 1.12.1976. Modified up to 1.9.1983. Modified up to 1.2.1986. Modified up to 1.2.1988.
Maternity Benefit Act	1961	53	Am., Act 51 of 1970. Am., Act 21 of 1972. Am., Act 52 of 1973. Am., Act 53 of 1976. Am., Act 61 of 1988. Am., Act 29 of 1995. Am., Act 15 of 2008. Modified up to 1.5.1973. Modiied up to 1.6.1982.
Sugar (Regulation of Production) Act	1961	55
Institutes of Technology Act	1961	59	Am., Act 29 of 1963. Am., Act 4 of 1986. Am., Act 35 of 1994. Am., Act 16 of 2002. Am., Act 34 of 2012.
Goa, Daman and Diu (Administration) Act	1962	1	Rep. in pt., Act 16 of 1964.
Hindi Sahitya Sammelan Act	1962	13	Am., Act 1 of 1963.
National Co-operative Development Corporation Act	1962	26	Am., Act 32 of 1973. Am., Act 3 of 1974. Am., Act 45 of 2002. Modified up to 15.4.1975.
State of Nagaland Act	1962	27	Am., Act 61 of 1968. Rep in pt., by Act 56 of 1974. Am., Act 35 of 1981.
Land Acquisition (Amendment) Act	1962	31	Rep in pt., by Act 56 of 1974.
Atomic Energy Act	1962	33	Rep in pt., by Act 56 of 1974. Am., Act 4 of 1986. Am., Act 59 of 1986. Am., Act 29 of 1987.
Extradition Act	1962	34	Am., Act 4 of 1986. Am., Act 66 of 1993.

Foreigners Law (Application and Amendment) Act	1962	42	Rep in pt., by Act 56 of 1974.
Pondicherry (Administration) Act	1962	49	Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970.
Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act	1962	50	Am., Act 13 of 1977. Am., Act 9 of 2012.
Defence of India Act	1962	51	Am., Act 24 of 1967. Am., Act 52 of 1964.
Customs Act	1962	52	Am., Act 30 of 1963. Am., Act 54 of 1963. Am., Act 20 of 1966. Am., Act 12 of 1969. Am., Act 36 of 1973. Am., Act 51 of 1975. Am., Act 56 of 1974. Am., Act 25 of 1978. Am., Act 44 of 1980. Am., Act 14 of 1982. Am., Act 11 of 1983. Am., Act 21 of 1984. Am., Act 80 of 1985. Am., Act 23 of 1986. Am., Act 62 of 1986. Am., Act 26 of 1988. Am., Act 27 of 1988. Am., Act 29 of 1988. (To be enforced) Am., Act 40 of 1989. Am., Act 12 of 1990. Am., Act 40 of 1991. Am., Act 49 of 1991. Am., Act 55 of 1991. Am., Act 18 of 1992. Am., Act 38 of 1993. Am., Act 32 of 1994. Am., Act 22 of 1995. Am., Act 33 of 1996. Am., Act 21 of 1998. Am., Act 8 of 1999. Am., Act 27 of 1999. Am., Act 10 of 2000. Am., Act 14 of 2001. Am., Act 20 of 2002. (Partially enforced) Am., Act 32 of 2003. Am., Act 23 of 2004. Am., Act 18 of 2005. Am., Act 49 of 2005. (To be enforced) Am., Act 21 of 2006. Am., Act 29 of 2006. Am., Act 22 of 2007. Am., Act 18 of 2008. Am., Act 14 of 2011. Modified up to 1.3.1970. Modified up to 1.3.1976. Modified up to 1.9.1983. Modified up to 1.5.1996. (Dig. Edn.)
Manipur (Sales of Motor Spirit and Lubricants) Taxation	1962	55	Am., Act 52 of 1964.

Act

State Associated Banks (Miscellaneous Provisions) Act	1962	56	Rep. in pt., by Act 56 of 1974.
Delhi Motor Vehicles Taxation Act	1962	57	Am., Act 36 of 1965. Am., Act 11 of 1969. Am., Act 17 of 1983. Am., Act 25 of 1989.
Warehousing Corporations Act	1962	58	Am., Act 34 of 1963. Am., Act 42 of 1976. Am., Act 37 of 1989. Am., Act 23 of 2001. Am., Act 45 of 2005. Modified up to 1.4.1969. Modified up to 1.11.1976. Modified up to 1.11.1981. Modified up to 1.7.1987.
Personal Injuries (Emergency Provision) Act	1962	59	Am., Act 74 of 1971.
Marine Insurance Act	1963	11	Rep. in pt., by Act 56 of 1974.
Official Languages Act	1963	19	Am., Act 1 of 1968. Am., Act 4 of 1986. Modified up to 1.1.1972.
Government of Union Territories Act	1963	20	Am., Act 19 of 1966. Am., Act 53 of 1970. Am., Act 81 of 1971. Am., Act 83 of 1971. Am., Act 29 of 1975. Am., Act 86 of 1976. Am., Act 1 of 1980. Am., Act 19 of 1984. Am., Act 24 of 1985. Am., Act 34 of 1986. Am., Act 69 of 1986. Am., Act 18 of 1987. Am., Act 38 of 2001. (Date to be notified.) Am., Act 19 of 2005. Am., Act 5 of 2006.
Compulsory Deposit Scheme Act	1963	21	Am., Act 5 of 1964. Amended by the State of Himachal Pradesh (Adaptation of Laws on Union Subjects) Order, 1973.
Export (Quality Control and Inspection) Act	1963	22	Am., Act 40 of 1984.
Limitation Act	1963	36	Am., Act 52 of 1964. Am., Act 10 of 1969. Am., Act 104 of 1976. Rep. in pt., by Act 56 of 1974. Amended in West Bengal by W.B. Act 18 of 1977. Am., Act 46 of 1999. Modified up to 1.3.1967. Modified up to 1.1.1970. Modified up to 1.11.1972. Modified up to 1.12.1976. Modified up to 1.3.1982.

			Modified up to 1.7.1985. (Dig.)
Personal Injuries (Compensation Insurance) Act	1963	37	Am., Act 75 of 1971. Am., Act 4 of 2005.
Major Port Trusts Act	1963	38	Am., Act 29 of 1974. Am., Act 17 of 1978. Am., Act 17 of 1982. Am., Act 12 of 1988. Am., Act 23 of 1992. Am., Act 15 of 1992. Am., Act 22 of 2000. Am., Act 63 of 2002. Modified as on 1.2.1975. Modified as on 1.8.1980. Modified up to 1.9.1983. Modified up to 1.4.1995. (Dig.)
Textiles Committee Act	1963	41	Am., Act 51 of 1973.
Administrators-General Act	1963	45	Am., Act 25 of 1968. Am., Act 8 of 1972. Am., Act 18 of 1983. Am., Act 34 of 1999. Am., Act 33 of 2012.
Specific Relief Act	1963	47	Am., Act 52 of 1964. Rep. in pt., Act 56 of 1974. Modified up to 1.6.1965. Modified up to 1.3.1969. Modified up to 1.3.1973. Modified up to 1.10.1977.
Unit Trust of India Act	1963	52	Am., Act 10 of 1965. Am., Act 13 of 1966. Am., Act 17 of 1966. Am., Act 19 of 1970. Am., Act 16 of 1975. Am., Act 66 of 1976. Rep. in pt., by Act 56 of 1974. Am., Act 14 of 1982. Am., Act 21 of 1984. Am., Act 63 of 1985. Am., Act 22 of 1995. Am., Act 26 of 1997. Rep. by Act 58 of 2002. (w.e.f.....) Modified up to 1.5.1967. Modified up to 10.9.1970. Modified up to 1.1.1977.
Central Boards of Revenue Act	1963	54	Am., Act 45 of 1974. Am., Act 25 of 1978. Am., Act 54 of 1980. Am., Act 35 of 1987.
Companies (Profits) Surtax Act	1964	7	Am., Act 10 of 1965. Am., Act 15 of 1965. Am., Act 13 of 1966. Am., Act 20 of 1967. Am., Act 19 of 1968. Am., Act 14 of 1969. Am., Act 19 of 1970.

			Am., Act 42 of 1970. Am., Act 32 of 1971. Am., Act 16 of 1972. Am., Act 21 of 1973. Am., Act 20 of 1974. Am., Act 26 of 1974. Am., Act 41 of 1975. Am., Act 66 of 1976. Am., Act 29 of 1977. Am., Act 16 of 1981. Am., Act 67 of 1984. Am., Act 23 of 1986. (w.e.f. 1.4.1988) Am., Act 4 of 1988.
Taxation Laws (Continuation and Validation of Recovery Proceedings) Act	1964	11	Am., Act 4 of 1986.
Dakshina Bharat Hindi Prachar Sabha Act	1964	14
Delhi Delegation of Powers Act	1964	23
Legal Tender (Inscribed Notes) Act	1964	28
Food Corporations Act	1964	37	Am., Act 57 of 1968. Am., Act 67 of 1972. Am., Act 12 of 1977. Am., Act 53 of 1982. Am., Act 36 of 1988. Am., Act 12 of 2000. Am., Act 27 of 2001.
Warehousing Corporations (Supplementary) Act	1965	20	Amended by the Punjab Reorganisation and Delhi High Court (Adaptation of Laws on Union Subjects) Order, 1970. Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970. Amended by the North-Eastern Areas (Reorganisation) (Adaptation of Laws on Union Subjects) Order, 1974. Amended by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974.
Payment of Bonus Act	1965	21	Am., Act 62 of 1968. Am., Act 8 of 1969. Am., Act 51 of 1970. Am., Act 68 of 1972. Am., Act 39 of 1973. Am., Act 55 of 1973. Am., Act 42 of 1974. Am., Act 23 of 1976. Am., Act 43 of 1977. Am., Act 66 of 1980. Am., in Goa, Daman & Diu by Goa, Daman and Diu Act 6 of 1977. Am., Act 61 of 1981. Am., Act 30 of 1985. Am., Act 67 of 1985. Am., Act 53 of 1987. Am., Act 39 of 1989.

			Am., Act 34 of 1995. Am., Act 45 of 2007. Modified up to 1.3.1970. Modified up to 1.7.1977. Modified up to 1.1.1980. Modified up to 1.11.1983. Modified up to 1.3.1990.
Banking Laws (Application to Co-operative Societies) Act	1965	23	Rep. in pt. by Act 56 of 1974.
Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Act	1965	30
Railways Employment of Members of the Armed Forces Act	1965	40
Taxation Laws (Amendment and Miscellaneous Provisions) Act	1965	41	Rep. in pt. by Act 56 of 1974.
Cardamom Act	1965	42	Am., Act 26 of 1977. Rep. in pt., by Act 10 of 1986.
Union Territories (Direct Election to the House of the People) Act	1965	49	Rep. in pt. by Act 56 of 1974.
Goa, Daman and Diu (Absorbed Employees) Act	1965	50
Seamen's Provident Fund Act	1966	4	Am., Act 29 of 1997.
Asian Development Bank Act	1966	18	Am., Act 20 of 1983.
Delhi High Court Act	1966	26	Am., Act 37 of 1969. Rep. in pt. by Act 56 of 1974. Am., Act 37 of 1980. Am., Act 60 of 1991. Am., Act 35 of 2003.
Railway Property (Unlawful Possession) Act	1966	29	Reprint Am., Act 25 of 2012.
Punjab Reorganisation Act	1966	31	Am., Act 4 of 1986.
Beedi and Cigar Workers (Conditions of Employment) Act	1966	32	Am., Act 41 of 1993. (Date to be notified).
Police Forces (Restriction of Rights) Act	1966	33	Am., Act 4 of 1986. Amended by the Madras State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1970.
Post-Graduate Institute of Medical Education and Research, Chandigarh, Act	1966	51	Am., Act 4 of 1986. Am., Act 30 of 1987. Am., Act 18 of 2001. Am., Act 42 of 2007. Am., Act 3 of 2009.
Jawaharlal Nehru University Act	1966	53	Am., Act 4 of 2005. Am., Act 25 of 2008. Modified up to 1.8.1970.

Seeds Act	1966	54	Am., Act 55 of 1972. (Reprint)
Land Acquisition (Amendment and Validation) Act	1967	13	Rep. in pt. by Act 56 of 1974.
Passports Act	1967	15	Am., Act 31 of 1978. Am., Act 35 of 1993. Am., Act 17 of 2002. Modified up to 1.11.1983.
Anti-Corruption Laws (Amendment) Act	1967	16
Standards of Weights and Measures (Extension to Kohima and Mokokchung Districts) Act	1967	25
Court-fees (Delhi Amendment) Act	1967	28
Unlawful Activities (Prevention) Act	1967	37	Am., Act 24 of 1969. Am., 31 of 1972. Am., Act 4 of 1986. Act 29 of 2004. Act 35 of 2008. In to force in Sikkim on 1.9.1976 <i>vide</i> S.O. 3310, dated 30.8.1976. Am., Act 3 of 2013.
Jammu and Kashmir Representation of the People (Supplementary) Act	1968	3
Public Provident Fund Act	1968	23
Bihar and Uttar Pradesh (Alteration of Boundaries) Act	1968	24	Am., Act 4 of 1986.
Central Laws (Extension to Jammu and Kashmir) Act	1968	25
Pondicherry (Extension of Laws) Act	1968	26
Civil Defence Act	1968	27	Am., Act 42 of 1970. Reprint 1970. Am., Act 3 of 2010.
Enemy Property Act	1968	34	Am., Act 40 of 1977.
Andhra Pradesh and Mysore (Transfer of Territory) Act	1968	36	Am., Act 4 of 1986.
Insecticides Act	1968	46	Am., Act 46 of 1972. Am., Act 24 of 1977. Am., Act 23 of 2000. Am., Act 4 of 2005. Modified up to 1.11.1975. Modified up to 1.1.1980. Modified up to 1.5.1989.
Border Security Force Act	1968	47	Reprint 1984. Am., Act 4 of 1986. Am., Act 19 of 1988. Am., Act 35 of 2000.
Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Act	1968	49
Central Industrial Security Force Act	1968	50	Reprint Am., Act 14 of 1983. Am., Act 20 of 1989. Am., Act 40 of 1999.
Judges (Inquiry) Act	1968	51
State Agricultural Credit Corporation Act	1968	60	Am., Act 22 of 1969-Struck down by S.C.

			Am., Act 5 of 1970. Am., Act 40 of 1980. Am., Act 4 of 1986. Am., Act 30 of 2005. Date to be notified.
Legislative Assembly of Nagaland (Change in Representation) Act	1968	61	Rep. in pt., by Act 56 of 1974.
President (Discharge of Functions) Act	1969	16
Registration of Births and Deaths Act	1969	18	Am., Act 4 of 1986. Modified up to the 1.8.1977 (Diglot Edition)
Union Territories (Separation of Judicial and Executive Functions) Act	1969	19
Foreign Marriage Act	1969	33	Am., Act 20 of 1983.
Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Act	1969	42
Khuda Bakhsh Oriental Public Library Act	1969	43	Am., Act 51 of 1981.
Oaths Act	1969	44
Punjab Legislative Council (Abolition) Act	1969	46
Monopolies and Restrictive Trade Practices Act	1969	54	Reprint Am., Act 41 of 1974. Am., Act 60 of 1980. Am., Act 30 of 1982. Am., Act 20 of 1983. Am., Act 30 of 1984. Am., Act 38 of 1985. Am., Act 74 of 1986. Am., Act 62 of 1988. Am., Act 58 of 1991. Repealed by Act 12 of 2003. Date to be notified. Modified up to the 1.10.1976. Modified up to the 1.6.1985. Modified up to the 1.9.1988. Modified up to the 1.10.1996.
Assam Reorganisation (Meghalaya) Act	1969	55	Am., Act 4 of 1986.
Banking Companies (Acquisition and Transfer of Undertakings) Act	1970	5	Am., Act 1 of 1984. Am., Act 64 of 1984. Am., Act 81 of 1985. Am., Act 4 of 1986. Am., Act 66 of 1988. Am., Act 36 of 1992. Am., Act 37 of 1994. Am., Act 8 of 1995. Am., Act 8 of 1997. Am., Act 30 of 2005. Date to be notified . Am., Act 45 of 2006. Date to be notified . Am., Act 4 of 2013.
Haryana and Punjab Agricultural Universities Act	1970	16
Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Act	1970	28	Am., Act 37 of 1972.
Contract Labour (Regulation and Abolition) Act	1970	37	Am., Act 14 of 1986. Am., Act 4 of 2005.

			Reprint.
Patents Act (Reprint)	1970	39	Am., Act 56 of 1974. Am., Act 4 of 1986. Am., Act 17 of 1999. Amended by the State of Himachal Pradesh (Adaptation of Laws on Union Subjects) Order, 1973. Amended by the North-Eastern Areas (Reorganisation) (Adaption of Laws on Union Subjects) Order, 1974. Am. Act 17 of 1999. Am., Act 38 of 2002. Partly on forced. Am., Act 15 of 2005. Partly on forced. Modified up to 1.8.1981.
Indian Medicine Central Council Act	1970	48	Reprint. Am., Act 20 of 1983. Am., Act 52 of 2002. Am., Act 58 of 2003. Am., Act 43 of 2010. Modified up to 1.3.1987.
Central Labour Laws (Extension to Jammu and Kashmir) Act	1970	51
State of Himachal Pradesh Act	1970	53	Am., Act 15 of 1971. Am., Act 4 of 1986.
Bengal Finance (Sales Tax) (Delhi Validation of Appointments and Proceedings) Act	1971	20
Medical Termination of Pregnancy Act	1971	34	Am., Act 64 of 2002. Am, Act 4 of 2005.
Public Premises (Eviction of Unauthorised Occupants) Act	1971	40	Am., Act 61 of 1980. Am., Act 35 of 1984. Am., Act 7 of 1994. Modified up to 1.2.1982. Modified up to 1.10.1987.
Small Coins (Offences) Act	1971	52	Am., Act 49 of 1974.
Coal Bearing Areas (Acquisition and Development) Amendment and Validation Act	1971	54	Rep. in pt., by Act 38 of 1978.
Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act	1971	56	Am., Act 58 of 1976. Am. Act 2 of 1984. Am., Act 50 of 1987. Am., 51 of 1994. Modified up to 1.10.1987.
Naval and Aircraft Prize Act	1971	59	Am., Act 20 of 1983.
Jayanti Shipping Company (Acquisition of Shares) Act	1971	63	Am., Act 4 of 1986.
Coking Coal Mines (Emergency Provisions) Act	1971	64	Am., Act 4 of 1986.
Asian Refractories Limited (Acquisition of Undertakings) Act	1971	65
Uttar Pradesh Cantonments (Control of Rent and Eviction) Repeal Act	1971	68
Prevention of Insults to National Honour Act	1971	69	Am., Act 31 of 2003. Am., Act 51 of 2005.

Contempt of Courts Act	1971	70	Am., Act 45 of 1976. Am., Act 6 of 2006.
Manipur (Hill Areas District Council) Act	1971	76
North-Eastern Areas (Reorganisation) Act	1971	81	Am., Act 8 of 1974. Am., Act 3 of 1975. Am., Act 26 of 2012. Am., Act 39 of 2012.
Delhi Sikh Gurdwaras Act	1971	82	Am., Act 46 of 1974. Am., Act 6 of 1981. Am., Act 4 of 1986. Modified up to 1.11.1988.
North-Eastern Council Act	1971	84	Am., Act 29 of 1975. Am., Act 34 of 1986. Am., Act 69 of 1986. Am., Act 68 of 2002.
Marine Products Export Development Authority Act	1972	13	Am., Act 4 of 1986. Rep. in pt., Act 24 of 2006.
Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Act	1972	18
Architects Act	1972	20	Am., Act 21 of 1982. Modified upto 1.10.1981.
Taxation Laws (Extension to Jammu and Kashmir) Act	1972	25	Rep. in pt. Act 38 of 1978.
National Service Act	1972	28
Delhi Lands (Restriction on Transfer) Act	1972	30
Delhi Co-operative Societies Act	1972	35	Reprint.
Coking Coal Mines (Nationalisation) Act	1972	36	Am., Act 41 of 1973. Am., Act 22 of 1978. Am., Act 57 of 1986. Modified up to 1.8.1988.
Payment of Gratuity Act	1972	39	Am., Act 25 of 1984. Am., Act 26 of 1984. Am., Act 22 of 1987. Partly in forced. Am., Act 34 of 1994. Am., Act 11 of 1998., Reprint. 1981. Modified up to 1.7.1988. Am., Act 15 of 2010.
Diplomatic Relations (Vienna Convention) Act	1972	43	Am., Act 4 of 1986.
Antiquities and Art Treasures Act	1972	52	Reprint. Am., Act 82 of 1976.
Wild Life (Protection) Act	1972	53	Reprint. Am., Act 23 of 1982. Am., Act 28 of 1986. Am., Act 44 of 1991. Partly in forced. Am., Act 26 of 1993. Am. Act 16 of 2003. Am., Act 39 of 2006.

In Assam G.S.R 33(E), dated. 25.1.1977.
 Modified up to 1.7.1986.
 Modified up to 1.4.1999.

General Insurance Business (Nationalisation) Act	1972	57	Reprint. Rep. in pt., by Act 38 of 1978. Am., Act 4 of 1986. Am. Act 26 of 1988. Am., Act 38 of 1989. Am., Act 3 of 1985. Am. Act 41 of 1999. Am., Act 20 of 2002. Am., Act 40 of 2002.
Indian Copper Corporation (Acquisition of Undertaking) Act	1972	58	Rep. in pt., by Act 38 of 1978.
Former Secretary of State Service Officers (Conditions of Service) Act	1972	59	Am., Act 24 of 1975.
Limestone and Dolomite Mines Labour Welfare Fund Act	1972	62	Am., Act 70 of 1982. Am., Act 15 of 1987.
Carriage by Air Act	1972	69	Rep. in pt., by Act 38 of 1978. Am., Act 28 of 2009.
Sick Textile Undertakings (Taking Over of Management) Act	1972	72
Richardson and Cruddas Limited (Acquisition and Transfer of Undertakings) Act	1972	78
Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Act	1973	2	Rep. in pt. by Act 38 of 1978.
Coal Mines (Taking Over of Management) Act	1973	15
Capital of Punjab Development and Regulation (Chandigarh Amendment) Act	1973	17	Rep. in pt. by Act 38 of 1978.
Delhi School Education Act	1973	18
North-Eastern Hill University Act	1973	24	Am., Act 35 of 1989. Am., Act 8 of 2000. Am., Act 4 of 2005. Am., Act 25 of 2008.
Coal Mines (Nationalisation) Act	1973	26	Am., Act 41 of 1973. Am., Act 67 of 1976. Am., Act 22 of 1978. Am., Act 38 of 1978. Am., Act 57 of 1986. Am., Act 47 of 1993.
Authoritative Texts (Central Laws) Act	1973	50	Am., Act 18 of 1988.
Alcock Ashdown Company Limited (Acquisition of Undertakings) Act	1973	56	Am., Act 33 of 1974. Am., Act 38 of 1988.
Homoeopathy Central Council Act	1973	59	Am., Act 20 of 1983. Am., Act 51 of 2002.
Konkan Passenger Ships (Acquisition) Act	1973	62
Delhi Urban Art Commission Act, 1973	1974	1	Am., Act 4 of 1986.
Code of Criminal Procedure, 1973	1974	2	Am., Act 56 of 1974. Am. (in Mahaashtra) by Mah. Acts 23 of 1976 and 24 of 1976. Am., Act 45 of 1978.

			Am., Act 63 of 1980. Am., Act 43 of 1983. Am., Act 46 of 1983. Am., Act 43 of 1986. Am., Act 32 of 1988. Am., Act 10 of 1990. Am., Act 43 of 1991. Am., Act 40 of 1993. Am., Act 42 of 1993. Am., Act 30 of 2001. Am., Act 50 of 2001. Am., Act 25 of 2005. Am., Act 2 of 2006. Am., Act 5 of 2009. Am, Act 41 of 2010. Am., in Rajasthan by Raj. Act 10 of 1977. Am., in Punjab by Punjab Act 9 of 1978. Am., in Madhya Pradesh by M.P. Act 29 of 1978. Am., in Uttar Pradesh by U.P. Act 33 of 1978. Am., in West Bengal by W.B. Act 63 of 1978. Am., in Punjab by Punjab Act 22 of 1983. Am., in Andhra Pradesh by A.P. Act 21 of 1993. *Date to be notified Modified up to 1.12.1976. Modified up to 1.9.1985. Modified up to 3.1.1994. (Diglot)
Esso (Acquisition of Undertakings in India) Act	1974	4	Am, Act 13 of 2013. Am., Act 40 of 1974. Am., Act 38 of 1978.
Water (Prevention and Control of Pollution) Act	1974	6	Am., Act 44 of 1978. Am., Act 53 of 1988. (Reprint) Modified up to 1.11.1990. Modified up to 1.3.1998.
Economic Offences (Inapplicability of Limitation) Act	1974	12	Am., Act 45 of 1974. Am., Act 54 of 1980. Am., Act 46 of 1981. Am., Act 65 of 1984. Am., Act 35 of 1987. Am., Act 32 of 1994.
Coal Mines (Conservation and Development) Act	1974	28	Rep. in pt., by Act 38 of 1978. Am., Act 55 of 1985.
Additional Emoluments (Compulsory Deposit) Act	1974	37	Am., Act 74 of 1976. Reprint.
University of Hyderabad Act	1974	39	Am., Act 4 of 2005. Am., Act 25 of 2008.
Interest-tax Act	1974	45	Am., Act 66 of 1976. Am., Act 29 of 1977. Am., Act 19 of 1978. Rep. in pt., by Act 38 of 1978. Am., Act 44 of 1980. Am., Act 16 of 1981. Am., Act 14 of 1982. Am., Act 11 of 1983. Am., Act 67 of 1984. Am., Act 32 of 1985.

			Am., Act 49 of 1991. Am., Act 18 of 1992. Am., Act 32 of 1994. Am., Act 26 of 1997. Am., Act 21 of 1998. Am., Act 10 of 2000. Am., Act 49 of 2005. Modified upto 1.6.19
Oil Industry (Development) Act	1974	47	Am., Act 29 of 1977. Am., Act 45 of 1981. Am., Act 11 of 1987. Am., Act 20 of 2002. Am., Act 21 of 2006.
Conservation of Foreign Exchange and Prevention of Smuggling Activities Act	1974	52	Am., Act 35 of 1975. Am., Act 20 of 1976. Am., Act 90 of 1976. Am., Act 58 of 1984. Am., Act 23 of 1987. Am., Act 46 of 1988. Am., Act 27 of 1990. Am., Act 52 of 1993. Am., Act 15 of 1996.
East-Punjab Urban Rent Restriction (Extension to Chandigarh) Act	1974	54
Sick Textile Undertakings (Nationalisation) Act	1974	57	Reprint.
Tobacco Board Act	1975	4	Am., Act 36 of 1978. Am., Act 57 of 1985. [w.e.f. 28.8.1976, ss 10 A.P. and Karnataka and ss.12, 14 and 15 (whole)]
All-India Services Regulations (Indemnity) Act	1975	19	Rep. in pt. by Act 38 of 1978.
Tokyo Convention Act	1975	20
Rampur Raza Library Act	1975	22	Am., Act 52 of 1981.
Tobacco Cess Act	1975	26	Am., Act 36 of 1978 Am., Act 24 of 2006. w.e.f. 1.1.1976, except s.3.
Kerala Legislative Assembly (Extension of Duration) Act	1975	33	Am., Act 46 of 1976. Am., Act 102 of 1976.
Delhi Sales Tax Act	1975	43	Am., Act 38 of 1978. Modified up to 1.1.1982.
Customs Tariff Act	1975	51	Am., Act 66 of 1976. Am., Act 29 of 1977. Am., Act 19 of 1978. Am., Act 26 of 1978. Am., Act 21 of 1979. Am., Act 44 of 1980. Am., Act 16 of 1981. Am., Act 24 of 1981. Am., Act 14 of 1982. Am., Act 15 of 1982. Am., Act 52 of 1982. Am., Act 11 of 1983.

			Am., Act 21 of 1984. Am., Act 32 of 1985. Am., Act 8 of 1986. Am., Act 23 of 1986. Am., Act 64 of 1986. Am., Act 11 of 1987. Am., Act 26 of 1988. Am., Act 13 of 1989. Am., Act 12 of 1990. Am., Act 49 of 1991. Am., Act 18 of 1992. Am., Act 38 of 1993. Am., Act 32 of 1994. Am., Act 6 of 1995. Am., Act 22 of 1995. Am., Act 33 of 1996. Am., Act 26 of 1997. Am., Act 21 of 1998. Am., Act 27 of 1999. Am., Act 10 of 2000. Am., Act 14 of 2001. Am., Act 20 of 2002. Am., Act 25 of 2003. Am., Act 32 of 2003. Am., Act 23 of 2004. Am., Act 18 of 2005. Am., Act 21 of 2006. Am., Act 29 of 2006. Am., Act 22 of 2007. Am., Act 18 of 2008. [Date of enforcement 20.8.1976, G.S.R. 492(E). Rules G.S.R. 717(E), G.S.R. 719(e), s.3(i), dated 2.8.76, S.No. 265, 722(E)].
Burmah Shell (Acquisition of Undertakings in India) Act	1976	2	Am., Act 38 of 1978.
Election Laws (Extension to Sikkim) Act	1976	10
Sales Promotion Employees (Conditions of Service) Act	1976	11	Am. Act 46 of 1982. (To be enforced) Am., Act 69 of 1982. Am., Act 48 of 1986. [w.e.f. 6.3.1976, S.O. 176 (E), Modified up to 1.9.1983.]
Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act	1976	13	Am., Act 55 of 1980. Am., Act 2 of 1989.
Bonded Labour System (Abolition) Act	1976	19	Am., Act 73 of 1985.
Regional Rural Banks Act	1976	21	Am., Act 70 of 1978. Am., Act 1 of 1980. Am., Act 81 of 1985. Am., Act 1 of 198 . Rep. in pt., by Act 19 of 1983. Am., Act 66 of 1988. Am., Act 30 of 2005. Date to be notified.
Assam Sillimanite Limited (Acquisition and Transfer of Refractory Plant) Act	1976	22
Equal Remuneration Act	1976	25	Am., Act 49 of 1987.

Parliamentary Proceedings (Protection of Publication) Repeal Act	1976	28	Rep. in pt., by Act 19 of 1988.
Levy Sugar Price Equalisation Fund Act	1976	31	Am., Act 5 of 1984. w.e.f. 1.4.1976, G.S.R. 251 E, dated 25.3.1976.,
Urban Land (Ceiling and Regulation) Act	1976	33
Foreign Contribution (Regulation) Act	1976	49	Am., Act 1 of 1985. Modified up to 1.7.1985. Date of enforcement 5.8.1976 vide G.S.R.755 (E), dated 5.8.1976. Rule G.S.R. 756 (E).
Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess Act	1976	55	Am., Act 44 of 1982.
Beedi Workers Welfare Cess Act	1976	56	Am., Act 47 of 1981. Am., Act 24 of 1998. [w.e.f. 15.2.77, s.7 Rules G.S.R. 54(E), dt. 2.2.77].
High Court at Patna (Establishment of a Permanent Bench at Ranchi) Act	1976	57	Reprint.
Departmentalisation of Union Accounts (Transfer of Personnel) Act	1976	59
Standards of Weights and Measures Act	1976	60	Am., Act 75 of 1986.
Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act	1976	61	Am., Act 45 of 1982. Am., Act 15 of 1987.
Beedi Workers Welfare Fund Act	1976	62	Am., Act 15 of 1987.
Betwa River Board Act	1976	63	Am., Act 47 of 1977. Am., Act 49 of 1993. Board Established G.S.R. 1517 (w.e.f. 25.10.1976) G.S.R. 1518, dated 14.10.1976.
Life Insurance Corporation (Modification of Settlement) Act	1976	72
National Library of India Act	1976	76
Disturbed Areas (Special Courts) Act	1976	77	[w.e.f. 15.8.1976, S.O. 549 (E), dated 13.8.1976.]
Territorial Waters, Continental Shelf, Exclusive Economic Zone and other Maritime Zones Act	1976	80	(w.e.f. ss. 507, 15.1.1977, Rest on 25.8.1976.)
Delhi Agricultural Produce Marketing (Regulation) Act	1976	87
Indian Iron and Steel Company (Acquisition of Shares) Act	1976	89	Am., Act 39 of 1977. Am., Act 59 of 1981. (w.e.f. 17.7.1976).
Delhi Sales Tax (Amendment and Validation) Act	1976	91
Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Act	1976	96	(ss 28 and 29, w.e.f. 5.9.1976) Rest on 1.4.1975.
Burn Company and Indian Standard Wagon Company (Nationalisation) Act	1976	97	(ss. 27 and 28 w.e.f. 5.9.1976) Rest on 1.4.1975.
Laxmirattan and Atherton West Cotton Mills (Taking Over of Management) Act	1976	98	(w.e.f. 19.7.1976)
Metal Corporation (Nationalisation and Miscellaneous Provisions) Act	1976	100	(ss. 20 and 21 on 7.9.1976) Rest on 22.10.1965.
Untouchability (Offences) Amendment and Miscellaneous	1976	106	Rep. in pt., by Act 19 of 1988.

Provision Act			(w.e.f. 19.11.1976)
Parliamentary Proceedings (Protection of Publication) Act	1977	15
Disputed Elections (Prime Minister and Speaker) Act	1977	16
Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Act	1977	17
Salary and Allowances of Leaders of Opposition in Parliament Act	1977	33	Am. Act 78 of 1985. Am., Act 7 of 1991. Am., Act 29 of 2002. Am., Act 56 of 2002. Rep. in pt., by Act 19 of 1988.
Lady Hardinge Medical College and Hospital (Acquisition and Miscellaneous Provisions) Act	1977	34
Water (Prevention and Control of Pollution) Cess Act	1977	36	Reprint. Am. Act 53 of 1991. Am., Act 19 of 2003.
Smith, Stainstreet and Company Limited (Acquisition and Transfer of Undertakings) Act	1977	41
Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Act	1977	42
High Denomination Bank Notes (Demonetisation) Act	1978	11	Am., Act 3 of 1999.
Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Act	1978	13	Am., Act 50 of 1980.
Interest Act	1978	14
Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act	1978	16
Deposit Insurance Corporation (Amendment and Miscellaneous Provisions) Act	1978	21	Am., Act 81 of 1985.
Coast Guard Act	1978	30	Am., Act 19 of 1988. Am., Act 44 of 2002.
Metro Railways (Construction of Works) Act	1978	33	Am., Act 41 of 1982. Am., Act 42 of 1987. Am., Act 34 of 2009.
Delhi Police Act	1978	34	Am., Act 63 of 1980.
Press Council Act	1978	37	Am., Act 20 of 1983. Am., Act 36 of 1994. Rep. in pt., by Act 19 of 1988.
Additional Duties of Excise (Textiles and Textile Articles) Act	1978	40	Am. Act 16 of 1981. Am., Act 11 of 1983. Am., Act 6 of 1986. Am. Act 23 of 1986. Am., Act 12 of 1990. Am., Act 33 of 1996. Am. Act 21 of 1998. Am., Act 18 of 2005. Am., Act 21 of 2006.
Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore)	1978	41

Limited (Acquisition and Transfer of Undertakings) Act

Bolani Ores Limited (Acquisition of Shares) and Miscellaneous Provisions Act	1978	42
Prize Chits and Money Circulation Scheme (Banning) Act	1978	43	Am., Act 4 of 1986.
Sugar Undertakings (Taking Over of Management) Act	1978	49	Am., Act 18 of 1979. Am., Act 44 of 1981. Am., Act 11 of 1985.
Coconut Development Board Act	1979	5	Am., Act 4 of 1987. Am., Act 21 of 1987.
Punjab Excise (Delhi Amendment) Act	1979	12	Rep. in pt., by Act 19 of 1988.
Union Duties of Excise (Distribution) Act	1979	24	Am., Act 24 of 1979. Am., Act 27 of 1984. Am. Act 26 of 1985. Am., Act 17 of 1989. Am., Act 13 of 1990. Am., Act 31 of 1995.
Kosangas Company (Acquisition of Undertakings) Act	1979	28
Inter-State Migrant Workmen Regulation of Employment and Condition of Service) Act	1979	30
Haryana and Uttar Pradesh (Alteration of Boundaries) Act	1979	31
Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act	1980	7	Am., Act 19 of 1981. Am., Act 27 of 1982.
Banking Companies (Acquisition and Transfer of Undertakings) Act	1980	40	Am. Act 19 of 1988. Am., Act 45 of 2006. Am., Act 30 of 2005. Am. Act 8 of 1997. Am., Act 8 of 1995. Am., Act 37 of 1994. Am. Act 1 of 1984. Am., Act 64 of 1984.. Am., Act 81 of 1985. Am. Act 36 of 1992. Am., Act 66 of 1988. Rep. in pt., by Act 19 of 1988. Am., Act 4 of 2013.
Essential Services Maintenance (Assam) Act	1980	41	Am., Act 40 of 1981. Temp. Amendments for nine years.
National Company (Acquisition and Transfer of Undertakings) Act	1980	42
Brahmaputra Board Act	1980	46
Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Act	1980	52	Am., Act 40 of 2005.
Hotel-Receipts Tax Act	1980	54	Am., Act 16 of 1981. Am., Act 14 of 1982. Rep. in pt., by Act 19 of 1988.
Company Secretaries Act	1980	56	Am., Act 8 of 2006. Am., Act 4 of 2012.

Bengal Chemical and Pharmaceutical Works Limited (Acquisition and Transfer of Undertakings) Act	1980	58
Jute Companies (Nationalisation) Act	1980	62
Maruti Limited (Acquisition and Transfer of Undertakings) Act	1980	64
National Security Act	1980	65	Am., Act 24 of 1984. In its Application to the State of Punjab & U.T. Chandigrah Am. Act 60 of 1984. Am., Act 23 of 1985. Am. Act 27 of 1987. Am., Act 43 of 1988.
Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Act	1980	67
Forest (Conservation) Act	1980	69	Am., Act 69 of 1988.
Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Act	1980	70
Air (Prevention and Control of Pollution) Act	1981	14	Am., Act 47 of 1987. Partially enforced.
High Court at Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Act	1981	26	Rep. in pt., by Act 19 of 1988.
Export-Import Bank of India Act	1981	28	Am., Act 81 of 1985. Am., Act 66 of 1988. Am., Act 21 of 1998. Am., Act 1 of 1999. Am., Act 30 of 2005. Am., Act 45 of 2006. Am., Act 11 of 2012. Rep. in pt., by Act 19 of 1988.
British India Corporation Limited (Acquisition of Shares) Act	1981	29
Cine-Workers Welfare Cess Act	1981	30	Am., Act 37 of 1993.
Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act	1981	31	Am., Act 3 of 2007.
Cine-Workers Welfare Fund Act	1981	33	Am., Act 26 of 1987. Am., Act 56 of 2001.
Burmah Oil Company [Acquisition of Shares of Oil India Limited and of the Undertakings in India of Assam Oil Company Limited and the Burmah Oil Company (India Trading) Limited] Act	1981	41
Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act	1981	42
Anti-Apartheid (United Nations Convention) Act	1981	48
Cine-Workers and Cinema Theatre Workers (Regulation of Employment) Act	1981	50	Am., Act 35 of 1988.
National Bank for Agriculture and Rural Development Act	1981	61	Am. Act 81 of 1985. Am., Act 66 of 1988. Rep. in pt., by Act 19 of 1988. Am. Act 55 of 2000. Am., Act 14 of 2001.(date to be notified) Am., Act 48 of 2003. Am. Act 30 of 2005.(date to be notified)

African Development Fund Act	1982	1
Sugar Cess Act	1982	3	Am., Act 57 of 1982. Am. Act 4 of 2008.
Sugar Development Fund Act	1982	4	Am., Act 64 of 1982. Am., Act 30 of 2002. Am. Act 4 of 2008.
Chaparmukh Silghat Railway Line and the Katakhal Lalabazar Railway Line (Nationalisation) Act	1982	36
Chit Funds Act	1982	40	Reprint in 1986. Am., Act 10 of 2001.
Governors (Emoluments, Allowances and Privileges) Act	1982	43	Am. Act 17 of 1987. Am., Act 1 of 1994. Am., Act 27 of 1998. Am. Act 1 of 2009. Am., Act 8 of 2014.
National Waterway (Allahabad-Haldia Stretch of the Ganga-Bhagirathi Hooghly River) Act	1982	49	Am., Act 82 of 1985.
Amritsar Oil Works (Acquisition and Transfer of Undertakings) Act	1982	50
State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Act	1982	62
Anti-Hijacking Act	1982	65	Am., Act 39 of 1994.
Suppression of Unlawful Acts against Safety of Civil Aviation Act	1982	66	Am., Act 40 of 1994.
Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Act	1982	71
African Development Bank Act	1983	13
Jute Manufacturers Development Council Act	1983	27	Am., Act 9 of 1994.
Jute Manufactures Cess Act	1983	28	Am., Act 13 of 2002.
National Oil Seeds and Vegetable Oils Development Board Act	1983	29
Emigration Act	1983	31
Punjab Disturbed Areas Act	1983	32
Chandigarh Disturbed Areas Act	1983	33	Am., Act 15 of 1989.
Armed Forces (Punjab and Chandigarh) Special Powers Act	1983	34
Dangerous Machines (Regulation) Act	1983	35
Illegal Migrants (Determination by Tribunals) Act	1983	39	Am., Act 24 of 1988.
Textile Undertakings (Taking Over of Management) Act	1983	40
Transformer and Switchgear Limited (Acquisition and Transfer of Undertakings) Act	1983	41
Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act	1983	48	Rep. in pt., by Act 19 of 1988. Am., Act 30 of 2005.(date to be notified)
Prevention of Damage to Public Property Act	1984	3
Asiatic Society Act	1984	5

Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Act	1984	16
Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Act	1984	17
Mogul Line Limited (Acquisition of Shares) Act	1984	33
Punjab State Legislature (Delegation of Powers) Act	1984	36	Rep. by Act 19 of 1988.
Aluminium Corporation of India Limited (Acquisition and Transfer of Aluminium Undertaking) Act	1984	43
Indian Veterinary Council Act	1984	52
Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Act	1984	55
Bengal Immunity Company Limited (Acquisition and Transfer of Undertakings) Act	1984	57
Terrorist Affected Areas (Special Courts) Act	1984	61	Am., Act 45 of 1985.
Family Courts Act	1984	66	Am., Act 59 of 1991. Modified upto 1.9.2002.
National Capital Region Planning Board Act	1985	2
General Insurance Business (Nationalisation) Amendment Act	1985	3	Rep. in pt., by Act 30 of 2001.
Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Act	1985	10
Administrative Tribunals Act	1985	13	Am. Act 19 of 1986. Am., Act 51 of 1987. Am., Act 1 of 2007. Modified up to 1.9.1986.
Bhopal Gas Leak Disaster (Processing of Claims) Act	1985	21	Am., Act 24 of 1992.
Handlooms (Reservation of Articles for Production) Act	1985	22
Tea Companies (Acquisition and Transfer of Sick Tea Units) Act	1985	37	Am., Act 56 of 1991.
Indira Gandhi National Open University Act	1985	50	Am., Act 32 of 1997.
Pondicherry University Act	1985	53
Standards of Weights and Measures (Enforcement) Act	1985	54	Am., Act 72 of 1986.
Intelligence Organisations (Restriction on Rights) Act	1985	58
Judges (Protection) Act	1985	59
Narcotic Drugs and Psychotropic Substances Act	1985	61	Am., Act 2 of 1989. Am., Act 9 of 2001. Am., Act 16 of 2014.
Inland Waterways Authority of India Act	1985	82	Am., Act 9 of 1994. Am., Act 40 of 2001.
Futwah-Islampur Light Railway Line (Nationalisation) Act	1985	83
Agricultural and Processed Food Products Export	1986	2	Am., Act 22 of 1995.

Development Authority Act, 1985			
Central Excise Tariff Act, 1985	1986	5	Am., Act 23 of 1986. Am., Act 65 of 1986. Am., Act 11 of 1987. Am., Act 26 of 1988. Am., Act 13 of 1989. Am., Act 12 of 1990. Am., Act 49 of 1991. Am., Act 18 of 1992. Am., Act 38 of 1993. Am., Act 32 of 1994.
Spices Board Act	1986	10
Administrative Tribunals (Amendment) Act	1986	19	Rep. in pt., by Act 30 of 2001.
Muslim Women (Protection of Rights on Divorce) Act	1986	25
Coal Mines Labour Welfare Fund (Repeal) Act	1986	27
Environment (Protection) Act	1986	29
Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Act	1986	30
Research and Development Cess Act	1986	32	Am., Act 45 of 1995.
Merchant Shipping (Amendment) Act	1986	33	Rep. in pt., by Act 30 of 2001.
State of Mizoram Act	1986	34	Rep. in pt., by Act 30 of 2001.
Taxation Laws (Amendment and Miscellaneous Provisions) Act	1986	46
National Security Guard Act	1986	47
Dock Workers (Safety, Health and Welfare) Act	1986	54
Delhi Fire Prevention and Fire Safety Act	1986	56
Delhi Apartment Ownership Act	1986	58
Indecent Representation of Women (Prohibition) Act	1986	60
Child Labour (Prohibition and Regulation) Act	1986	61	S.O. 404 (E), dt. 5.6.1989. Rep. in pt., by Act 30 of 2001.
Bureau of Indian Standards Act	1986	63
Shipping Development Fund Committee (Abolition) Act	1986	66	Am., Act 41 of 1987.
Consumer Protection Act	1986	68	Am., Act 34 of 1991. Am., Act 50 of 1993. Am., Act 62 of 2002. Reprint 1989 Modified up to 1.2.1999.
State of Arunachal Pradesh Act	1986	69	Am., Act 19 of 1987. Am., Act 52 of 1988. Rep. in, pt. by Act 30 of 2001.
Cotton Copra and Vegetable Oils Cess (Abolition) Act	1987	4	Rep. in pt. by Act 30 of 2001.
Jute Packaging Materials (Compulsory Use in Packing Commodities) Act	1987	10
Mental Health Act	1987	14
Goa, Daman and Diu Mining Concessions (Abolition and Declaration as Mining Leases) Act	1987	16	Rep. in pt., by Act 30 of 2001.

Goa, Daman and Diu Reorganisation Act	1987	18	Rep. in pt., by Act 30 of 2001.
Expenditure-tax Act	1987	35	Am., Act 26 of 1988. Am., Act 13 of 1989. Am., Act 49 of 1991. Am., Act 18 of 1992. Am., Act 32 of 1994. Am., Act 26 of 1997. Am., Act 21 of 1998. Am., Act 27 of 1999. Am., Act 14 of 2001. Rep. in pt., by Act 30 of 2001. Am., Act 20 of 2002. Am., Act 32 of 2003. Am., Act 54 of 2003. Am., Act 49 of 2005.(date to be notified)
Brentford Electric (India) Limited (Acquisition and Transfer of Undertakings) Act	1987	36
National Dairy Development Board Act	1987	37	Am., Act 20 of 2002.
Legal Services Authorities Act	1987	39	Am., Act 59 of 1994. Am., Act 1 of 1996. Am., Act 37 of 2002.
All India Council for Technical Education Act	1987	52
National Housing Bank Act	1987	53	Am., Act 47 of 1991. Am., Act 15 of 2000. Am., Act 14 of 2001. Rep. in pt., by Act 30 of 2001. Am., Act 30 of 2005.(date to be notified) Am., Act 45 of 2006.(date to be notified)
Railway Claims Tribunal Act	1987	54	Am., Act 28 of 1994. Am., Act 4 of 1993. Rep. in pt., by Act 30 of 2001.
Chandigarh (Delegation of Powers) Act, 1987	1988	2
Commission of Sati (Prevention) Act, 1987	1988	3	Rep. in pt., by Act 30 of 2001.
Special Protection Group Act	1988	34	Am., Act 48 of 1991. Am., Act 4 of 1995. Am., Act 35 of 1999. Am., Act 20 of 2003.
National Waterway (Sadiya-Dhubri Stretch of the Brahmaputra River) Act	1988	40
Religious Institutions (Prevention of Misuse) Act	1988	41
Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Act	1988	44
Benami Transactions (Prohibition) Act	1988	45	Am., Act 22 of 1996.
Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	46	Am., Act 26 of 1990. Am., Act 53 of 1993. Am., Act 16 of 1996.

			Rep. in pt., by Act 30 of 2001.
Prevention of Corruption Act	1988	49	Rep. in pt. by Act 30 of 2001.
Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by certain Establishments) Act	1988	51
Auroville Foundation Act	1988	54
Jamia Millia Islamia Act	1988	58
Motor Vehicles Act	1988	59	Am., Act 54 of 1994. Am., Act 27 of 2000. Am., Act 39 of 2001.
National Highways Authority of India Act	1988	68	Am., by Act 16 of 1997. Am., Act 19 of 2013.
Assam University Act	1989	23	Am., Act 25 of 1995.
Railways Act	1989	24	Am., Act 28 of 1994. Am., Act 51 of 2003. Am., Act 56 of 2003. Am., Act 47 of 2005. Am., Act 11 of 2008.
Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act	1989	33	Modified up to 1.8.1996.
Nagaland University Act	1989	35	Rep. in pt., by Act 30 of 2001.
Small Industries Development Bank of India Act	1989	39	Am., Act 7 of 2000. Am., Act 14 of 2001. Rep. in pt., by Act 30 of 2001. Am., Act 53 of 2003.
National Commission for Women Act	1990	20
Armed Forces (Jammu and Kashmir) Special Powers Act	1990	21
Prasar Bharati (Broadcasting Corporation of India) Act	1990	25	Am., Act 20 of 2002. Am., Act 12 of 2008. Am., Act 6 of 2012.
Public Liability Insurance Act	1991	6	Am., Act 11 of 1992.
Election Commission (Conditions of Service of Election Commissioners and Transaction of Business) Act	1991	11	Am., Act 4 of 1994.
Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act	1991	41
Places of Worship (Special Provisions) Act	1991	42	Rep. in pt., Act 30 of 2001.
Government of National Capital Territory of Delhi Act, 1991	1992	1	Rep. in pt., by Act 30 of 2001. Am., Act 38 of 2001. Am., Act 19 of 2005. Am., Act 5 of 2006.
Destructive Insects and Pests (Amendment and Validation) Act	1992	12	Rep. in pt., by Act 30 of 2001.
Securities and Exchange Board of India Act	1992	15	Am., Act 9 of 1995. Am., Act 22 of 1996.

			Am., Act 31 of 1999. Rep. in pt., by Act 30 of 2001. Am., Act 59 of 2002. Am., Act 22 of 2013. Am., Act 27 of 2014.
Cess and Other Taxes on Minerals (Validation) Act	1992	16
National Commission for Minorities Act	1992	19	Am., Act 41 of 1995.
Foreign Trade (Development and Regulation) Act	1992	22
National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Act	1992	25
Special Court (Trial of Offences Relating to Transactions in Securities) Act	1992	27	Am., Act 24 of 1994. Am., Act 6 of 1997.
Rehabilitation Council of India Act	1992	34	Am., Act 38 of 2000.
Indo-Tibetan Border Police Force Act	1992	35	Modified up to 1.5.2001.
Central Agricultural University Act	1992	40
Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act	1992	41	Am., Act 38 of 2003.
Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act	1993	23
National Thermal Power Corporation Limited, the National Hydro-Electric Power Corporation Limited and the North-Eastern Electric Power Corporation Limited (Acquisition and Transfer of Power Transmission Systems) Act	1993	24
Gold Bonds (Immunities and Exemptions) Act	1993	25
National Commission for Backward Classes Act	1993	27
Multimodal Transportation of Goods Act	1993	28	Am., Act 44 of 2000. Rep. in pt., Act 30 of 2001.
Acquisition of Certain Area at Ayodhya Act	1993	33
SAARC Convention (Suppression of Terrorism) Act	1993	36
Beedi and Cigar Workers (Conditions of Employment) Amendment Act	1993	41
Central Laws (Extension to Arunachal Pradesh) Act	1993	44
Tezpur University Act	1993	45
Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act	1993	46	Modified up to 1.1.1997.
Betwa River Board (Amendment) Act	1993	49
Recovery of Debts Due to Banks and Financial Institutions Act	1993	51	Am., Act 28 of 1995. Am., Act 1 of 2000. Am., Act 30 of 2004. Am., Act 1 of 2013.
National Commission for Safai Karamcharis Act	1993	64	Am., Act 18 of 1997. Am., Act 55 of 2001.
Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act	1993	65
Public Records Act	1993	69

National Council for Teacher Education Act	1993	73	Am., Act 18 of 2011.
Kalakshetra Foundation Act, 1993	1994	6
Protection of Human Rights Act, 1993	1994	10	Am., Act 49 of 2000. Am., Act 43 of 2006. Modified up to 1.10.1998.
Air Corporations (Transfer of Undertakings and Repeal) Act	1994	13
Manipur Panchayati Raj Act	1994	26
Punjab Gram Panchayat, Samities and Zilla Parishad (Chandigarh Repeal) Act	1994	27
Transplantation of Human Organs Act	1994	42	Am., Act 16 of 2011
Manipur Municipalities Act	1994	43
New Delhi Municipal Council Act	1994	44	Am., Act 5 of 2012.
Punjab Municipal Corporation Law (Extension to Chandigarh) Act	1994	45	Am., Act 50 of 2000.
Airports Authority of India Act	1994	55	Rep. by Act 30 of 2001. Am., Act 43 of 2003. Am., Act 27 of 2008.
Neyveli Lignite Corporation Limited (Acquisition and Transfer of Power Transmission System) Act	1994	56
Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57	Am., Act 32 of 2001. Am., Act 14 of 2003.
Babasaheb Bhimrao Ambedkar University Act	1994	58
Cable Television Networks (Regulation) Act	1995	7	Am., Act 36 of 2000. Am., Act 2 of 2003. Am., Act 25 of 2007. Am., Act 21 of 2011.
National Environment Tribunal Act	1995	27
Delhi Rent Act	1995	33
Textile Undertakings (Nationalisation) Act	1995	39
Wakf Act	1995	43	Am., Act 27 of 2013.
Technology Development Board Act	1995	44
Persons With Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995	1996	1	Rep. by Act 30 of 2001.
Depositories Act	1996	22	Am., Act 8 of 1997. Am., Act 32 of 1999. Rep. in pt. by Act 30 of 2001. Am., Act 1 of 2005. Am., Act 27 of 2014.
Arbitration and Conciliation Act	1996	26	Modified up to 1.9.2001.
Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act	1996	27
Building and Other Construction Workers' Welfare Cess Act	1996	28
Provisions of the Panchayats (Extension to the Scheduled Areas) Act	1996	40
Maulana Azad National Urdu University Act, 1996	1997	2
Mahatma Gandhi Antarashtriya Hindi Vishwavidyalaya	1997	3

Act, 1996			
Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Act	1997	7	Rep. by Act 30 of 2001.
Lalitkala Akademi (Taking Over of Management) Act	1997	17
National Environment Appellate Authority Act	1997	22
Telecom Regulatory Authority of India Act	1997	24	Am., Act 2 of 2000. Modified up to 1.8.2002. Am., Act 20 of 2014
Vice-President's Pension Act	1997	30	Am., Act 45 of 1999. Am., Act 23 of 2002. Am., Act 29 of 2008.
Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Act	1997	31
National Institute of Pharmaceutical Education and Research Act	1998	13	Am., Act 28 of 2002. Am., Act 19 of 2007.
Electricity Regulatory Commission Act	1998	14	Am., Act 21 of 2001.
Lotteries (Regulation) Act	1998	17
Leaders of Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act, 1998	1999	5	Am., Act 18 of 2000.
Delhi Development Authority (Validation of Disciplinary Powers) Act, 1998	1999	6
Urban Land (Ceiling and Regulation) Repeal Act	1999	15
Central Industrial Security Force (Amendment and Validation) Act	1999	40
Insurance Regulatory and Development Authority Act	1999	41
Foreign Exchange Management Act	1999	42
National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act	1999	44
Trade Marks Act	1999	47	Am., Act 40 of 2010.
Geographical Indications of Goods (Registration and Protection) Act	1999	48
Mizoram University Act	2000	8	Am., Act 24 of 2007.
Designs Act	2000	16
Direct-Tax Laws (Miscellaneous) Repeal Act	2000	20
Information Technology Act	2000	21	Am., Act 55 of 2002. Am., S.O. 1015(E), dt. 19.9.2002. Am., Act 10 of 2009. Modified up to 1.12.2004.
Madhya Pradesh Reorganisation Act	2000	28
Uttar Pradesh Reorganisation Act	2000	29	Am., Act 7 of 2004.
Bihar Reorganisation Act	2000	30
Chemical Weapons Convention Act	2000	34	S.O. 818(E), dt. 13.6.2005. Am., Act 36 of 2012.
Semiconductor Integrated Circuits Layout-Design Act	2000	37
Coal India (Regulation of Transfer and Validation) Act	2000	45
Immigration (Carriers' Liability) Act	2000	52	Am., Act 44 of 2000.

Central Road Fund Act	2000	54	Am., Act 18 of 2005. Am., Act 28 of 2007.
Juvenile Justice (Care and Protection of Children) Act	2000	56	Am., Act 33 of 2006. Am., Act 12 of 2011.
Indian Council of World Affairs Act	2001	29	Am., Act 5 of 2004.
Advocates' Welfare Fund Act	2001	45	Modified up to 1.8.2002.
Energy Conservation Act	2001	52
Protection of Plant Varieties and Farmer's Right Act	2001	53
Delimitation Act	2002	33	Am., Act 3 of 2004. Am., Act 9 of 2008.
Haj Committee Act	2002	35
Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Act	2002	36
Multi-State Co-operative Societies Act	2002	39
Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act	2002	54	Am., Act 30 of 2004. Am., Act 1 of 2013.
Unit Trust of India (Transfer of Undertaking and Repeal) Act	2002	58
Delhi Metro Railway (Operation and Maintenance) Act	2002	60	Am., Act 34 of 2009.
Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act	2002	69
Competition Act, 2002	2003	12	Am., Act 39 of 2007. Am., Act 39 of 2009.
Control of National Highways (Land and Traffic) Act, 2002	2003	13
Prevention of Money Laundering Act, 2002	2003	15	Am., Act 20 of 2005. Date to be notified. Am. Act 21 of 2009. Am., Act 2 of 2013.
Offshore Areas Mineral (Development and Regulation) Act, 2002	2003	17
Biological Diversity Act, 2002	2003	18
Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act	2003	34	Am., Act 38 of 2007.
Electricity Act	2003	36	Am., Act 57 of 2003. Am., Act 26 of 2007.
Fiscal Responsibility and Budget Management Act	2003	39	Am., Act 23 of 2004.
Central Vigilance Commission Act	2003	45
Repatriation of Prisoners Act	2003	49	Am., Act 6 of 2011
Industrial Development Bank (Transfer of Undertaking and Repeal) Act	2003	53
Sick Industrial Companies (Special Provisions) Repeal Act, 2003	2004	01
Customs and Central Excise Laws (Repeal) Act	2004	25
Prevention of Terrorism (Repeal) Act	2004	26

National Commission for Minority Educational Institutions Act, 2004	2005	02	Am., Act 18 of 2006.
Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Act	2005	14
The Weapons of Mass Destruction and Their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005	2005	21
Right to Information Act	2005	22
Coastal Aquaculture Authority Act	2005	24
University of Allahabad Act	2005	26
Bihar Value Added Tax Act	2005	27
Special Economic Zones Act	2005	28
Private Security Agencies (Regulation) Act	2005	29
Credit Information Companies (Regulation) Act	2005	30
National Rular Employment Guarantee Act	2005	42	Am., Act 47 of 2009.
Protection of Women from Domestic Violence Act	2005	43
National Tax Tribunal Act	2005	49	Am., Act 18 of 2007.
State Emblems of India (Prohibition of Improper Use) Act	2005	50
Disaster Management Act	2005	53
Manipur University Act	2005	54
Andhra Pradesh Legislative Council Act, 2005	2006	01
Commissions for Protection of Child Rights Act, 2005	2006	04	Am., Act 4 of 2007.
Petroleum and Natural Gas Regulatory Board, Act	2006	19
Delhi Laws (Special Provisions) Act	2006	22
Cess Laws (Repealing and Amending) Act	2006	24
Micro, Small and Medium Enterprises Development Act, 2006	2006	27
National Institute of Fashion Technology Act,	2006	28
Union Duties of Excise (Electricity) Distribution Repeal Act, 2006	2006	30
Spirituos Preparations (Inter-State Trade and Commerce) Control (Repeal) Act	2006	32
Food Safety and Standards Act	2006	34	Am., Act 13 of 2008.
Acquaries Act	2006	35
Government Securities Act	2006	38
Cantonments Act	2006	41
Pondicherry (Alteration of Name) Act	2006	44
Produce Cess Laws (Abolition) Act	2006	46
Assam Rifles Act	2006	47
Indian Rifles (Repeal) Act	2006	49
Uttaranchal (Alteration of Name) Act	2006	52
Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act	2007	02
Central Educational Institutions (Reservation in Admission) Act	2007	05	Am., Act 27 of 2012
Prohibition of Child Marriage Act	2007	06
English and Foreign Languages University Act	2007	07

Rajiv Gandhi University Act	2007	08
Tripura University Act	2007	09
Sikkim University Act	2007	10
Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharti) Act	2007	11
National Rural Employment Guarantee (Extension to Jammu And Kashmir) Act	2007	23
National Institutes of Technology Act.	2007	29	Am., Act 28 of 2012. Am., Act 9 of 2014.
Warehousing (Development and Regulation) Act	2007	37
Carriage by Road Act	2007	41
National Capital Territory of Delhi Laws (Special Provisions) Act	2007	43
Type Corporation of India Limited (Disinvestment of Ownership) Act	2007	50
Payment of Settlement Systems Act	2007	51
Indira Gandhi National Tribal University Act	2007	52
Sashtra Seema Bal Act	2007	53
Rajiv Gandhi Institute of Petroleum Technology Act	2007	54
Armed Forces Tribunal Act	2007	55
Maintenance and Welfare of Parents and Senior Citizens Act	2007	56
Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act	2008	19	Am., Act 10 of 2011
Indian Maritime University Act	2008	22
Gram Nyayalayas Act	2009	4
Limited Liability Partnership Act	2009	6
Collection of Statistics Act	2009	7
South Asian University Act	2009	8
Science and Engineering Research Board Act	2009	9
National Jute Board Act	2009	12
National Capital Territory of Delhi Laws (Special Provisions) Act	2009	24
Central University Act	2009	25
Prevention and Control of Infectious and Contagious Diseases in Animals Act	2009	27
Right of Children to Free and Compulsory Education Act, 2009	2009	35	Am., Act 30 of 2012.
National Capital Territory of Delhi Laws (Special Provisions) Second Act, 2009	2009	40
State Bank of Saurashtra (Repeal) and the State Bank of India (Subsidiary Banks) Amendment Act, 2009	2009	48
Legal Metrology Act, 2009	2010	1
Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010	2010	10
Tamil Nadu Legislative Council Act, 2010	2010	16
National Green Tribunal Act, 2010	2010	19
Clinical Establishments (Registration and Regulation) Act, 2010	2010	23
Land Ports Authority of India Act, 2010	2010	31

Civil Liability for nuclear damage Act,2010	2010	38
Nalanda University Act,2010	2010	39	
Foreign Contribution(Regulation)Act,2010	2010	42
National Capital Territory of Delhi Laws(Special Provisions)Act,2011	2011	05
Coinage Act,2011	2011	11	
Orissa (Alteration of Name)Act,2011	2011	15
National Capital Territory of Delhi Laws(Special Provisions)Second Act,2011	2011	20
Factoring Regulation Act,2011	2012	12
Academy of Scientific and Innovative Research Act,2011	2012	13
Protection of Children From Sexual Offences Act, 2012	2012	32	
Rajiv Gandhi National Institutes of Youth Development Act, 2012	2012	35	Am., Act 13 of 2013.
National Institute of Mental Health and Neuro-Sciences, Bangalore Act, 2012	2012	38
Sexual Harassment of Women at Workplace (Prevention, Protection and Redressal) Act, 2013	2013	14	
Companies Act, 2013	2013	18	
National Food Security Act, 2013	2013	20	
Pension Fund Regulatory and Development Authority Act, 2013	2013	23	
Prohibition of Employment as Manual Scavengers and Their Rehabilitation Act, 2013	2013	25	
The Rajiv Gandhi National Aviation University Act, 2013	2013	26	
Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013	2013	30	
Lokpal and Lokayuktas Act, 2013	2014	1	
Andhra Pradesh Reorganisation Act, 2014	2014	6	Am., Act19 of 2014
The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014	2014	7	
Rani Lakshmi Bai Central Agricultural University Act, 2014	2014	10	
Whistle Blowers Protection Act, 2011	2014	17	
National Institute of Design Act, 2014	2014	18	

DISCLAIMER: KINDLY SEE GEZETTE COPIES FOR CORRECT NUMBER OF AMENDMENTS.

